THE DEPUTY CHAIRMAN: It is a good suggestion. We all support you. If you have any difficulty, write to me and I will pursue it because I also read books. Mr. Joyanta Roy. Will you be brief?

SHRI JOYANTA ROY (West Bengal): I will have to elaborate on several issues.

THE DEPUTY CHAIRMAN: Then you may speak tomorrow. I see that it is a very good subject. It will be better if you speak tomorrow. Otherwise, I will keep ringing the bell and I don't want to disturb your deliberations.

प्रो॰ विजय कुमार मल्होत्रा (दिल्ली): इससे पहले कि एच॰आर॰डी॰ मिनिस्ट्री की ग्रांट्स पर डिस्कशन शुरू हो, आज इसको समाप्त करने का तय हुआ था। चूंकि दो बजे शुरू होना था और 5 घंटे की बहस है, 7 बजे तक बहस होगी और फिर मंत्री महोदय को जवाब देना है। तो अब 3 बजे से शुरू हो रही है, 8 बजे तक बहस चलेगी। तो मेरा अनुरोध था कि अगर मंत्री महोदय कल उत्तर दे दें और आज यह बहस पूरी हो जाए तो ज्यादा उपयुक्त होगा और पूरे सदस्य अच्छी तरह से इस पर बोल पाएंगे।

मानव संसाधन विकास मंत्री तथा विज्ञान और प्रौद्योगिकी मंत्री (डा॰ मुरली मनोहर जोशी): मैं भी इससे सहमत हूं।

THE DEPUTY CHAIRMAN: If the House agrees, the Minister can reply tomorrow. Otherwise, at 8 o'clock, if the Minister replies, I doubt if there will be many people in the House to hear his reply.

SHRI VAYALAR RAVI (Kerala): Since the Minister himself is yielding, we have no objection to it. But it should not take the time of the other subjects.

THE DEPUTY CHAIRMAN: Actually the lunch hour is encroached upon by many other unexpected items of business. That is why every day we are starting late. Otherwise, we could have continued with the discussion yesterday itself. No Shri Rajagopal to continue his speech. Your party has 51 minutes and there are five names. Everybody has to get equal time.

DISCUSSION ON THE WORKING OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT—*contd.*

SHRI O. RAJAGOPAL (Madhya Pradesh): Madam, I am aware of my limitations regarding time. I will try to confine myself to certain salient features and I leave it to my colleagues to deal with the rest of the issues.

One salient feature on which I would like to compliment the Government is the way in which they have hiked the amount allotted for education. This time there is an increase of nearly 50 per cent as compared to last year. In the Revised Estimates of 1997-98, the allocation was Rs. 4,716 crores. But this year the Budget has provided for education Rs. 7,047 crores. This is nearly 50 per cent increase as compared to last year. When we look back, even in the Eighth Five Year Plan, we find that the Central allocation had been only to the extent of Rs. 7,443 crores. So, this time we have allotted more or less the same amount that was spent in the previous Plan period altogether. This is necessary because we find that the type of progress which we had wanted in the educational field has not been achieved. In the year 1950-51, the literacy rate was 18 per cent and the female literacy rate was around 9 per cent. Now as per the latest Census figure available, namely 1991, it has gone up to only 51 per cent and the female literacy has gone up to only 39 per cent. In the new Education Policy, they had visualised that by the turn of the century, there would be total literacy. But now we have reached only 51 per cent. Therefore, the hike is justified and it is a welcome phenomenon. It is also important to note that out of the total amount set apart for education, 65.45 per cent is allotted for primary education. It is a welcome phenomenon. Now, a lot of money has been spent. I find that in the course of the last eight Plans, the number of schools actually had gone up from 2.23 lakhs to 7.61 lakhs, which is about three times. The number of teachers also had gone up from 5.74 lakhs to 29.05 lakhs,

which is about five times. The gross enrolment also had gone up from three million to 41 million, which is about 12 times. My point is that even though this much amount has been spent, so much effort has been there, still we have not reached anywhere near the objective that is set out. In the Constitution, Article 45 says, the Government is compelled to see to it that free and compulsory education is given to children up to the age of 14. Now, that has not been done. It has now been visualised that in the coming few years, all children will be given free and compulsory education up to the 5th standard. This is the minimum that has been aimed. I hope that with the enhanced allotment, it will be possible for the Government to fulfil this commitment. This is regarding the quantum.

Regarding the content of education, I have to say a few words. I mentioned yesterday how the objective of the educational policy, as set out by Macaulay in the year 1835, was for the purpose of creating clerks. He had visualised that after the completion of education, students will be Indians only in the colour of their skins, but otherwise in their thinking, in their outlook, etc. they will be aliens, they will be Westerners, they will be Britishers. This was the objective and it has been more or less fulfilled. But even after fifty years of independence, there hasn't been any radical or basic change in the content of our education. Unfortunately, there was some tampering of it by some persons. There was some, I should say, wrong understanding of the word 'secularism', with the result that they have wanted to tampered with the educational set-up. The result is that we are seeing very strange developments. Now, the slogan of *Vande Mataram* was something which inspired young people to sacrifice for their country and even to lay down their lives. Unfortunately, after these 50 years a situation has come where the slogan of *Vande Mataram* is being looked down upon as a communal thing. You will be surprised to know that in a State like Kerala, singing of *Vande Mataram* is almost banned. Even if two students in a school of a thousand students object, you cannot sing *Vande Mataram*. This is the situation. And this is not an isolated incident. There have been many such incidents. There is another interesting incident. Certain distortions have been made because of wrong notion about secularism. So far as the various courses of education are concerned, our attempt should be to see to it that children learn to love their country, there people, their culture, their heroes and their traditions. This is what is necessary to be inculcated. But unfortunately because of the perversion that has come in, there is distortion. I will cite one instance. In the text-books for teaching alphabets to children certain pictures are shown. For teaching "ग" the picutre shown was that of *'Ganapati'*. Some people objected.. "How can you show *Ganapati*"? Therefore, it has been changed and in the place of *Ganapati*, they have brought in 'गधा'। So, 'गधा' is secular and *Ganapati* is communal This sort of perversion has taken place ..

SHRI VAYALAR RAVI (Kerala): 'गदा' is associated with *Bhima*.

SHRI O. RAJAGOPAL: That is 'गदा'। 'गधा' is donkey. Donkey is secular and *Ganapati* is communal. This sort of perversion has to be corrected. What I am suggesting is.. *(Interruptions)*...

THE DEPUTY CHAIRMAN: Is it recently? I think, it was a long ago.

SHRI O. RAJAGOPAL: Yes. In Kerala also, in schools, in the textbooks, in the name of changes brought about all those songs, all those lessons which had inspired people, which had brought them knowledge of their tradition like Ramayana, Mahabharata or their heroes have been removed because they are communal! This is a wrong notion. This should be corrected. After all, with the help of education, as I submitted early, one should be able to teach students how to love the country, how to love the tradition, love their forefathers, respect their

forefathers, their heroes. Instead of that, some wrong notions have been nurtured, mostly in the name of secularism. This has to be corrected now. This Government has been making some efforts in the right direction and much more needs to be done.

I find that there has been a change so far as Indian Council of Historical Research is concerned. This body has been constituted in the year 1973. In the course of last so many years, instead of really contriouting something, they have gone astray. In Kerala, the head of the History Department of Caliculi University Shri M.G.S. Narayanan, who was Member-Secretary of the Indian Council of Historical Research, who was a known Leftist for so many years. He has written articles in Malayalam weeklies and newspapers on how he got disillusioned there. He found the Indian Council of Historical Research being misused as a functioning office of the Babri Masjid Action Committee. He was so disillusioned that heresigned and came out.

SHRI VAYALAR RAVI: Madam, I also read Malayalam weeklies. I have never seen any such article. *(Interruption)* if he can quote ....*(Interruption)*....

SHRI O. RAJAGOPAL: Probably you are reading ....*(Interruption)*....

SHRI VAYALAR RAVI: Why can you not quote when you are attributing an article to a person who is not a member here? I wish the Member quoted it. How can you say otherwise? You should quote it.

SHRI O. RAJAGOPAL: I stand by my statement. I am not making any accusation. I am only mentioning a fact. ....*(Interruption)* It is M.G.S. Narayanan; he is retired now.

THE DEPUTY CHAIRMAN: Those who are not Members here. *(Interruption)*

SHRI O. RAJAGOPAL: I am not accusing. I am defending him. *(Interruption)*

SHRI VAYALAR RAVI: I also read Malayalam articles. I have never read this. He never writes like that. He is my personal friend. He is a friend of mine. He might have resigned. I know the matter and everything. But, he might not have written on such a thing. He never mentioned Babri Masjid. ....*(Interruption)*....

SHRI O. RAJAGOPAL: I will show you. *(Interruption)* I can provide it. *(Interruption)*

THE DEPUTY CHAIRMAN: There is a reason in not allowing those names who are not Members here. The name should not be mentioned. That person cannot say 'yes' or 'no'. You are helping him. You are saying good things about him but he, Shri Vayalar Ravi, is denying it. It is better not to mention the name. *(Interruption)*

SHRI O. RAJAGOPAL: He was Member-Secretary of the Indian Council of Historical Research. This body was given the charge of writing a ten-volume history of the freedom movement during 1937-1947. We find that after so many years, till 1986, they could produce only the history for 1943, for only one year. After spending more than a crore of rupees they could produce only this much. I am only pointing out that the Government has done the right thing in changing the Committee. This Committee completed its term in June 1997. Now, the Committee has been reconstituted and some of the people who were kept away for their own reasons have also been included now. This is a welcome step. I congratulate the Government for taking this bold step:

Even now we have not achieved the target of spending six percent of the GDP on education. We have achieved only something like four percent. Actually the amount spent by the private sector should also be taken into account. Unfortunately, the figure is not available. But, I compliment the Government because 14 per cent of the Budget outlay

has been set aside for education. Regarding cultural activities, I would like to suggest that this year being the 50th year of our Independence, some concerted efforts should be made to see that those patrotic persons who took part in the freedom struggle are remembered and honoured. This is the right time to do so at least in the golden jubilee year. It is said that the First War of Indpendence was fought in the year 1857. Even the Congress Party itself came into being only in 1885. Even before that, towards the end of the 18th century, there were people like Paghassi Raja of Wyanad in Kerala, Veluthmabi Dalava of Travancore, Kettabomman in Tamil Nadu and Kittor Chennamma in Karnataka. I am only enumerating some of them. The role played by these people in different parts of the country for the cause of freedom should be remembered. I do not find that there are sufficient efforts by the Department of Culture to highlight this aspect. So, I would urge upon the Government and I request the hon. Minister to take note of this thing. There should be a brief biographical note on these persons giving a comprehensive history of the role played by them in the various parts of the country. They should be properly remembered and honoured.

Now, I come to another point. Unfortunately, this year in the filed of sports and in the field of youth affairs, we, the nation of about 100 crore people, are nowhere. We are nowhere in the Olympics and in the World Cup Football. We were more or less neglecting the sports field. Now I find that the Government is taking some steps. I find in the Budget that 20 more sports schools are to be started in this year. This is a welcome development. I would suggest that physical culture should be properly encouraged. The talent from the rural areas should be properly mobilised. Actually the people who have brought laurels to the country, most of them come/from the rural areas. Therefore, there should be a concerted effort to see that proper talent is properly identified at the right time. I find that only a very few schools have proper playgrounds. There should be a special effort to see that at least in every village, as it is in Kerala, every Panchayat should ensure that rural stadia and playgrounds are built with the help of the Central Government. I am told by the Central Sports and Youth Affairs Department that this subject is solely in the State List. It is solely their responsibility. But, I think, the Central Government can also draw up a scheme by which these stadia in rural areas, in panchayats can be developed.

Madam, I had an occasion to visit some of the schools in some rural areas of Orissa when we had to go for an inspection in connection with an enquiry of a petition. It was a very pitiable sight to see that in Government schools, six or seven classes being conducted in one hall and that too without any barrier or demarcation. There are only one or two teachers present and the Mid-Day Meal Scheme is there only in name. It is not implemented effectively. Therefore, I would suggest that there should be a proper machinery to see that the Mid-Day Meal Scheme is properly implemented. It has come to my notice that only five States are implementing this Scheme of Mid-Day Meal by giving cooked food to students. We should insist that cooked food should be given to all the primary school children. This is very important because in some States the system is, they give grain and the grain is distributed. Here, there is sufficient scope for malpractice. We should see to it that cooked food is served which will enable the poor students to regularly attend classes and that will help in increasing the attendance of students in schools.

One more aspect which I would like to refer to is about the D.P.E.P. Scheme. It is a welcome scheme. One phenomenon which comes to my notice in Kerala is, in implementing the D.P.E.P. Scheme-85% of the expenditure is met by foreign countries—there is a lot of wastage. Lavishness is there. For every worker,

the co-ordinator is given a Tata Sumo Van and they go about. We do not know as to what type of work they are doing. There are a lot of complaints regarding this. Therefore, I would suggest that there should be a proper accounting. It is to be properly enquired into and the amount is utilised properly. This sort of lavishness has to be avoided and that money should be diverted to areas where it is much required.

The second aspect of implementation of this D.P.E.P. Scheme is, we are creating two types of education. I am told, in the D.P.E.P. Schools they are told not to have any textbooks in the primary classes and there are only sports and games. Probably, the idea behind is, we should not bother small children with a number of textbooks, etc. and all teaching should be through games, telling stories, etc. It is a good scheme. But, unfortunately, what happens is, on the one side we find this type of schools and on the other, the parents feel that in the other private schools and unaided private schools where regular textbooks are used, and the parents admit their children in those schools and want to see that their children get the right type of education in order to equip them to compete in various examinations. They send their children to other private schools and in the Government schools or the Government aided private schools, the number of students are coming down. There are all sorts of methods employed to see that whenever the inspector comes, so many students are being shown. This sort of a thing is also going on. This should also properly be looked into. I think, I have already exceeded the time allotted to me. I would again urge that after taking into account the importance of education, it is not only the number of students or the physical figures that is important but the content of education should also be taken care of properly. And after education, we should not have what Lord Macaulay had visualised, only clerks or those who are Indians only by birth but who think in an alien manner. The children who come out of education should have love for the country, their culture, their tradition, their heroes and their love to serve the community. This sentiment has to be developed. Therefore, in the content of education also sufficient stress should be given. Thank you.

SHRI KAPIL SIBAL (Bihar): Madam, I am grateful to my party to have given me this opportunity to initiate this discussion in respect of the functioning of the Ministry of Human Resource Development. I want to initiate this discussion not with reference to any political agenda, but in the context of the fact that the only way to empower our people is to give impetus though every means possible for the development of their ingenuity, so that they could make India strong and self-reliant. It was at that level, I would have liked to initiate this discussion. But, I was somewhat disturbed by the manner in which my learned friend and hon. Member started talking about the content of education. I would not like to touch upon the allocations that have been made. But, I am realy worried, for I would like to know from the Government, in precise terms, what they mean by a change in the content of education. As you know, Madam, we are a secular country and the State has no real role to play in terms of emphasis as to the kind of education with reference to religion that may be imparted. The State has to keep itself afar from this. The State must provide to the children of this country a secular educational system. Secularism is a creed. Secularism is a way of life. Secularism is a way in which all of us first think of ourselves as Indians and not as belonging to one or the other community. My learned friend said that the past Governments had a wrong understanding of secularism. I would like to know as to what his understanding of secularism is. This is a very serious matter.

Secondly, I do not think that anybody in this country can ever have disrespect

for *Vande Mataram*. I do not think any hon. Member even thinks like that. And if the hon. Member who raised this issue that somebody in Kerala... (*Interruptions*)... All right, but I think that hon. Members should rise above this. There may be some individual among the 90 crores of people who might think ... (*Interruptions*)... I think, it is very unfortunate. (*Interruptions*)

SHRI O. RAJAGOPAL: I referred to... (*Interruptions*)... Madam, let me clear...(*Interruptions*)...

THE DEPUTY CHAIRMAN: It is his maiden speech and our tradition has been that we do not interrupt. Everybody respects *Vande Mataram*. We sing it on the closing day of the session. At least I sing it, I do not know about others.

SHRI KAPIL SIBAL: Madam, when we are talking about human resource development and the functioning of this Ministry, let us not talk like this. Let us not bring any politics into it. Now, Madam, may I initiate the discussion with a serious note. I believe that unless we empower the children of this country with an education system which looks to the future, we will not have a strong and self-reliant India. We must understand what education really means. I am reminded of the words of Sidney Smith and I quote, "The real objective of education is to give children resources, that will endure as long as life endures; habits that time will ameliorate, not destroy; occupations that will render sickness tolerable, solitude pleasant, age venerable, life more dignified and useful and death less terrible." I can say with some kind of certainty that in the last 50 years, the State has not given to its people the kind of resources that will endure as long as they live, habits that time will ameliorate, not destroy. The State has not given to the people of this country avenues of occupation that will render sickness tolerable, solitude pleasant, age venerable and life more dignified. Let us try to do that for the children of this country.

We cannot talk about all the various aspects of human resource development because of shortage of time. So, I will limit my statement to some relevant issues. But first, we must understand some basic facts. In 1990, there were 948 million adult non-literates in the world, of whom 65 per cent were females. Six Asian, three African and one Latin American country accounted for 705 million non-literates. India and China accounted for more than half the non literates in the world. This neglects the failure of our education system. As far as primary education enrolment rate is concerned, the figures show a fairly close correspondence with adult literacy rates. The World Development Report 1992, published by the World Bank indicates that unless India makes a massive effort and makes a large-scale attack for rapid universalisation of primary education, it will remain near the bottom of the literacy league.

In 1991, 52.11 per cent of the population aged seven and above in India, were literate of which 63 per cent were males and 39 per cent were females. In 1991, 42.94 per cent of the entire population of the country would be considered to be literate, of which 52 per cent represent males and 32 per cent represent females. If you look at the distribution of rates of literacy between rural and urban sectors, 61 per cent of all literate persons lived in urban areas and 33 per cent lived in rural areas. I do not say that there has been no progress in the rates of literacy since we became independent, but the progress has been slow and tardy, and time won't wait for us. What is required is a huge national effort.

Now, Madam, there are some basic parameters that we must all agree with. The rise in the level of education of our children has multibeneficial effects. When we talk of population control we must begin by making our population literate that will have a direct positive impact on population control. When we talk of environment, we must all accept the fact that man is the

greatest polluter in the world. So, if we educate our people, it will have a positive impact on environment.

Then, there is a direct linkage between education and democracy. When we educate our people, and they go forward to exercise their right to vote that exercise will be informed with reason. It will help in the growth of democracy.

There is a direct relationship between education and economic development. If we give education to the people of the country, it will have a direct impact on the economic development of the nation, for, the ingenuity of the individual will bear fruition in a literate world.

Next, Madam, once we talk of educating our young, we will have stalled what is destroying the polity of the country. The kind of bifurcation, the kind of fragmentation, that has taken place in the polity of the country is, I believe, fundamentally, because of the lack of education.

I remember—and I have read books—at the time of Independence, nobody talked of what creed and what caste one belonged to. We were all Indians and we were proud Indians. But today, we have the politics of caste and creed. I think, it is a direct result of the fact that the majority of the population of this country is ill-informed and ill-educated. There is a direct nexus between education and the various other aspects of society and societal life. I do believe that once we give mass literacy to the young people of our country, it will have a beneficial, a multi-beneficial, effect on other aspects of societal life.

Now, Madam, having set out these basic facts, then what is the need of the hour? The need of the hour—I would like the Government here to look into this in some detail—we are not talking partisan politics—is a mass literacy campaign. The need of the hour is universalisation of elementary education.

I can give you some examples in history where it has succeeded If you go back, the Soviet Union, in 1919, started a mass literacy campaign. In two decades, the literacy level which was then 44 per cent, rose to 82.4 per cent. By 1939, in a span of twenty years, this increase took place. Take the case of China. Within three decades, the Chinese campaign in respect of literacy resulted in an increase in the level of literacy from 20 per cent to 70 per cent. I am talking of the period between 1950 and 1981. Similarly, campaigns were set about in Vietnam, in Cuba, in Tanzania. All of them were extremely successful.

The need of the hour is for the Government—we will all support you in this—to start a mass literacy campaign. Make it—not just the Education Policy of 1986, as amended in 1992—the national agenda. Otherwise, there is no point in building temples in Pokhran. The need of the hour...

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): There is no politics in this!

SHRI KAPIL SIBAL: The need of the hour is to build temples of education.

SHRI TRILOKI NATH CHATURVEDI: This is not politics!

SHRI KAPIL SIBAL: The need of the hour is to build temples of education. This is what I would urge the Government to do.

The Government, in any case, has committed itself. In 1975, Madam, there was a international symposium which was held in Iran. We participated in it. This is what was resolved. It said:

> "Literacy creates the conditions for the acquisition of the critical consciousness of the contradictions of the society in which man lives and of its aims, it also stimulates initiative and his participation in the creation of projects capable of acting upon the world, of transforming it and of defining the aims and objectives of an authentic human development."

Madam, we have started such massive literacy campaigns in Tamil Nadu. You will know that in Pudukottai in Tamil Nadu, there was a massive literacy campaign which was extremely successful. There was an extremely successful campaign in Kerala because the then Government spotted certain particular districts and took the help of the NGOs to have massive literacy campaigns. These were extremely successful. Thereafter, such campaigns were brought about in Rajasthan, Madhya Pradesh and some other States. They were also extremely successful. So, Madam I urge the Government to take up the issue of massive literacy as a national agenda on the largest possible scale for, if we invest our money in developing that resource, India will be a very powerful and strong nation.

Madam, having finished that aspect of the matter, there is also another aspect which I want to touch upon, and that is the problem of primary education in this country. An hon. member just said that the allocations to education in totality had been increased by the Government and that was a very welcome step. But, it is important first to know where we stand today in terms of primary education. There are 67 million children between the ages of six and ten, who attend primary school. Yet, 28 million to 32 million children do not attend school. The Government may kindly take note of that. Six States in India account for 25 million of these 28 million to 30 million young people. Which are those States? They are: Orissa, Bihar, Madhya Pradesh, Rajasthan, U.P. and West Bengal.

You will realise immediately that wherever there is greater poverty, a greater number of children do not go to school as compared to the national average. So, there is a direct line between lack of literacy and poverty. Can you imagine what these 25 million young children who do not even pass the primary school stage, will do when they grow up as adults? I am not talking of these children who actually attend primary school but, by the time they go to the secondary school, they drop out. I am not talking of those children. They are above the 25 million figure. But this is the enormity of the problem. So, when the hon. Member talks about greater allocations, I think, we are not looking at the problem in the right perspective. This is not a question of allocations. That we cannot make bigger allocations for the young people of this country for lack of funds is not an issue. That should not be an issue before this House. Come what may, we must provide funds for massive literacy in this country.

Madam, I may also indicate that as the population is increasing, more and more children are increasing their demand for education. So, by the year 2007 which is the final year of the Tenth Plan, we will require 1.3 million class rooms and 7,40,000 new teachers. After having gone through primary school, 35 per cent of those children who enrol, themselves drop out.

So, with the ever-expanding need for education and the ever-increasing number of drop outs, what is the policy of the Government? Do they think that they can solve this issue by merely allocating larger amounts of funds? The allocations will probably go to meet the increasing demand of teachers for higher salaries.

Madam, this is a national emergency. The nation cannot wait any longer. This is a time-bomb which will explode.

So, let the Government think of a new education policy. The 1968 Education Policy, as amended in 1986, and updated in 1992 will not now serve the purpose. We require a new education policy, a national effort to meet the situation, which will otherwise get out of control. We all, not the Government alone need to put our heads together to meet the challenge.

Madam, in the 1990 World Conference on Education for All, held in Thailand, it was resolved that the allocation on education will increase from less than 4 per

cent of the GDP — as the hon. Member said — to 6 per cent by the year 2002. The hon. Member has pointed out that at present the allocations are only 4 per cent of the GDP. I wonder how much percentage of that is allocated towards the child at school. There was a commitment by India that it will be 6 per cent of the GDP. I would like the Government to tell us how they are going to meet that commitment. In 1993, the allocation was 3.5 per cent of the GDP; in 1989, it was 3.8 per cent. In fact, from 1989 to 1993, the allocation came down from 3.8 per cent to 3.5 per cent. And now it is bare 4 per cent. And the primary education gets only 1.6 per cent of the GDP. Having said that, the question arises how are you going to get resources? That is where I emphasise the Government needs to think of a new education policy, because, so far, since independence, for the last 50 years, we have been dependent on the States by and large to impart education to the young in this country. But, it does not need the States efforts alone. It needs a national effort. By national effort I mean we have to persuade the private sector in this country to participate in that process. For that the Government must think of tax exemptions and how to attract capital and revenue for purposes of building schools and providing education. Unless you do that, you will not be able to meet the demands of the future generations of this country.

Here I am talking of only primary education and secondary education. By and large I personally feel that this should be compulsory and free. The Supreme Court has also now said the right to education is a Fundamental Right. Everybody up to the age of 14 years is entitled to education. So, no matter what amount of money is involved, this must be provided by the State and that it should be free and compulsory.

Madam, we are talking about empowerment of the people. The best way to empower men and women in this country is to educate them. Having said that, there is only one aspect that I wish to deal with, because I do not have much time at my disposal. That is the aspect of higher education. The resources provided by the Government on higher education are much less. The result is that the avenues for a youngman, who has done his graduation and who wants to go into technical courses either in the field of medicine or engineering or management are very limited, because the colleges for the purpose are very few in number. There are very few private institutions in the country. Here too the Government needs a fresh national approach, because it is not possible for the Government to provide resources. As you know, education was a State subject. But, by and large the States are dependent on the Centre, because allocation of funds are made by the Centre.

DR. MURLI MANOHAR JOSHI: Education is a concurrent subject.

SHRI KAPIL SIBAL: It is a concurrent subject now. It has been made so by an amendment of the Constitution. But, by and large the States depend on the allocations made by the Centre. And that is not enough especially in the field of higher education. So, a new policy framework is required. How is it that in other parts of the world there are universities like the Oxford, Cambridge, Harvard, which are not under Government control, but are the finest universities in the world. They do not need Government approval. It is because of the philosophy behind it. The State provides the philosophy that allows the institutions to run on their own. Here unfortunately there is too much State Control and State interference in the running of educational institutions of higher level. I wish I had the time to give you details of this but I will do it on another day.

Just before ending, Madam, I want to talk about one very important aspect and that is Articles 29 and 30 of the Constitution. You are aware, Madam, that under articles 29 and 30 all minorities whether based on religion or language have the right to establish and administer institutions of their choice. The minorities in

this country have established some really wonderful institutions. Unfortunately, some people are misusing this facility. Here I am not really talking about religious minorities. I am talking about linguistic minorities. Everybody in another State is a linguistic minority. For example, a Punjabi will be a linguistic minority in Kerala. A Keralite will be a linguistic minority in West Bengal. So, on the basis of that, taking protection of articles 29 and 30 minority institutions have mushroomed throughout the country. There is, to my mind, a misuse of this facility being made. This also has to be resolved after consultations with all parties because this is a very sensitive issue. So, I think this is another aspect that the Government should look into. I don't think thus far any Government have gone into this matter. There is a matter pending in the Supreme Court also, pending adjudication of this particular issue. But I think a policy statement must come from the Government. The problem really is that no Government is willing to give a policy statement in this regard because it is rather a sensitive issue. Be that as it may, we are talking about a national effort across party lines for education of people in this country. I don't think that these political considerations should come in the way. So, I urge upon the Government that a discussion should take place to evolve a consensus at least on the issue of education, population and matters relating to human resources. These are not matters which call for partisan considerations.

With these words, Madam, I am grateful to you for having given me this much time. Thank you.

THE DEPUTY CHAIRMAN: Now, I have a request from Dr. C. Narayan Reddy that he be allowed to speak before other speakers are called. Dr. Bharati Ray, I have your name also in the list. You are an academician. We are all waiting for your speech. I thought if we allow another eminent colleague, Dr. C. Narayan Reddy to speak, it will be good. Otherwise, in this order list his name is listed at serial number 21. I request Dr. Reddy not to take too much time.

डा० सी० नारायण रेड्डी (नाम-निर्देशित): उपसभापति महोदया, आज देश में प्रादेशिक भाषाओं के बारे में जो अन्याय हो रहा है, उसको बताने के लिए, उसका अफसोसनाक माजरा सुनाने के लिए मैं इस सदन में खड़ा हुआ हूं। मैं आपका आभारी हूं कि आपने मुझे पांच-छः मिनट का समय दिया।

महोदया, आज शिक्षा की व्यवस्था यह है कि कॉन्वेंट स्कूल्स में, प्राइवेट मैनेजमेंट पाठशालाओं में माध्यम भाषा अंग्रेज़ी है, मुझे कोई ऐतराज़ नहीं है, प्रथम भाषा अंग्रेज़ी है, रहने दीजिए, द्वितीय भाषा के रूप में कई जगह मातृभाषा या प्रादेशिक भाषाओं को बिठाया गया है, लेकिन वास्तविकता यह है कि चन्द प्राइवेट स्कूल्स में, कांवेंट स्कील्स में, प्राइवेट मैनेजमेंट स्कूल्स में मातृभाषा, प्रादेशिक भाषा के साथ स्पेशल इंग्लिश जोड़ा गया है। तो नतीजा यह है कि स्पैशल इंग्लिश को सबस्टीट्यूट लैग्वेज के रूप में, विकल्प भाषा के रूप में जोड़ा गया है और नतीजा यह हो रहा है कि मातृभाषा या प्रादेशिक भाषा के बदले चंद विद्यार्थी स्पैशल इंग्लिश लेकर अपनी भाषाओं का एक अक्षर भी सीखे बगैर पार हो रहे हैं, पारंगत हो रहे हैं, सुखद प्रस्थान कर रहे हैं। यह बहुत चिंताजनक बात है। महोदया, स्वाधीनता के 50 सालों के बाद हमने निर्णय किया था कि हम भारतीय भाषाओं के विकास के लिए अपने प्रयास जारी रखेंगे लेकिन भारतीय भाषाओं की स्थिति तिरोगति दिशा में है, इसका मुझे बहुत अफसोस है। एक कवि होने के नाते, एक भारतीय भाषा परेमी होने के नाते भी मुझे इसका अफसोस है।

महोदया, अब मैं आपका ध्यान इस बात की ओर दिलाना चाहता हूं कि 1835 में लार्ड मैकाले ने नयी शिक्षा नीति को पेश किया था और यह कहा था कि—

> "I am introducing a new culture to India." I repeat "I am introducing a new culture to India. Whether British regime exists in India or not, our culture and language will remain forever."

उन्होंने 1835 में जो कहा, वह आज तक जारी है और उसमें ज्यादा वृद्धि हो रही है। यह बहुत चिंताजनक बात है। मैंने यह प्रश्न इसी सदन में पूछा था और मानव संसाधन विकास मंत्रालय के मंत्री ने मुझे एक अनस्टार्ड क्वीश्चिन का जवाब दिया है। मैं जानता हूं कि यह जवाब

मंत्रालय की ओर से तैयार किया गया है। उस जवाब में मंत्री जी ने कहा है कि—

"The study of mother tongue/regional language is compulsory up to class X in all schools in the country."

यह है उत्तर, यह है जवाब। महोदया, मैं फिर एक बार दोहराता हूं कि आप जांच-पड़ताल कीजिए, कमेटी नियुक्त कीजिए और देखिए कि जो कान्वेंट स्कूल हैं, प्राइवेट मैनेजमेंट वाले स्कूल हैं, उनमें मातृभाषा और प्रादेशिक भाषाओं की क्या स्थिति है, यह पता करा लिजिए तो आपको पता चलेगा कि वह कंपलसरी नहीं है। मैं फिर दोहराता हूं कि अगर हमारी भारतीय भाषाएं देश में उपेक्षित हो जाएंगी तो एक दिन भारतीय भाषाओं की लिपि म्यूज़ियम में रखनी पड़ेगी आने वाली पीढ़ियों के लिए कि ये थी हमारी भारतीय भाषाओं की लिपि और रसमुलखत। यह स्थिति नहीं आनी चाहिए। हमारी स्वाधीनता के 50 सालों के बाद हमें सिंहावलोकन करना है और उसके बारे में कुछ काम करना है।

महोदया, आखिर में मैं यह कहना चाहता हूं कि यह कोई आसान काम नहीं है, स्पैशल इंग्लिश के नाम से जो जोड़ा गया है, उसको निकालना और भारतीय भाषाओं को, प्रादेशिक भाषाओं को उसकी जगह दिलाना मुश्किल है। यह कठिनाई जानते हुए भी मैं एक शेर के माध्यम से अपनी बात कहना चाहता हूं। महोदया, फूल बरसाने वाला रास्ता आगे है, यह मैं नहीं समझता लेकिन मैं आशावादी हूं, निराशावादी नहीं। निराशा को मैंने अपने शब्दकोष से निकाल दिया है। मैं अर्ज़ करना चाहता हूं कि—

"ये गलत है कि खड़ी है राह आगे गुलफिशां,
मैं चला कांटो पे मुस्तकबिल को लाने के लिए
लिए।"

PROF. (SHRIMATI) BHARATI RAY (West Bengal): Thank you, Madam. That was a very, very interesting speech by Dr. Narayana Reddy.

Madam, we are here to discuss the performance of the Ministry of Human Resource Development under which four departments come. I will be as brief as possible and try to highlight only a few key issues.

Madam, I take up culture first. Culture is the identity of a nation, its distinctive mark.

4.00 P.M.

I am at one with the hon. Member, Shri O. Rajagopal, that the traditions of our culture, the heritage of our culture should be inculcated in children from the very beginning. But I disagree with him on the essence of this culture. What is the distinctive feature of the Indian culture? It is the culture of *samanvay*, of a synthesis and assimilation, of tolerance and acceptance. For centuries, our culture has grown out of stresses of different thoughts generated by the Aryans, the non-Aryans the Hindus, the Muslims, the Buddhists, the Jains, the Parsis, the Moghuls, the Pathans, the Greek and so on and so forth. India has assimilated all and made them indigenous. That is the uniqueness of our culture. Of course, there have been occasional tensions, occasional strifes. It will be unhistorical to deny that. But what is the central theme of our culture? What is the essence of our culture? What has been the basis of our secularism about which we often talk? I don't want to go into its definition. What has been its basis? In the inimitable words of Tagore the basis is: "To comprehend through knowledge the oneness of our culture, to establish it through action and to propagate it through life. That is what India has tried always throughout history."

Today, I am afraid, there is a concerted effort to destroy this basis. We must unite all our forces to resist the attempt. We must not demolish the people's places of worship or the places of religious sentiments like the Babri Masjid; we must not impose laws of one community on other communities in the name of the Common Civil Code, we must not prevent the cultural emissaries of our neighbouring countries from performing as we did in Bombay, we must not silence voices of dissent. The point I want to emphasise is that the ministry lacks and should take steps to evolve a national cultural policy, based on consensus, I repeat the word 'consensus' in tune with the heritage and history of India.

On culture, I would like to mention one more crucial point. It is our responsibility to reserve the repositories and products of our cultural heritage. But look, the Ajanta and Ellora caves are perishing. Taj is being discoloured and we are callous spectators. Priceless treasures are being stolen from Salarjung Museum. The inquiry goes on and on. Various monumens are being mutilated. People inscribe their names on the walls of temples and on sculptures. There is no check on vandalism. Archival materials, like the priceless Rahul Sankrityayan Manuscripts are disintegrating. There is no attempt for chemical preservation of paintings. No attempt is made to train officials to prevent smuggling or unauthorised trade in antiquities. The Government is indifferent. I am very sorry to say that for Culture, it has given a very meagre sum of Rs. 301 crores while mere preservation requires a huge amount of money. There is neither adequate manpower nor the requisite financial resources to preserve the monuments, the manuscripts and the invaluable historical documents.

उपसभापति: मंत्री जी, आप नोट कर लीजिए जे वह बोल रही हैं। एच०आर०डी० मिनिस्टर ऊपर गए हैं वोट डालने के लिए। तो जो भाषण कर रही हैं आप नोट कर उनको दे दीजिए।

SHRI O.RAJAGOPAL: Madam, I am noting down the points.

THE DEPUTY CHAIRMAN: Let a Minister do it till Mr. Rajagopal takes oath as Minister.

SHRI TRILOKI NATH CHATURVEDI: Madam, it will properly and adequately prepare him in advance.

THE DEPUTY CHAIRMAN: Then I will keep a readymade training programme.

SHRI VAYALAR RAVI: Madam, is he a Minister of State?

THE DEPUTY CHAIRMAN: There are Ministers of State in the same Ministry.

SHRI VAYALAR RAVI: Madam, there are Ministers of State in the HRD Ministry. Junior Minister can come and take note of the points. ...*(interruptions)*...

THE DEPUTY CHAIRMAN: What he is saying is, there are Ministers of State in the same Ministry, and specially in the Ministry of Culture.

SHRI PRANAB MUKHERJEE (West Bengal): Madam, there is one Junior Minister. If the senior Minister has got work, he can go, but the junior Minister should take note of the points. ...*(interruptions)*... I think, he can send the junior Minister. In between, the other Ministers can take note of the points.

श्री रमाशंकर कौशिक (उत्तर प्रदेश): कोई भी मिनिस्टर रह सकता है मैडम।

उपसभापति: नहीं, वह बात नहीं है।

श्री रमाशंकर कौशिक: मैडम, ज्वाइंट रिस्पॉंसिबिलिटी है, कोई भी मिनिस्टर रह सकता है।

THE DEPUTY CHAIRMAN: He is coming back. He has taken my permission. He said, "I have to go and vote." He has just gone for five minutes at the most. The House is not objecting to that.

SHRI NILOTPAL BASU (West Bengal): Madam, there is no dispute on that. If the Government cannot coordinate, ...*(interruptions)*...

THE DEPUTY CHAIRMAN: Now the Surface Transport Minister is taking note of it.

SHRI VAYALAR RAVI: Madam, I am only speaking that if the Cabinet Minister is busy, we can understand; we agree with it. But there are some junior Ministers in the same Ministry. One of them can come over here. That is what we are suggesting.

SHRI RAMA SHANKER KAUSHIK: It is the joint responsibility of the Ministers.

SHRI VAYALAR RAVI: No, no; we can't agree.

SHRI PRANAB MUKHERJEE: We want to seek a clarification from the Chair. Madam, I can understand if the junior Minister is also busy. She must take permission from you, Madam. Multiple Ministers are retained because Ministers are required to be present in both the Houses simultaneously. If the junior Minister is not here, has the junior Minister also sought permission from you to remain absent just like his senior Minister has sought permission from you, when the functioning of the Ministry is being discussed?

श्री रमाशंकर कौशिक: मैडम, मैं एक बात कह रहा हूं। मैं यह निवेदन कर रहा हूं कि यह ज्वाइंट रिस्पांसिबिलिटी होती है। सही बात है कि अगर डिपार्टमेंट का मिनिस्टर हो तो बहुत अच्छा है लेकिन ज्वाइंट रिस्पांसिबिलिटी है, कोई भी मिनिस्टर रह सकता है। ...(व्यवधान)... यह कोई प्वाइंट नहीं है। ...(व्यवधान)... यह कोई प्वाइंट नहीं है। ...(व्यवधान)...

SHRI PRANAB MUKHERJEE: If he is interpreting like that, we don't agree. We don't agree. In that case, we insist on adjourning the House till he comes back.

SHRI TRILOKI NATH CHATURVEDI: Your point is conceded.

SHRI PRANAB MUKHERJEE: That is the point. But somebody need not complicate the issue. ...*(interruptions)*...

THE DEPUTY CHAIRMAN: Just a minute. Chatruvedi Saheb, please sit down. I will explain it to you. Our tradition, custom and almost the rule is, if there is only one Minister, then any other Minister can take note of the Points, but if, in the same Ministry, there are other Ministers, then they can come, and they should also take permission because it is a very important debate which is going on. It is not just a Zero Hour a Special Mention issue. It is a full-fledged discussion n the working of the HRD Ministry. It is for the betterment of the Government that they get the viewpoints of all the Members of the House. It is for that matter. It is not that they like to see a Minister sitting in the House. That is not the point. The point is, Murli Manoharji told me that he had to do a voting there. I said, "You can go." And I asked the other Minister to come and take note of it, but the point is, if the Ministry has another Minister who is in charge of Culture Department itself and the lady Member is making a very important contribution on culture, on our heritage—she should be here and she would be enriched by the contributions of the Members in the House. I don't know whether she is busy in the Lok Sabha; as my knowledge goes, the Lok Sabha is not functioning; it is adjourned. She may very well come over here. ...*(interruptions)*... Now it is over. I have made my point. I have conveyed it. ...*(interruptions)*... They will get sensitised.

श्रीमती सुषमा स्वराज: मैडम, मैं आई० एंड बी० मिनिस्टर यहां हूं।

And I tell the Members that I will supply the information religiously to the Minister!

THE DEPUTY CHAIRMAN: Let us not complicate the issue. ...*(interruptions)*...

SHRI NILOTPAL BASU: Madam, we appreciate what you are saying but the thing is that this Government does not get sensitised.

प्रो० विजय कुमार मल्होत्रा (दिल्ली): मैडम, आपने जो रूलिंग दी है, वह बिलकुल ठीक है और हम उसको पूरा मानते है कि अगर मंत्री महोदय न हों तो दूसरे जो मंत्री है, उनको यहां पर होना चाहिए परंतु स्थिति यह थी कि जोशी जी को स्वयं मालूम नहीं था कि उनको किसी मीटिंग के लिए जाना है और वे यहीं बैठने वाले थे आठ बजे तक, स्वयं रहने वाले थे और उनकी ऐबसेंस में दूसरे मिनिस्टर को यहां होना ही चाहिए और वे आपसे परमीशन लेकर गए हैं, यह आपने रूलिंग दी है।

THE DEPUTY CHAIRMAN: This is not the point. The point is that when a discussion is going on, if the junior Minister is not busy in the other House, he should be here. It is good for him to know. It will be nice. ...*(interruptions)*...

SHRI NILOTPAL BASU: It will be so, provided the Government believes in getting sensitised. ...*(interruptions)*...

THE DEPUTY CHAIRMAN: Now they have been sensitised and the issue is that the Minister should be here. ...*(interruptions)*...

SHRI TRILOKI NATH CHATURVEDI: Mr. Nilotpal, you take a class every day. ...*(interruptions)*...

SHRI H. HANUMANTHAPPA (Karnataka): Madam, all these points were raised by Chaturvediji, Malhotraji and others when they were sitting here. ...*(interruptions)*...

डा॰ (श्रीमती) उर्मिला चिमनभाई पटेल (गुजरात): जब आप इस तरफ बैठते थे तो आप भी यही ईशू उठाते थे। ...(व्यवधान)...

श्री त्रिलोकी नाथ चतुर्वेदी (उत्तर प्रदेश): आपकी बात मान ली है। ...(व्यवधान)...

श्री एच॰ हनुमनतप्पा: अभी तो आपने ओथ नहीं ली है। ...(व्यवधान)...

THE DEPUTY CHAIRMAN: Actually, I think it is the seats which are making the people to take different views. ...*(interruptions)*... I have not seen the Parliamentary Affairs Minister since the House has started functioning. I am not talking of today. I don't know who is the Parliamentary Affairs Minister. In any case, somebody, through whom we can tell the Government to do something, not just any Minister, should be there. That is why the Parliamentary Affairs Minister has been appointed to deal with the parliamentary work. ...*(interruptions)*...

I am sorry, Mrs. Bharati Ray. Now we will come back to culture.

PROF. (SHRIMATI) BHARATI RAY: Well, I was talking about the disintegration of prized historical documents. While talking of history, I must refer with considerable regret to the recent re-constitution of the Indian Council of Historical Research. I humbly submit, Madam, I am a professional historian myself. I am worried that the exclusion of very well-known historians and the inclusion of historians of a particular belief system may lead to the presentation of history in a manner-which if not challenged right now-which will strike at the very root of our cultural diversity. History is not only the study of the past but the study of the future as well. It is, therefore, imperative that history be written in a scientific and objective manner so that our people can understand, to borrow the words of Prof. Nural Hasan, "the processes which have led to the vigour and vitality of Indian culture".

Now I pass on to education, Madam. The objective of education is mentioned by Vivekanand in one word "man-making". That would mean the training of the mind and of the body, the building up of character and of values, the promotion of innovation and of originality. What is the present system? I quote the inimitable Tagore once again—"Does the bird fly? No. Does it sing? No. Does it jump? No. Good.Then its education is complete." This is what we are producing under the present system. The entire House will agree that something is radically wrong with the educational system and a total transformation is called for. That is a must. The hon. Member, Shri Rajagopal, happily congratulated the Ministry on the increase in the Budget. I have got all the details and the documents with me just now. The Government has promised to spend 6% of the GDP on education. In the year 2001 to 2002, Six per cent of the GDP would be Rs. 1,05,000 crores. For that purpose, at least, this Budget should have provided Rs. 9,500 crores. Yes, there is an increase over all BE of 1997-98. But it is ephemeral because out of an increase of Rs. 1,000 crores, an amount of Rs. 951.52 crores is going for the payment of salaries of teachers.

How does the Government propose to augment human resource without any resources?

I will briefly mention three points on education. One is primary education. The

hon. Member Mr. Sibal has gone into it at length. I don't want to repeat those points. But we are worried about one thing which the Finance Minister mentioned in his Budget speech. We know that there is a constitutional obligation to make education free and compulsory up to the age of 14 years, i.e. up to class VIII. But now we are told that compulsory education will be up to Class V. I would request the hon. Minister to explain it. Sadder is the tale of higher education. We are told—I don't know whether you know it or not—that higher education is a "non-merit subject." I have never heard this concept before. Anyway it should not become a meritless subject from the way in which we are proceeding.

Madam, look at the planning. The UGC is crying for money. The existing universities are cash starved. Yet new universities are being created without adequate infrastructure. The result is both the old and the new universities are limping. There is no mony for research and there is no encouragement for research. There is the same amount as in BE of 1997-98, strengthening scientific research' scheme. The amount for community Polytechnics has come down. One reason for the much-lamented braindrain is that we do not provide adequate research equipment and facilities here. The result is, USA is thriving with Indian brains.

So far as vocational education is concerned, yes, the Ministry has introduced it, though thoughtlessely because no research was done to assess the local needs.

Will this course be suitable for the locality? Or will the people who will be trained in vocational education benefit by this particular steam of vocational education? Will they be able to develop some sort of entrepreneurship and get some employment? Is the institution really equipped with the necessary infrastructure? Nothing was known of course, in the report they have mentioned that research has been done. But to my knowledge—I was connected vocational education in my own university—not much was done at the ground level. Therefore, the vocational education experiment at the +2 level was a total failure. Now the Government has shifted the onus to the State Governments without giving adequate funds. I would like to assert that the same fate will befall on vocational education at the college level also if the local needs are not studied and the local infrastructure is not investigated.

The Ministry lacks vision. I am sorry to say that the Ministry lacks vision because it has failed to comprehend that for a country like India distant education is going to be a crucial aspect of education in the future. It reduces social inequality, offers flexible alternative to conventional education and provides better access to the disadvantaged. The best example of distant education is China's Central Radio and Television University which has contributed, I am sure, to a great extent to what China is today.

The multimedia approcah requires a heavy investment to begin with. But it will be cost effective in the long run. Budget provision is static for the National Open School. It is Rs. 5.21 crores for 1997-98 and 1998-99. For IGNOU the allocation is Rs. 36.40 crores *vis-a-vis* Budget Estimate of Rs. 35.70 crores and Revised Estimate of Rs. 27.83 crores in 1997-98.

The Distant Council exists only in name. The Ministry has failed to do a very important duty that is, to impart the system the status it deserves. And if the Government does not care, other institutions, other employers, other people also, will not care for the degrees that this system gives.

Coming to sports, sports is a very important aspect of education. It is necessary to put a healthy mind in a healthy body. We have a whole Department of Youth Affairs to oversee that. Our teams alongwith a retinue of staff go abroad to play or to watch sports. We remain glued to the T.V.

whenever the Olympic games are telecast or the World Cup Football is telecast. But for a population of almost 85 crores, our performance is almost nil. Why is it so; The need is to build up sports at the earliest level. We have to identify and train talented young children in rural and urban areas, encourage village-level sports and offer necessary facilities to schools at the expense of the Central Government. Better spend the money here than on SAI.

Talking about the Department of Women and Child Development, the first point that I would like to make is that here I am at one with our poet Nazrul Islam whose poems we recite all the time along with those of Tagore. Nazrul Islam. He says: "I sing of equality. In my eyes. There is no difference between a man and a woman." There are differences, of course, in practical life, as we all know. In debates, in seminars and even here in Parliament. Women everywhere have become very visible but never words were so empty. I will submit for the consideration of the House two or three statistics. For every 1,000 men, as per 1991 Census, we are 927 in number. In 1961, we were 941. The maternal mortality rate is high. The expectation of life at birth for women is 59.7 years. The literacy rate, which Mr. Sibal have quoted very exhaustively, is 39.19 per cent for women and the drop-out rate of women is 37.8 per cent at the primary level and 56.5 per cent at the middle-school level. The growth enrolment rate for girls is 64.1 per cent at the primary level and 11.1 per cent at the high school and higher education levels. A very interesting fact is that per 1000 live births, only 24.5 per cent mothers gets institutional help, only 24.3 per cent mothers are attended by trained professionals and 51.3 per cent are attended by untrained professionals. This is as per the recent statistics which I got.

Everything concerning women, be it education, be it employment, be it health, is the concern of related departments as well. Madam, you will be surprised—of course, you will not be surprised because you know more than I do—that the Department of Women and Child Development does not know what the Ministry of Health does and the Ministry of Health does not know what the Department of Education does on the very same issue, I would beg the hon. Minister to look into this so that there is inter-departmental coordination as well as coordination between the Ministry and other departments on related matters.

Now, you have said something on children. I will just add that there is no National Child Policy. Yesterday, I got this figure from Starred Question No. 368. The figure of total child labour in this country is 1,12,85,349. What does the Minister suppose to do about this? You have to give some money. They are working for money. Money has to be given. But there has also to be motivation. I understand that there is an NGO which is holding workshops of this—that, in addition to giving money how to make them interested in learning. So I would like to know what the Minister proposes to do. Well, my time is up.

To conclude, Madam, I have one question. When shall we get an HRD policy, which is dynamic in vision and effective in implementation? India does not lie in its soil and in its vegetation or in Ayodhya or somewhere else in this country. It lies in its people. If we deny them the most important tool of progress, that is, education, if we alienate the youth, if we ignore the women and children and if we destroy the base of our secular, democratic, assimilative culture, how are we going to build the India we are proud of, the India where the mind is free from fear and the head is held high and barriers between communities, castes, and languages broken?

THE DEPUTY CHAIRMAN: If I had been allowed to partcipate in the debate, when the Chairman presided, I would have spoken on this subject. This is a

subject which is dear to my heart. (*Interruptions*) I can't speak while the Vice-Chairman is presiding. the Chairman has to be troubled to come over here.

डा० (श्रीमती) उर्मिला चिमनभाई पटेल: उपसभापति महोदया, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देती हूं। महोदया, शिक्षा का जो प्रावधान है, वह हमारी मानव सम्पत्ति के विकास का सब से महत्वपूर्ण साधन है। शिक्षा में हम जो इनवेस्टमेंट करते हैं, वह हकीकत में हमारी मानव सम्पत्ति, राष्ट्रीय सम्पत्ति बढ़ाने का काम है। लेकिन बड़े दुख की बात यह है कि हमारे इस समाज में कुछ प्रायर्टीज़ तय की गई, हम भौतिक विकास की ओर ज्यादा लगे हुए हैं। इंडस्ट्री और उद्योग के विकास के बारे में सोचना, वाणिज्य के विकास के बारे में सोचना और बाकी सभी बातें, पर्यावरण की बात भी इसमें आ जाती है। इन सबको प्रायोरिटी मिलती है लेकिन शिक्षा का स्थान आखिर में आता है। कम नसीबी यह है कि जब-जब फाइनेंसेज की कमी लगती है कहीं भी - या तो प्लानिंग में लगती हो या जो एलाट किए गए पैसे हैं उनमें सरकार को लगती हो - तो सबसे पहले कटौती जो आयेगी वह शिक्षा के ऊपर आएगी। वहां बजट कम हो जाएगा। जो सबसे महत्वपूर्ण है उसको सबसे ज्यादा प्राधान्य देना चाहिए, इसके बजाए उसको सबसे कम प्राधान्य दिया जाता है। यह हमारी कम नसीबी है।

सरकार ने जब पोखरण में विस्फोट किया, इसके बाद जो सैक्शन्स हमारे ऊपर विदेशों ने लगायी है—एक तरफ सैक्शन्स और दूसरी तरफ मंहगाई भी बढ़ रही है, हमारी करेंसी, रुपए की कीमत भी कम हो रही है ऐसे माहौल में जो प्लान किया गया है इसके मुताबिक ही हमारी शिक्षा का विकास होगा यह इसमें कटौती होने वाली है यह मैं सरकार से जानना चाहूंगी। अगर इसके ऊपर कटौती होगी तो यह बहुत चिंता का विषय है।

मैडम, मैं यह बात इसलिए कहना चाहती हूं कि शिक्षा के अलावा एच०आर०डी० के साथ कई सामाजिक विकास की प्रवृत्तियां भी लगी हुई हैं। सामाजिक सुरक्षा की प्रवृत्ति भी लगी हुई है। ऐसी जो प्रवृत्तियां हैं वे एन०जी०ओज० द्वारा चलायी जा रही हैं। हमारे देश में हजारों, लाखों एन०जी०ओज० है जो शिक्षा के क्षेत्र में, आरोग्य के क्षेत्र में, सामाजिक सुरक्षा के क्षेत्र में काम कर रहे हैं। मैडम, सबको यह लगता है कि कटौती शिक्षा के ऊपर आएगी तो ये एन-जी०ओज० की जो प्रवृत्तियां चल रही हैं जो ज्यादातर सरकार की ग्रांट लेकर चल रही हैं उनको इन्फारमली, रवानगी में यह सूचना दे दी जाएगी तन्त्र द्वारा कि आप जल्दबाजी मत करिए, इस समय यह ग्रांट आएगी या नहीं आएगी, हम नहीं जानते है। 2-3 महीने जरा वेट कीजिए फिर अपनी प्रवृत्तियां शुरू करें नहीं तो इसकी जिम्मेदारी, फाइनेंशियल जिम्मेदारी आपको उठानी पड़ेगी। यह एन०जी०ओज० का अपना अनुभव है। ये प्रवृत्तियां संचालित करने वालों का अनुभव है। इसलिए मैं सरकार से पूछना चाहूंगी कि एन०जी०ओज० द्वारा जो प्रवृत्तियां हो रही हैं, जो बहुत महत्वपूर्ण प्रवृत्तियां मनुष्य के विकास की उनके द्वारा हो रही है तो क्या इनके ऊपर कटौती आएगी? होगी या नहीं होगी, नई स्कीम्स के बारे में कुछ नहीं कह सकते हैं। लेकिन जो स्कीम्स आज चल रही है वे उसी तरह से चलेंगी और जो एन०जी०ओज० चला रहे हैं उनको सपोर्ट मिलेगा या नहीं, यह प्रश्न मैं सरकार से पूछना चाहती हूं।

मैडम, दूसरा मैं कहना चाहती हूं कि हमारी जो कई संस्थाएं हैं चाहे शिक्षा के क्षेत्र में हों या हेल्थ सर्विसेज में हों या हास्पिटल्स की हों, समाज सुधार की हों, इन प्रवृत्तियों में जो एन०जी०ओज० काम कर रहे हैं जिनको प्राइवेट ट्रस्ट द्वारा फाइनेंशियल सपोर्ट मिलता था और ऐसी बहुत सी एक्टिविटीज चलायी जाती थीं—अकेले प्राइवेट ट्रस्ट ही नहीं कई इंडस्ट्रियल कारपोरेशंस और कमर्शियल यूनिट्स भी ऐसी एक्विटीज को प्रोत्साहन दे रही थीं....

मैं आपके माध्यम से और शिक्षा मंत्री के माध्यम से यह फाइनांस मिनिस्टर को मैसेज दिलवाना चाहती हूं कि जो टैक्स एग्जंपान ऐसी शिक्षा और सामाजिक प्रवृत्ति को मदद करने वाली इंस्टीट्यूशंस को मिलता था वह इस नये बजट में विदड्रा कर लिया गया। मैडम, मैं यह बताना चाहती हूं कि सरकार कितना भी चाहे, यह सब एक्टिविटी जो चल रही है हमारे समाज में अकेले सरकारी साधनों से, सरकारी तंत्र के माध्यम से या सरकार के फाइनांसेज़ से यह नहीं चल सकती। सरकार जो खर्च करती है इससे कई गुना समाज ऐसी संस्थाओं द्वारा यह प्रवृत्ति चला रहा है। टैक्स एग्जंपान जो हंडरेड परसेंट मिलता था इससे बहुत प्रोत्साहन मिलता था, लेकिन अब यह नए बजट में विदड्रा कर लिया गया है। यह बहुत कम नसीबी की बात है। इसका सीधा असर यह होगा कि जो प्रवृत्ति सामाजिक संस्थाओं द्वारा चलाई जाती थी, जिसको फाइनांशेल सपोर्ट ऐसी एजेंसीज़ द्वारा मिल रहा था यह सब बंद हो जाएगा तो एक बहुत बड़ा सैटबैक ऐसी इंस्टीट्यूशंस को और ऐसी एक्टिविटीज़ को और एन०जी०ओज़ को आने वाला है। इसकी तरफ मैं इस सदन के द्वारा मंत्री जी का ध्यान खींचना चाहती हूं।

मैं मानती हूं कि जब बजट की चर्चा हो और इसके बाद जो कहीं राहत डिक्लेयर की जाती है उसी समय, यह विदड्रा किया गया टैक्स एग्ज़ंप्शन अगर यह पुनः स्थापित किया जाए या वही स्थिति की जाए तो यह हमारे मानव संसाधन के विकास के कामों में बहुत महत्वपूर्ण सहयोग होगा।

तीसरी बात, जिसका थोड़ा सा जिक्र भारती जी ने भी किया है इसके ऊपर भी मैं थोड़ा ध्यान दिलवाना चाहती हूं कि मैंने वर्तमान पत्रों में एक इन्फर्मेशन पढ़ा कि इंडियन कौंसिल ऑफ हिस्टोरिकल रिसर्च एक नए परसैपेक्टिव में हिस्ट्री को, इतिहास को समाज के समाने रखना चाहती है। यह नया परसैपेक्टिव क्या होगा यह समझने की बहुत जरूरत है। मैडम, हमें दहशत इस बात की है कि हिस्ट्री तो हिस्ट्री ही होती है, अगर इसे नये इंटरप्रेटेशन की आवश्यकता सरकार को लग रही है तो इसके पीछे कोई ट्विस्टेड हिस्ट्री न की जाए और कहीं समुदायों को उनके अपनी भावनाओं को ठेस न लगे। हमारी जो हिस्ट्री जिसको आज तक हम पढ़ते थे इस हिस्ट्री को अगर कोई अलग तरीके से या अलग परसैपेक्टिव में रखा जाएगा तो यह हमारा जो मल्टी कल्चरल नेशन है इसके लिए भी यह खतरनाक लगेगा। *मैं यह कहना चाहती हूं कि जब हिस्ट्री को ट्विस्ट करना* होता है तो दुनिया के इतिहास में हमने देखा है कि इसके परिणाम ठीक नहीं आए हैं। मैडम, हम सब जानते हैं कि हिटलर ने जर्मनी में जब अपना नाजी रूल चलाया तो उनकी जो टैक्स्ट बुक में पहला लैसन था उसका पहला वाक्य यह था कि "द ब्रिटेन इज़ द एनीमी"। जर्मन प्रजा को यह संस्कार डाला जाता था कि अंग्रेज़ जाति आपकी दुश्मन है। आपको उनसे लड़ना चाहिए। ऐसी ही बात कहीं-कहीं कम्युनिस्ट कंट्रीज़ में भी हम देखते हैं और इतिहास में भी देखा गया है। अगर ऐसा कोई विकृत मोल्ड हमारे यहां भी दिया गया तो वहां एनीमी कोई बाहर नहीं है, यह हमारे समाज को ही डिवाइड करेगा। यह सब से बड़ी चिंता का विषय है। इस बारे में मैं ध्यान दिलाना चाहती हूं और इस की गतिविधियों को बताकर सदन से इसे गंभीरतापूर्वक लेने का आग्रह करती हूं। मैडम यहां केन्द्र में जो रूलिंग पार्टी है, उसी रूलिंग पार्टी की सरकार गुजरात में है।

श्री संघ प्रिय गौतम (उत्तर प्रदेश): कम्युनिस्टों ने आप की बात नहीं सुनी। आप ने उन की विशेषता बताई थी।

डा॰ (श्रीमती) उर्मिला चिमनभाई पटेल: सब को बताते हैं, इस में क्या विशेष बात है? हिस्ट्री तो आप भी जानते हैं और वह भी जानते हैं और जो आप को समझना है, वह आप समझ लेंगे तो हमारा मसला हल हो जाएगा।

मैडम, जहां तक मुझे ज्ञात है, गुजरात के अंदर सरकार ने प्राइमरी स्कूल के विद्यार्थियों के लिए पूरक वाचन के रूप में एक पुस्तक तैयार कराई है। इस पुस्तक में हमारे गुजरात और देश के धार्मिक साधु-संत, देवी-देवताओं की स्टोरीज़ है। ...(समय की घंटी)... *मैडम, मैं थोड़ासा टाइम और लूंगी।*

THE DEPUTY CHAIRMAN: I am sorry that is what I was discussing with Mr. Pranab Mukherjee that the time is very little.

डा॰ (श्रीमती) उर्मिला चिमनभाई पटेल: मैडम, मैं यह कहना चाहूंगी कि पूरक वाचन की यह पुस्तक फ्री दी जाने वाली है क्योंकि यह एकस्ट्रा रीडिंग के लिए है। मैं इस के खिलाफ कुछ नहीं कहना चाहती हूं, लेकिन इस का जो लास्ट कवर पेज है, उस में धार्मिक संकुचितता लिए कुछ वाक्य जोड़े गए हैं। मैडम, मैं यह कहना चाहती हूं कि हमारी ही हिस्ट्री को अगर कुछ इस तरह से रखा जाएगा तो नई जनरेशन के ऊपर इस का क्या इम्पेक्ट पड़ेगा?

मैडम, थोड़े में ही एक बात मुझे प्राइमरी एजुकेशन के बारे में कहनी है कि सरकार ने यह डिक्लेअर किया है कि हम पांचवीं कक्षा तक कम्पलसरी एजुकेशन, यूनिवर्सल एजुकेशन इंट्रोड्यूस करेंगे। मैडम, इस देश में 50 परसेंट अशिक्षित लोग हैं जिन में से करीब 35 परसेंट महिलाएं पढ़ी-लिखी हैं और बाकी को शिक्षा ग्रहण करने का मौका ही नहीं मिला है। मैं सरकार से जानना चाहूंगी कि क्या यह प्रावधान इतना सक्षम है कि वह हमारे समाज की जरूरियात को पूरा कर सके मैं यह इसलिए कह रही हूं कि महिला सामर्थ्य योजना हमारी सरकार ने शुरू की है जोकि पांच हजार गांवों में और 35 डिस्ट्रिक्ट्स में चल रही है। अगर इस योजना को हमारे 6 लाख गांवों तक पहुंचाना चाहें तो उस में कितने साल लगेंगे? जब हम योजना बनाते हैं, उस को डिक्लेअर करते हैं, वह बहुत आकर्षक लगती है कि हमारे यहां यूनिवर्सल एजुकेशन आ रही है, लेकिन इस के लिए जो प्रावधान जरूरी है, वह अगर कम होंगे, बजट में प्रायमरी एजुकेशन के लिए जो अलॉटमेंट होना चाहिए वह नहीं होगा तो काम किस तरह चलेगा और कितने साल इसे इम्पलीमेंट करने में लगेंगे मैडम, आज हमारे यहां ऐसे भी स्कूल्स हैं जिन में क्लास-रूम्स हैं, लेकिन छत नहीं है और उस से पानी गिर रहा है। ऐसे

स्कूल्स है जिन में ब्लैक बोर्ड्स नहीं है, टीचिंग एड्स का तो सवाल ही नहीं उठता। फिर कहीं क्लास है तो शिक्षक नहीं है और शिक्षक है तो क्लास नहीं है। चार-पांच स्टैंडर्ड तक के स्कूल्स चल रहे है और एक या दो शिक्षक से काम चल रहा है। तो इस तरह की कमियां जब प्रायमरी शिक्षण में होगी तो स्टैंडर्ड ऑफ एजुकेशन की हम क्या बात करेंगे? कितना ही अच्छा हम हायर एजुकेशन पर प्रावधान करें, लेकिन अगर हमारा बेस ही कच्चा रहेगा तो उस नींव के ऊपर जो हम शिक्षा का विकास कर रहे है, उस कच्ची नींव पर तो कच्ची ही शिक्षा होगी फिर हम कहते है कि हमारा स्टैंडर्ड डिटीरियोरेट हो रहा है। अगर हमें शिक्षा में सच्चे सुधार करने है तो संख्या के साथ-साथ गुणवत्ता के बढ़ावे को भी देखना होगा और इसके लिए प्रावधान करना भी जरूरी है। मैं मंत्री जी से यही जानना चाहूंगी कि आपकी सरकार की इस बारे में क्या योजना है, वह बताएं। इसके साथ ही प्राथमिक शिक्षा को जो प्रायरिटी दी जाएगी, उसके लिए क्या कोई ज्यादा स्टेप्स लेंगे? अगर लेंगे, तो क्या लेंगे? यह भी बताएं।

महोदया, इतना कहकर मैं अपना वक्तव्य समाप्त करती हूं। धन्यवाद।

SHRI SANATAN BISI (Orissa): Thank you, Madam, for giving me this opportunity. The House and the hon. Members are quite aware that of the Directive Principles of State Policy and concerned, Article 45 of the Constitution, which deals with it, clearly indicates that within a period of ten years there should have been education for all children. Since we have been unable to achieve this objective, we are all very sorry for that. But, it was a proud privilege as per the Common Minimum Programme of the United Front Government, our ex-Minister, Shri S.R. Bommai, had introduced a Bill in this House. This Bill was introduced on 28th July, 1997. As per the decision of the Supreme Court in 1993, since it was the concern of the nation and the concern of several other persons, the Bill was introduced. It was a historical document because it was introduced in the 50th year of our independence. The main Objects and Reasons of the Bill, as mentioned therein, were of two types—universalisation of elementary education and eradication of illiteracy. By that Bill we are empowering the children of this country to have elementary education, free education, compulsory education as their fundamental right. It is a historical Bill. Then, I would like to mention that when we were observing the Special Session of Parliament on the eve of the 50th year of our independence, many Members had expressed their views on various aspects, but no agenda was adopted. We simply passed some Resolutions. I would like to know from the present Government whether they are going to bring that Bill. They can bring some amendments also in it. But, to my knowledge, as far as this Bill is concerned, it is quite elaborate. All the things have been given therein. Since we are in the 50th year of our independence, it is high time that at least in this year we can adopt these things, though we could not resolve this thing when there was a Special Session. Most of our problems will be solved by this.

There are millions of people in our country who can neither read nor write. The illiteracy rate in the country is 47.79 per cent. India has the largest number of illiterates in the world. Annual targets should be fixed to reduce illiteracy. There is no such document with the present Government which indicates by which year they are going to complete this task and what is their annual target. So far as literacy rate in males is concerned, it is 64.13 per cent, and in females it is 39.23 per cent. Our ex-Prime Minister had given a slogan,

'Each one teach five'. I do not know what the present Government is going to do in this regard. The Prime Minister stated in a function on the International Literacy Day, that is, the 8th September, regarding 'Each one teach five'. I would like to know from the Government whether they have got any programmes to that effect or not. The present Government has stated that there are 30 crore children who are not going to school. So, we should adopt the slogan, 'Each child to school.' Regarding sanctions there is a very important aspect.

Today in answer to my question, the Finance Minister stated that a certain degree of uncertainty has been created by sanctions and there is suspension of external assistance. Our Minister stated that from the World Bank we are getting 25 per cent of our Budget.

DR. MURLI MANOHAR JOSHI: It is 25 per cent of a certain component of education in the Budget. It is not of the total Budget.

SHRI SANATAN BISI: Not the entire Budget? So far as your Ministry is concerned, it is only 25 per cent.

DR. MURLI MANOHAR JOSHI: There are certain schemes in which about 25 per cent comes from different agencies as loans and as aid, not of the total Budget.

SHRI SANATAN BISI: I would like to know from the hon. Minister the details about the sanctions. We are getting loans from the World Bank, from Britain, from the Netherlands and from other countries. There is a publication of the World Bank in which importance has been given—so far as primary education is concerned—to population. So, I would like to know from the hon. Minster what the actual publication of the World Bank regarding the objectives about primary education. The other thing, I would like to know is, how much we will get from international agencies. What are the effects of sanctions?

We are more concerned about the dropouts, a large number of children drop-out from schools. How to inspire the children and their teachers and parents? The parents think that if their sons or daughters go to school, whether they will get a job or not. High drop-out rate of rural children can decline in case of drastic alternative perspective. I want to know what are the perspectives? The school have become unattractive. The environment is not attractive.

So far as the mid-day meal scheme is concerned, there was an answer from the Ministry that the national allocation made for the scheme in the year 1995-96, could not be fully utilized due to operational difficulties encountered by the State in the releasing and distribution of foodgrains. Hence, I would like to know whether during 1995-96 there had been any monitoring so far as the mid-day meal scheme was concerned. The drop-out rate from class one to class eight in case of Scheduled Castes was 66.23 per cent and for Scheduled Tribes it was 77 per cent.

The last point is regarding the educational system that is prevailing in Orissa. It is a very backward State. According to the sixth All-India Educational Survey 1993, conducted by NCERT, New Delhi, 734 primary schools of Orissa had no roof. But, according to the Government of Orissa and other news paper report the number of schools which have no roof was 1084. For 10,206 primary schools, the roof is of straw.

The second thing I would like to know from the Minister is regarding several dificiencies in the implementation of Operation Black Board. Things are inadequate, teachers are inadequate, equipment and other things are of sub-standard. In Orissa, for 42 lakh students there are 42,104 primary schools and for 13 lakh students, there are 11,716 elementary schools. I will just tell you about the teacher rate in Orissa. In the primary schools, there is only one teacher for 38 students. In M.E. shcools, there is one teacher for 30 students. And in high schools there is one teacher for 12 students. In the local areas, in the rural areas, political appointment are being made. Teachers are being appointed on political considerations.

In Orissa, in 1053 Gram Panchayats, there is no school. The total number of Gram Panchayats is 5273. In 1053 Gram Panchayats, there is no school. In 2650 primary schools, there is only one teacher.

So far as the literacy rate in Orissa is concerned, in the case of males, it is 63 per cent. In the case of females, it is 34 per cent. In the backward KBK Districts,

i.e. Kalahandi, Bolangir and Koraput, it is only 10 per cent.

I would like to point out that the Committee on Petitions of the Rajya Sabha, headed by Shri O. Rajagopal, had been to Kalahandi. The Committee had highlighted the sad plight of the people of this area. The Petitions Committee submitted its report to the Rajya Sabha on 31st March, 1998. In that Report, in para 24, under 'Educational Activities', the Committee had said: 'Seven classes were being run in the school with only one teacher. Students were sitting in *kuchcha* floor. The quality of *rice* and *dal* were substandard'. The Committee had made certain recommendations. This has to be looked into.

I hope the hon. Minister would give specific answers to the points raised by me. Thank you for giving me the opportunity.

SHRI RAM NATH KOVIND: (Uttar Pradesh): Thank you, Mr, Vice Chairman, for the opportunity you have given to me to participate in the debate on the working of the Ministry of Human Resource Development.

Sir, we all know that women and children constitute about 67 per cent of our population. Therefore, unless there is a reasonable development of these two segments of the society, we cannot achieve a sustained and equitable growth of our economy. This is quite evident from the widely-quoted example of Kerala, within our country, and the East Asian Tiger economies which have built their economic miracle on the foundation of a near full literacy of their female population, high female work participation rates and high levels of child walfare and development.

Keeping in view the requirements of these two segments, our Government is aware of the need to incorporate women's concerns and perspectives in the decision-making at all levels. As a result of the Seventy-third and Seventy-fourth Constitutional (Amemdnent) Acts, nearly ten lakh women are now enjoying positions as Members and Chairpersons of Panchayats and Nagar Palikas in the entire country. They have proved their competence in steering these bodies and in ensuring that they keep the development task foremost in their agenda.

Sir, they are bringing about a slow, but lasting, transformation in politics and development at the grassroot level. Their experience has encouraged us to bring forward the Constitutional (Amemdnent) Bill for reserving 33 per cent of the seats for women in the Lok Sabha and in the State Assemblies.

There are so many beneficial activities being done by the Ministry of Human Resource Development at the Central level as well as at the State level. But the fact is that the benefits flowing to women in the governmental programmes are inadequate. Therefore, it is necessary that all Central Ministries and Departments formulates the Women's Component Plan, as suggested by the Planning Commission and the Department of Women and Child Welfare, earmarking all the specific financial and fiscal resources separately for women.

5.00 P.M

Sir, in our society, the girl is the most unwanted and neglected child. But our National Agenda for Governance and the Government lay the highest emphasis on raising the status of the girl child to that of the boy child.

Sir, I am happy that the Government has continued the Balika Smridhi Yojana. However, considering the target group, it is clear that the present allocation for the scheme is inadequate. I will urge the hon. Minister of HRD that he should consider the recommendations of the Parliamentary Standing Committee on HRD and significantly increase the allocations made for the most deserving scheme.

Sir, I also urge the Government to quickly draw up plans for providing free education for girls up to the college level which should include professional courses

also, as per our National Agenda for Governance. I am happy that a provision of Rs. 100 crores, though it is a small step, has been made in the Budget for this purpose. It is in the right direction. I take this opportunity to congratulate the Government for this.

Sir, to ensure the safety and security of girls, keeping in view their dignity, provision of basic facilities in schools, like sanitation, should be amongst the strategies that should be followed, so that the parents who are not sending their girls to school could be persuaded to send them to school.

There is another laudable scheme. That is the Rashtriya Mahila Kosh. It has provided loans to more than 3 lakh women working in the formal sector.

The Indira Mahila Yojana is a very good concept. We all realise the need to provide all the services for women at the village level. I have heard that the Planning Commission has agreed to provide Rs. 425 crores for the scheme during the Ninth Plan. I request the hon. Minister to ensure that the expansion of this scheme is taken up immediately so that the women in the country can be organised as groups and their capacity enhanced to avail of the benefits and opportunities being provided through governmental and other agencies.

Sir, I feel that the short-stay homes which are financially supported by the Ministry of HRD are doing a yeoman service to the cause of women and girls in distress.

Sir, to conclude, I take this opportunity to say something on the Kendriya Vidyalaya Sangathan. Incidentally, I happen to be a Member of the Kendriya Vidyalaya Sangathan. During the last two years I pressed for holding the Annual General Meeting. The former Minister is sitting here. I requested him so many times, but the AGM did not take place.

I take this opportunity to congratulate Dr. Joshi, the hon. H.R.D. Minister, who has given directions for holding the Annual General Meeting. In the Kendriya Vidyalaya Sangathan there are so many matters on which no final decision could be taken yet. The AGM is going to take place on 21st of this month and it will take a decision on these matters.

Sir, for so many years MPs were entitled to the recommendation for admissions of two students in Kendriya Vidyalayas. There had been some Delhi High Court Order as a result of which that scheme was with held. I am happy to note——I am sure other hon. Members must have received the circular——that the present Government has restored that facility. That means we can now recommend two names for admission to any of the Kendriya Vidyalayas. With these words, I conclude. Thank you.

DR. B.B. DUTTA (Nominated): Sir, I really feel said that as far as education and human resource development are concerned, we are still in the same trap. We have not yet been able to get out of it. People in India are eagerly awaiting a new beginning to be made in the field, of education. Of course, a lot of good things have happened, but a lot of bad things have also overpowered our entire system of education. That is why the rate of illiteracy is so high; that is why the rate of drop-outs is so high; that is why girl children are still being neglected in the matter of education.

Sir, a large number of schemes have been initiated by our educatin managers. The pattern of allocation ensures that something is allocated to all the schemes so that nobody is angry or unhappy.

Sir, education is an instrument for social transformation. If we do not promote education, that means we are not going to create a real democratic and progressive society. That message is not reflected in the Budget. In the Budget, allocations have been made in such a way that each and every scheme gets something and everybody is satisfied. The pattern and proportions of allocations remain the same. If you go through the

Budget of earlier years and compare it with 1998-99 Budget, you will find that the allocation is more or less constant. If you take out the inflation element and reduce the allocations in real terms, the allocation will be a little less than before—another steady trend.

I do appreciate the reason why we have not been in a position to marshal a good quantum of resources in favour of education, but the million dollar question is, it is not only the quantum of money, but it is the way you utilise that money provided for education. Take for instance, the case of China or of some other South-East Asian countries. They have spent as much percentage of their GDP as we are spending. Some countries have allocated even less percentage. But, they have come out with much more marvellous results. They don't have a dismal picture, as we have. Sir, instead of quoting figure after figure, I would like to emphasise the need for structural changes in the educational sector. But that structural change has not been attempted by the hon. Minister who himself is a distinguished educationist. We expected something from him, but that is missing. Is it not a fact that in India's education system there is an in-built bias for higher education? For whom and for what purpose?

Yesterday, the hon. Member, Shri O. Rajgopal, who has initiated the discussion in the House referred to the education system of Lord Macaulay. Have you tried to move away from that system? No. The same structure remains. Just now, the lady hon. Member, Dr. Bharati Ray has put a question, "How many students who have secured degrees in higher education have gone abroad?" Do you have the statistics? You will find children of Ministers, top executives, administrators and Members of Parliament going abroad. Here in Parliament, we are discussing about development of education. We are bound to send our children abroad. When they go abroad, they do not return to India. They will say, "Daddy, we have no opportunities in India." We spend money on imparting higher education. The higher education acquired by our students is being used by some other countries. I would like to know from the hon. Minister: Why is so much emphasis being given on higher education? We have a very fine system of higher education. There is no doubt that in higher education there is a dark side as well as a bright side. In spite of the existence of a darker side we have got some marvellous institutions, some marvellous universities, some advanced research institutes which are giving as excellent products. But then a large number of products are crossing the border. So, I ask : Why is this bias still persisting? Why is there no bias for elementary education which is crucial for the Society to turn the corner? After repeated postponement of the "Goal for reaching universalisation of elementary education", the task to accomplish that goal became tougher and lougher over the years. As the goal became tougher and tougher, the allocation of resources in favour of elementary education has declined. If you do an inter-sectoral analysis of the allocation, you will know about it. This is one very sad aspect. Are we not hypocrites? For the last one year we have had a grand debate about compulsory and universalisation of elementary education for the age groups of 6 to 14 years throughout the nation. Then, we also talked of bringing a Bill to make it a Fundamental Right. Should it not find some echo in the Budget? ... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Dr. Dutta, are you yielding? We have no time left. If you are yielding, it is well and good.

SHRI O. RAJAGOPAL: Dr. Dutta, you were saying that the allocation for primary education has declined. In fact, it has gone up. This time it is 65.45 per cent.

DR. B.B. DUTTA: Please allow me to finish. You have your point and I have my point. I can go on arguing about it, but there is no time left.

The second point is regarding formulation of schemes. These schemes are formulated in Delhi. Then, the State Governments are taken into confidence and then these are operationalised. Actually these schemes have no reference to the ground realities. If you want that 100 per cent literacy should be there in India, then, in a fair economic way we can achieve it, provided there is a proper decentralisation. I will give you an example. I come from the North-East Region. I have seen this in Mizoram. This year it is number one in India in the literacy list. It is the participation of the community, it is the participation of the voluntary organisations spontaneously coming out of the social canvas, that made it possible. You have not spent too much money on educating Mizo students. If you watch the percentage of Nagaland also, you will find that wherever the community activities are strong, literacy rates have gone up. Similar is the case of Arunachal Pradesh. A Minister from Arunachal Pradesh is sitting here. I think he will corroborate, I am told that the Digvijay Singh Government in Madhya Pradesh, by giving elementary education to panchayats, are getting far better results. Now, this is the kind of thinking that should inform the Budget.

Sir, my next point is this. My State, Meghalaya, is a backward State in the North-East because community participation was lacking, because the District Council made a bungling. Here, the role of the District Council has to be questioned, the nature of its functioning has to be questioned. Village participation was less. I am just giving this information so that the hon. Minister may think over it.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Dr. Dutta, please conclude now.

DR. B. B. DUTTA: I will take just two or three minutes more.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): You have already taken four minutes in excess. Please conclude now.

DR. B. B. DUTTA: All right, Sir. Just one more point.

In higher education, we should concentrate on excellence. We do not want too many institutions, too many research institutions, too many universities, too many colleges these are already too many of them in India today. That is why the University Grants Commission was given the statutory power to prescribe the pay-scales of university and college teachers. The University Grants Commission has a role to play in ensufing that excellence prevails in higher education. Now, this is also being ignored. I do not know why the Human Resource Development Ministry this year had a row with the Delhi University teachers. I mean the agitation over the UGC pay-scales. These pay-scales were prescribed by the University Grants Commission. And the purpose is to see that the talented people who come to university and college education as lecturers, as teachers, should be at least paid at par with the Indian Administrative Service officials. That is the goal. That is to attract talent to universities. We have seen how all the talent from the universities, all the toppers, were going into the Administrative Services neglecting education. That is one of the main goals. But there is no time now and I am not going to deliberate on that. I would only say that the claim of teachers to be paid as per the prescriptions, as per the recommendations of the University Grants Commission also stands on a strong ground. We should not indiscriminately increase the number. We should try to increase the degree of excellence in the institutions of higher education in the country. I would only request the hon. Minister who is here: please make a new beginning. There are umpteen schemes like the nonformal education and mid-day meal scheme which are highly pilferage-prone. All states are not equal. The social canvas everywhere in India is not the same. So, dumping a lot of money, the scarce resources, there, has got only an adverse fallout. Before the Ninth Plan allocation

come, by the time it comes and when you really address yourselves to the task of achieving literacy, these few points I have reminded you of, I think, will be kept in your mind. Thank you.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Thank you, Dr. Dutta. Now, Shri Rama Shanker Kaushik.

श्री रमाशंकर कौशिक (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, मानव संसाधन विकास विभाग जिसके साथ शिक्षा के जरिए मानसिक विकास जुड़ा हुआ है, खेल-कूद के जरिए स्वास्थ्य जुड़ा हुआ है और सांस्कृतिक उत्थान के लिए संस्कृति जुड़ी हुई है, महिलाओं और बाल विकास के लिए अलग से इसमें व्यवस्था है, ऐसे यह एक बहुत ही महत्वपूर्ण विभाग है जिससे देश का भविष्य और हमारे समाज की व्यवस्था दोनों जुड़ी हुई हैं। देश का भविष्य इसलिए कि इससे हमारे बच्चे अच्छे नागरिक बनकर आयें, शिक्षा का यह उद्देश्य है। खेल-कूद का उद्देस्य है कि हमारे राष्ट्र के नौजवान मजबूत हों, हमारा राष्ट्र मजबूत हो। यह सारी व्यवस्थायें और सांस्कृतिक व्यवस्थायें होने के कारण यह महत्वपूर्ण विभाग है और इसके जरिए से बुहत से काम हो सकते हैं। लेकिन इस विभाग की उतनी ही उपेक्षा भी है। जितना इसका महत्व है उतना ही यह उपेक्षित है। श्रीमन्, अगर मैं यह कहूं कि इस विभाग का कोई पुर्सा हाल नहीं है तो कोई अतिशयोक्ति नहीं होगी। पुर्सा हाल इस विभाग का नहीं है। ठीक है कि सबको शिक्षा दायित्व संवैधानिक मानते हैं। हमारी केंद्रीय सरकार मानती है कि हमारा यह संवैधानिक दायित्व है कि हम 6 वर्ष से 14 वर्ष तक के बच्चों को अनिवार्य रूप से शिक्षा दें। लेकिन जब यह बात आती है तो कह दिया जाता है कि यह तो उत्तर प्रदेश की सरकार का या फलांने प्रदेश की सरकार का मामला है। अगर संवैधानिक दायित्व है तो इस बात को स्वीकार करना पड़ेगा कि चाहे उसको कोई बेसिक शिक्षा परिषद चलाता हो, किसी प्रदेश में चाहे जिला पंचायतें चलाती हों, केन्द्र सरकार का यह दायित्व है कि 6 से लेकर 14 वर्ष के बच्चों की शिक्षा की समुचित व्यवस्था हो। लेकिन यह संवैधानिक दायित्व इसे कैसे मान रहे हैं, कहां मान रहे हैं? अभी परसों एक सवाल के जवाब में हमारे माननीय मंत्री जी ने कहा कि 18 युनिवर्सिटीज हमारे यहां अवैधानिक चल रही हैं। कितनी दयनीय स्थिति है। उनकी कोई व्यवस्था नहीं है, उनका रिकग्निशन नहीं है लेकिन चल रही हैं और हम असहाय हैं, कुछ नहीं कर सकते। अगर इस तरह की दयनीय स्थिति हमारे शिक्षा विभाग की होगी या शिक्षा के संबंध में हमारे कानूनों की होगी तो हमारा भविष्य कैसे बनेगा, हमारा समाज कैसे सुधरेगा, जिसके जरिए हम सामाजिक व्यवस्था को सुधारना चाहते हैं। शिक्षा का इससे बहुत बड़ा ताल्लुक है। हमने समाजवादी समाज की रचना की बात अपने कांस्टिट्यूशन में स्वीकार की है, एक अमेंडमेंट के जरिए स्वीकार की है। लेकिन शिक्षा के मामले में और कम से कम बेसिक शिक्षा के मामले में आप देखें कि कितनी प्रकार की शिक्षायें हमारे यहां चल रही हैं। यह जो विभिन्न प्रकार की हमारे यहां प्राथमिक शिक्षा की व्यवस्था है और श्रीमन् वह हमारे देश कि विविधता के कारण नहीं है। हमारा देश बुहत बड़ा है, यहां विभिन्न प्रकार के लोग हैं, विभिन्न प्रकार के रीति-रिवाज हैं, विभिन्न प्रकार की भाषाएं हैं, ऐसा इस वजह से चल रहा है, ऐसा नहीं है। यहां एक ही गांव में वहीं पर कान्वेंट स्कूल भी चल रहे हैं, सरस्वती शिशु मंदिर भी चल रहे हैं और प्राथमिक पाठशालायें भी हैं जो बेसिक शिक्षा परिषद के अन्तर्गत, कहीं जिला परिषद के अन्तर्गत चलती हैं, वे भी चल रही हैं और पब्लिक स्कूल भी चल रहे हैं। लगता है कि हमने अपने संविधान को ठीक से समझा नहीं है और न ही उसको समझने की कोशिश कर रहे हैं। जब हम समाजवादी सोच के लिए, समाजवादी व्यवस्था के लिए संकल्पित हैं और अपने संविधान के प्रियबंल में हमने ऐसा कहा है तो कम से कम एक तरफ से तो हम इसको शुरू करें। कम से कम बेसिक शिक्षा के मामले में हम इसको शुरू करें। अगर हमारे कमरे के किसी भी कोने में कूड़ा है तो उस कोने को हम झाड़ते हैं। हम यह नहीं कहते कि आप शिक्षा को सब स्तर पर एक सा कर दीजिए लेकिन कम से कम शुरूआत तो कीजिए। अगर हमारे कमरे में गंदगी है तो साफ करने के लिए हम एक कोने से शुरूआत करते हैं। इसलिए कम से कम हम बेसिक शिक्षा को शुरू कर सकते हैं कि हम बेसिक शिक्षा ऐसे देंगे जिसमें हम सब लोगों को, जिसमें हमारे बच्चे, मिनिस्टर के बच्चे, किसी और छोटे कर्मचारी के बच्चे, कलक्टर के बच्चे पढ़ें। यह जो बेसिक शिक्षा की दुर्दशा है इसका एकमात्र और बहुत बड़ा कारण— मैं तो एकमात्र कारण इसको कहूंगा, वह यह है कि हमने विभिन्न प्रकार की बेसिक शिक्षाओं की व्यवस्था कर रखी है जिसके कारण हमारी जो बेसिक शिक्षा प्रणाली है, जो व्यवस्था है वह बिल्कुल ही लुंजपुंज बना दी गई है। जब हमारे बच्चे, मिनिस्टर के बच्चे, कलक्टर के बच्चे और दूसरे वह बच्चे जो गांवों में रहते हैं वह एक साथ पढ़ेंगे, जब साथ-साथ वह थूकना सीखेंगे, जब साथ-साथ वह गाली देना सीखेंगे तब हमारे

बेसिक विद्यालयों की उन्नति होगी अन्यथा हो नहीं सकती। आप कितने ही उपाय कर लें। एलोकेशन आपने बढ़ाया है यह बहुत अच्छी बात है, ठीक बात है। एलोकेशन भी आप करते रहें और आप अच्छे विचार भी रखें यह अच्छी बात है लेकिन जब तक बेसिक शिक्षा में आप यह व्यवस्था नहीं करेंगे और सब को एक जैसी शिक्षा नहीं देंगे तब तक यह नहीं हो सकता। आज जो शिक्षा व्यवस्था चल रही है वह हमारी प्रदेश सरकारों के जरिए से चलती है। जो बेसिक शिक्षा, शिक्षा परिषदों के ज़रिये से चलती है, ज़िला परिषदों के ज़रिये से चलती है, उसमें सुधार हो ही नहीं सकता। वह सुधार तभी संभव है जब आप एक ही प्रकार की शिक्षा सब को देंगे, समान शिक्षा सब को देंगे। कम से कम यहां से यह काम शुरू हो। हम तो उच्च शिक्षा की बात करते हैं लेकिन इस समय मैं वह नहीं कहूंगा, मैं यह कहूंगा कि बेसिक शिक्षा से ही इसकी शुरुआत कर दें ताकि हम अपने संवैधानिक दायित्वों की पूर्ति कर सकें।

श्रीमन्, बड़ी खुशी की बात है कि माननीय मुरली मनोहर जोशी जी इस मंत्रालय के मंत्री हैं। हमारे उत्तर प्रदेश के हैं और बहुत प्रतिष्ठित विश्वविद्यालय से जुड़े हुए प्रोफेसर हैं, शायद आज भी प्रोफेसर हैं। वेतन लेते हैं या नहीं, यह मैं नहीं जानता।...(**व्यवधान**)

एक माननीय सदस्यः रिटायर हो चुके हैं। (**व्यवधान**)

श्री रमा शंकर कौशिकः बड़ी खुशी की बात है, इनके ज़रिये से हम यह उम्मीद करते हैं कि कुछ ऐसे उपाय ज़रूर किये जाएंगे। बहुत सी व्यवस्थाएं, बहुत सी योजनाएं चल रही हैं। कहीं शिक्षा कर्मी योजना चल रही है, कहीं लोक जुम्बिश योजना चल रही है। विभिन्न नामों से योजनाएं चल रही हैं। ज़िला प्राथमिक शिक्षा व्यवस्था चल रही है। विभिन्न नामों से योजनाएं चल रही हैं। खर्च भी हो रहा है। लेकिन जो परिणाम हैं, वह परिणाम हम को चौंकाने वाले हैं। आज भी प्राइमरी स्कूलों में बच्चों की बढ़ोत्तरी की दर केवल तीन फीसदी है। आज से 10 साल पहले यह दर 2.5 प्रतिशत थी और आज 10 साल बाद हम तीन फीसदी बेसिक शिक्षा में विद्यार्थियों की भर्ती में वृद्धि कर रहे हैं। दशमलव पांच प्रतिशत की बढ़ोत्तरी हुई है। यह स्थिति है। आज भी स्थिति यह है कि हमारी प्राइमरी पाठशालाओं में एक से ले कर पांच तक की कक्षा में ड्रॉप आऊट का प्रतिशत 38.5 है। एक से लेकर आठवीं कक्षा तक जो ड्रॉप आऊट का प्रतिशत है वह 52 है और हाई स्कूल में यह 70 फीसदी तक है। यह स्थिति आज भी है। विभिन्न योजनाओं के ज़रिये, पोषाहार के ज़रिये से हम यह काम नहीं कर पा रहे हैं क्योंकि हमारी इच्छाशक्ति उस प्राइमरी शिक्षा को सुधारने की है ही नहीं, जो कमी हमारे बुनियादी ढांचे में है, जो हमारे आम लोगों के लिए है, उसको सुधारने की सोच ही नहीं है। इसका मुख्य कारण यह है। पोषाहार वाली बात के बारे में मैं यह कहना चाहता हूं कि स्कूल में न जाने वाले बच्चों की तादाद ऐसे बच्चों की है जो गरीबी की रेखा के नीचे रहते हैं, दलित हैं, पिछड़े हुए हैं, आमदनी इतनी नहीं है, जिनका बच्चा कमाता है, पांच-पांच, छः-छः और सात-सात साल के बच्चों को भैंस के पीछे भेजते हैं, गाय के पीछे भेजते हैं, जंगल से लकड़ी चुनने के लिए भेजते हैं, पशुओं का गोबर लाने के लिए भेजते हैं ताकि वह जलावन का काम कर सकें। यह ऐसे लोग हैं। इनकी अवस्था आपने पोषाहार

के ज़रिये से थोड़ी सी ठीक की है, यह बात जरूर है लेकिन जब तक आप अनिवार्य रूप से मौलिक अधिकार के रूप में इसे नहीं करेंगे तब तक आप का स्कूलों से ड्रॉप आऊट कम नहीं होगा। जो वृद्धि केवल तीन प्रतिशत रही है, उसमें भी इज़ाफा नहीं होगा। इसको कृपा कर के आप नोट कर लें और जो विभिन्न योजनाएं हैं इनके सामने बुहत काम हैं। शिक्षा कर्मी योजना चल रही है, विदेशों की सहायता से चल रही है, स्वीडिश अन्तर्राष्ट्रीय विकास प्राधिकरण की मदद से चल रही है, विश्व-बैंक की मदद से आपकी दूसरी योजनाएं चल रही हैं, स्वीडिश विकास प्राधिकरण की योजना है, नीदरलैंड की भी योजना है, मेरा कहना यह है कि इन सारी योजनाओं का एक समन्वित रूप तो होना चाहिए। कैसे कैसे किस के माध्यम से काम हो। हर एक के लिए अलग अलग प्रकार से लोगों की मशीनरी बना दी जाती है, न तो उनमें कोई समन्वय रहता है और न यह दृष्टि रहती है कि हम किस प्रकार से आगे का काम बढ़ाएं। श्रीमन्, प्रौढ़ शिक्षा भी है, अनऔपचारिक शिक्षा भी है। आज प्रौढ़ों की समस्या है, उन्हें दुख है कि वे बिना पढ़े लिखे रह गए लेकिन उससे भी ज्यादा बड़ा दुख यह है कि उनके बच्चों के लिए ठीक स्कूल नहीं हैं। मैं प्रौढ़ शिक्षा के विरोध में नहीं हूं लेकिन इस तथ्य को आप स्वीकार करिये कि जितने हमारे यहां प्रौढ़ हैं उनका दर्द जहां उनके बिना पढ़े लिखे रह जाने का है, उससे कहीं ज्यादा दर्द यह है कि उनके बच्चों के लिए ठीक स्कूल नहीं है। स्कूल बहुत दूर हैं। यह भी व्यवस्था वह देख रहे हैं कि कई कई मील तक स्कूल नहीं हैं। जो स्कूल हैं, उनमें छत नहीं, टाट नहीं। 12 साल हो गए ब्लैक बोर्ड आपरेशन के फैसले को लिए हुए, आज तक नहीं है। न ब्लैक बोर्ड है न पट्टियां हैं बैठने की न टीचर्स हैं। आप यहां से भेजते हैं। जानते हैं हम कि प्रदेशों को

आप भेजते हैं। जहां एक मास्टर है वहां दो की व्यवस्था करते हैं, आप पैसे देते हैं। आप कहते हैं जहां दो की व्यवस्था है वहां तीन करो, पैसे देते हैं। सही है लेकिन सवाल तो इस बात का है ..(समय की घंटी) श्रीमन, मैंने तो अभी शुरू ही किया है।

उपसभाध्यक्ष (श्री जॉन एफ० फर्नांडिस): 11 मिनट ले लिए हैं आपने। एक मिनट और ले लीजिए फिर खत्म कीजिए।

श्री रमा शंकर कौशिक: बस एक ही मिनट अभी तो एक ही विषय पर बोला हूं।

उपसभाध्यक्ष (श्री जॉन एफ० फर्नांडिस): आपकी पार्टी का टाइम सिर्फ 12 मिनट है।

श्री रमा शंकर कौशिक: श्रीमन, मैं कह रहा था कि अनौपचारिक शिक्षा में 2,86,000 केंद्र इनके चल रहे हैं फिर भी न तो हमारी पढ़ाई लिखाई की या पढ़े-लिखे लोगों की गिनती में वृद्धि हो रही है न उसका असर इस बात पर पड़ रहा है कि हमारे बेसिक स्कूल ठीक हो जाएं।

दूसरी बात, श्रीमन् मैं यह कहना चाहता हूं कि आज जो स्थिति आपके यहां पूरे देश में हो गयी है उसमें हाईस्कूल की बहुत कमी हो गयी है। लोग पढ़ना चाहते हैं लेकिन स्कूलों में जगह नहीं है। एडमिशन नहीं मिल रहे हैं चाहे वह उत्तर प्रदेश का मामला हो या बिहार का मामला हो। इसमें कोई संदेह नहीं है कि चाहे उत्तर प्रदेश हो या दूसरे प्रदेश हो सबमें प्रायवेट स्कूल्स हैं। प्रायवेट मैनेजमेंट कमेटियां हैं वे चलाती हैं। सही है कि उनका इंतजाम कहीं अच्छा है, कहीं बुरा है। हमारे यहां भी एक विचित्र स्थिति है उत्तर प्रदेश में कि मैनेजमेंट तो है लेकिन तनख्वाह की गारंटी तो सरकार को देनी पड़ती है, सरकार दे भी रही है। लेकिन कोई दखल उसका मैनेजमेंट में उस ढंग का नहीं रहता कि किसी टीचर के ऊपर कोई कार्यवाही करे जब तक मैनेजमेंट न चाहे। ये सारी दुर्व्यवस्थाएं हैं। वह एक अलग बात है। वह वहीं का कन्सर्न है। मैं वह बात नहीं करूंगा। लेकिन इस बात को तो तय कीजिए कि जो बच्चे हाईस्कूल करना चाहते हैं उनको एडमिशन मिले, चूंकि हाईस्कूल तक आपको एजूकेशन देनी ही है यह मानकर चलना चाहिए। इसमें कोई संदेह नहीं है कि प्रायमरी पाठशालाओं से केवल काम नहीं चलता है। हाई स्कूल तक ऐसी शिक्षा है जो हर एक को मिलनी चाहिए। 14 वर्ष की बात आप कहते भी हो। अब तो असल में 14-15 साल की उम्र में बच्चा हाईस्कूल में पुहंच ही जाता है। शहरों में तो पहुंच ही जाता है, इसमें कोई शक नहीं है। तो ऐसी स्थिति में आपको उसकी भी व्यवस्था करनी चाहिए जो बच्चे आगे पढ़ना चाहते हैं। चूंकि मैं यह जानता हूं कि जो कक्षा एक से लेकर कक्षा दस तक ड्राप आऊट का प्रतिशत है उसका एक कारण यह भी है कि बच्चों को एडमिशन नहीं मिलता है। जिसने पांचवीं या आठवीं पास कर ली उसको छठवें में या हाईस्कूल के लिए एडमिशन नहीं मिलता है। बहुत-से बच्चों को एडमिशन नहीं मिलता है। यह स्थिति आप देख लीजिए। ड्राप आउट का जो प्रतिशत बढ़ा हुआ है हाईस्कूल तक उसमें एक कारण यह भी है।

तीसरी बात, मैं यह कहना चाहता हूं कि व्यावसायिक शिक्षा की दृष्टि से आप कुछ सोच रहे हैं। बहुत अच्छी बात है। वैसे तो पूरी एजूकेशन देने के लिए मंत्री जी का कहना है कि 1 लाख 25 हजार करोड़ रुपए चाहिए तब हम पूरे तरीके से एजूकेशन दे पाएंगे। खैर, वह उनका इस बात का हिसाब होगा। लेकिन व्यावसायिक दृष्टि से जो ये चीजें करना चाहते हैं उसके लिए आज से बीसियों साल पहले सी०एस०आई०आर० का गठन हुआ था। इस संगठन से यह अपेक्षा की गयी थी कि वह हमारे उद्योगों के साथ इस प्रकार से जुड़ेगा कि उससे हमारी बेरोजगारी की समस्या भी दूर होगी। हाईस्कूल या इंटर पास करने वाले लड़कों के लिए व्यावसायिक दृष्टि से सी०एस०आल ई०आर० का बुहत बड़ा महत्व हो सकता है अगर उसका ठीक तरीके से उपयोग करें, उससे प्रौद्योगिकी लें। लघु उद्योगों से यह कहें कि तुम्हें जिस प्रकार की प्रोद्योगिकी चाहिए उससे पूछें। सी०एस०आई०आर० के जरिए से उसको कराएं और अपने लड़कों को उसमें प्रशिक्षित करें जो लघु उद्योगों में या अन्य उद्योगों में खप सकें...(समय की घंटी) श्रीमान, और थोड़ा टाइम दे दीजिए।

उपसभाध्यक्ष (श्री जॉन एफ० फर्नांडिस): नहीं, नहीं। और नहीं मिलेगा। आप जरा खत्म कर दीजिए।

श्री रमा शंकर कौशिक: ठीक है। थैंक्यू।

डा० रमेन्द्र कुमार यादव 'रवि' (बिहार): मान्यवर, आपने मानव संसाधन विकास मंत्रालय पर भाग लेने के लिए स्वीकृति दी, आमंत्रित किया, आपका साधुवाद करता हूं। मैं एक शिक्षक होने के नाते जो कुछ शिक्षा को समझता रहा हूं, भाषण के पूर्व कहना चाहूंगा। हम सब जानते रहे, पढ़ते रहे:

"सा विद्या या विमुक्तेये, सा विद्या या विमुक्त"

यह भी पढ़ा था कभी:

"विद्या दताति विनयम, विनया ददाति पात्रता" मैं मानता रहा हूं कि केन्द्र सरकार या राज्य सरकारों के पास

जितने भी विभाग रहे हों, मानव संसाधन विकास मंत्रालय मानव जाति के लिए, मानव इतिहास के लिए, मानव संस्कृति के लिए सब से अधिक आवश्यक है। इसलिए इससे हमारा आत्मिक विकास, सांस्कारिक विकास, हमारे आध्यात्मिक गुणों का विकास जुड़ा हुआ है। बिना संस्कारों की ऊंचाई के, गहराई के और भव्यता के हम उस मंजिल तक नहीं पहुंच सकते जहां तक हम इस मुल्क को ले जाना चाहते हैं। आज खास कर जब डा० जोशी, यहां तक मेरी जानकारी है, भौतिक शास्त्र के प्रख्यात विद्वान हैं, शिक्षाविद् हैं, शिक्षा मंत्री भी हैं और ज्योतिष का भी उन्हें बहुत गहरा ज्ञान है। इस देश का शैक्षणिक भविष्य क्या है। यह डा० जोशी अपने ज्योतिष ज्ञान से जानें। अगर वह भौतिक शास्त्र के विद्वान हैं ज्योतिष के द्वारा जानें कि इस मुल्क का शैक्षणिक भविष्य क्या है। भौतिक शास्त्र के विद्वान होने के नाते मैं चाहूंगा कि शिक्षा विभाग में भौतिक परिवर्तन हों और रासायनिक परिवर्तन भी हों। बिना इसके शिक्षा विभाग की जंग को दूर करने के लिए जो बहसें हो रही हैं, वह हम दूर नहीं कर सकते। मैं कहना चाहता हूं कि कुछ कहने के कबल मैं अपनी एक कविता कहना चाहता हूं जो संपूर्णता में मानव संसाधन विकास मंत्रालय के तमाम मुद्दों को जोड़ेगी। हम सब से क्या अपेक्षाएं की जाती हैं, हम विद्वानों से, साहित्यकारों से, साहित्य समीक्षकों से क्या अपेक्षाएं रखते हैं? हम युग बदलते हैं। हम शिक्षक, हम विद्वान, हम लेखक, मैं एक कवि का नाम लेना चाहूंगा, हाल ही में वर्तमान सरकार ने कवि प्रदीप को फाल्के पुरस्कार से सम्मानित किया है। कभी उसको स्वर दिया था लता मंगेशकर ने, राष्ट्रीयता की भावना पैदा की थी कभी माखन लाल चतुर्वेदी ने, मैं उनके जन्म स्थान पर जाकर प्रणाम करके आया हूं और गौरव महसूस करता हूं। कभी उन्होंने लिखा थाः

"मुझे तोड़ लेना बनमाली,
उस पथ पर तुम देना फैंक,
मातृभूमि पर शीश चढ़ाने,
जिस पथ जाते वीर अनेक।"

आज ऐसे कवियों की, साहित्यकारों की कमी है। मैं कहना चाहता हूं कि,

"हम युग बदलते हैं, युग धर्म बदलते हैं
हम रचनाकार हैं, रचना प्रक्रिया बदलते हैं
हम युग बोध हैं, युग सर-संधान हैं
हम युग विधान बदलते हैं
हम बसंती गीत भी हैं, शिशिर के शीत भी हैं
प्रलय के गीत भी हैं, और झंझावात भी हैं
मृदु मुस्कान रेखा भी, सिंदूरी लाल रेखा भी
करूण चीत्कार क्रन्दन भी —
संसृति का मोह बंधन भी —
कभी बनता ईसा मैं ही, कभी खाता गांधी सा गोली —
कभी हम पूजा बनते हैं, कहीं पूजापा बन के चढ़ते हैं
शिवा की शान शोहरत को, भगत की आन दुहराता
खुदा की राह पर चलता
सबक आजाद से पाता
सपन सुभाष के पलता
ललित गीत दुहराता
जमीं पर हूं, आज भी गाता।"

मान्यवर, मानव संसाधन विकास मंत्रालय को एक दशा और दिशा मिल सके, मैं इस देश के कुछ शिक्षा मनीषियों की बातों को रखना चाहूंगा। मैं रखना चाहूंगा, उद्धृत करना चाहूंगा शिक्षा को दुकान की वस्तु न बनाएं, यह शांति लाल कोठारी का कथन है। स्थानीय समस्याओं से कटी हमारी शिक्षा प्रणाली ने एक साथ बेरोजगारी और पिछड़ेपन को जन्म दिया है और उसी से जन्मी है युवकों में निराशा, नशाखोरी, हिंसा, विद्रोह और आतंकवाद की भावना। आज बेलगाम होती युवा पीढ़ी के लिए सारा दोष शिक्षा पद्धति का है जिस ने उसे समाज और राष्ट्र से दूर कर दिया है। ऐसे में यदि सरकार शिक्षा पद्धति का निजीकरण करती है, उसे खर्चीला बनाती है अथवा उसे विदेशी बहु-राष्ट्रीय कंपनियों को सौंपती है तो उस का अंजाम बुरा ही होगा। देश हमेशा के लिए बौद्धिक रूप से गुलाम होगा। शिक्षा पर राष्ट्र का नियंत्रण रहने पर ही राष्ट्र को उन्नति के अवसर उपलब्ध होंगे। उपसभाध्यक्ष जी, मैं जाने-माने विद्वान और शिक्षा-विद् श्री जगदीश प्रसाद चतुर्वेदी को कोट करना चाहूंगा, "शिक्षा का निजीकरण विनाश को न्योतना है।" सरकार उच्च शिक्षा के निजीकरण की ओर कदम बढ़ा रही है। चर्चा है कि विश्व-विद्यालय अनुदान आयोग ने शिक्षा के निजीकरण का प्रारूप भी तैयार कर लिया है। परिणाम यह होगा कि अब उन के पूंजीवादी संस्थान् स्कूल और कालेज ही नहीं विश्व-विद्यालय भी स्थापित करेंगे। अगर व्यापारिक फर्में यानी बड़ी-बड़ी कंपनियों को अधिकार दे दिए जाएं कि वे विश्व-विद्यालय स्थापित कर सकते हैं तो उन कंपनियों के मुनीम या मैनेजर ही यह तय करेंगे कि विश्व-विद्यालय में कौन छात्र भर्ती हों, क्या फीस ली जाये, क्या पढ़ाया जाए और किसे पढ़ाया जाए। उन कंपनियों का मुख्य उद्देश्य अपने काम के लिए युवक तैयार करना होगा। इस से क्या

होगा? शिक्षा अपने मूल उद्देश्य से, बुनियादी उद्देश्य से डिविएट करेगी। माननीय मंत्री जी, श्री जगदीश प्रसाद चतुर्वेदी का ही कहना है, "महंगी शिक्षा और पढ़ने के अवसर में असमानता।" उपसभाध्यक्ष महोदय, अभी तक लखनऊ विश्व-विद्यालय, अहमदाबाद, बंगलौर और कलकत्ता जो मैनेजमेंट की संस्था है, उस की फीस 30 हजार रुपए थी। यह इस वर्ष से 60 हजार रुपए कर दी गयी है। अब कितने लोग हैं जो इतनी फीस देकर इन विश्व-विद्यालयों से इंजीनियरिंग, विज्ञान अथवा उच्च-शिक्षा प्राप्त बालक को प्रबंध-निदेशक का प्रशिक्षण दिला सकेंगे। यह जानते हुए कि भारत में प्रति व्यक्ति औसत आय 8 हजार रुपए वार्षिक से अधिक नहीं है, अगर ये संस्थायें अत्यंत संपन्न लोगों का ही हित-चिंतन करेंगी तो किस का हित चिंतन करेंगी? परिणामस्वरूप सामाजिक विषमता उत्पन्न होगी और शिक्षा का कदाचित यह उद्देश्य भी नहीं है।

महोदय, आज हमारे देश में जहां सामाजिक असंतुलन है, जहां लोगों को पढ़ने के अवसर नहीं हैं या पढ़ने के बाद सेवा के अवसर प्राप्त नहीं हैं, वहां की शांति खतरे में है। यह हाल कश्मीर का है, नागालैंड का है, मणिपुर, मिजोरम, असम और अरूणाचल का है। ऐसी ही स्थिति आंध्र प्रदेश, मध्य प्रदेश, उड़ीसा और बिहार के आदिवासी इलाकों की है।

उपसभाध्यक्ष महोदय, आज विश्व-विद्यालयों की तबियत ज्यादा ही खराब है। आज ही जनसत्ता के मुख-पृष्ठ पर देखा कि ज्ञान-विज्ञान की ऊर्जा के केन्द्र बनारस हिंदू यूनिवर्सिटी और लखनऊ विश्व-विद्यालय में भी अव्यवस्था के कारण जो त्रासदी है, कमोबेश इस साल दिल्ली विश्व-विद्यालय और देश के तमाम विश्व-विद्यालयों के संबंध में भी ऐसी ही बातें अखबारों में निकलती रही हैं। महोदय, मैं कृष्ण दत्त पालीवाल को जोकि बड़े शिक्षाविद् हैं, कोट करना चाहता हूं। "साम्राज्यवादी, उपनिवेशवादी पश्चिमी दृष्टि ने विश्व-विद्यालय शिक्षा के पूरे तंत्र को चौपट कर दिया है। इतिहास, अर्थशास्त्र, समाजशास्त्र और भाषा विज्ञान जैसे विषय पश्चिमी प्रतिमानों से पढ़ाए जा रहे हैं। भारतीय विश्व-विद्यालयों में पश्चिम से परहेज करने की जरूरत नहीं थी पर यह जरूरत तो थी कि हम पश्चिम को अपनी शर्तों पर ग्रहण करें ताकि हमारा मौलिक चिंतन पनप सके। आज स्थिति यह है कि हीनता से बचने के लिए दिल्ली विश्व-विद्यालय में संस्कृत आनर्स का छात्र यह कहने में संकुचाता है कि हम संस्कृत प्रतिष्ठान में पढ़ रहे हैं। वह उसे "सैन आनर्स" कहता है और हिंदी को "हाइ आनर्स" कहता है क्योंकि हिंदी आनर्स कहने में उसे अपमान का बोध होता है। मंत्री जी, आप विद्वान हैं इसलिए खासकर आप के सामने कहना चाहता हूं, मैं वाद-विवाद में नहीं पड़ना चाहता, मैं स्वयं शिक्षक हूं इसलिए कहना चाहता हूं कि आप लोग कहते हैं, "वन नेशन, वन कल्चर एंड वन रिलीजन दियर मस्ट बी वन कल्चर इन एजुकेशन। मैं पूछना चाहता हूं कि आप शिक्षकों को क्या वेतन देते हैं? मैं भी पढ़ा-लिखा हूं और सब परीक्षाएं अच्छे अंकों से पास की हैं, दर्जनों किताबें लिखी हैं, लेकिन मैं कितना पाता हूं? बिहार की यूनिवर्सिटीज के शिक्षक और सेंट्रल यूनिवर्सिटी के शिक्षक कितना पाते हैं, यह आप पूछ लीजिए। हम तो आधा भी वेतन नहीं पाते हैं। आप हमारी परीक्षा लीजिए, I will be second to none. But I am getting just fifty per cent of what the professors of Central Universities are getting. इस असमानता को दूर किया जाना चाहिए। शिक्षक को घूस नहीं मिलती है, कर्मचारियों को वह भी मिल जाती है। पूर्णमासी का चांद है शिक्षक का वेतन। शिक्षक कितना कम वेतन पाते हैं, शिक्षक को चिकित्सा भत्ता नहीं है, हाऊस एलाउन्सेस नहीं है। मैं भी शिक्षक हूं। आप यह कहिएगा — you cannot deliver the goods. We cannot deliver the goods if we are suffering, if we are sufferers.

उपसभाध्यक्ष महोदय, फिर मैं यह कहना चाहूंगा कि जिस देश में हम बात करते हैं कि हमारी मातृभाषा हिन्दी है। हम कोई हिन्दी बोलने वाला गलत अंग्रेजी बोलकर कहीं भी मजाक का पात्र बन जाते हैं, लेकिन अंग्रेजी माध्यम से पढ़ा व्यक्ति अगर ठीक हिन्दी नहीं बोल पाता तो भी वह उसके लिए फख्र की बात है। टूटी-फूटी हिन्दी हम बोलते हैं क्योंकि अंग्रेजी हमारा माध्यम रहा है। यह कुण्ठा इस मुल्क की है। सदन में भी हम देखते हैं, चाहे लोकसभा हो या राज्यसभा हो, यहां भी अंग्रेजी भाषा के प्रति एक मोह है। हमारे एक कवि मित्र ने बात की थी लार्ड मैकाले की, कि हम तो चले जाएंगे, लेकिन मेरी संस्कृति यहां बरकरार रहेगी। वह संस्कृति है, लेकिन हमारी संस्कृति कहां है? यह तो आंग्ल संस्कृति है, यह एक लादी गई संस्कृति है। ऐसा हम निष्कर्ष कर रहे हैं।

महोदय, विश्वविद्यालय की ओर जो भी आता है, वह व्यावसायिक शिक्षा का नारा लगाता है कि ऐसे पाठ्यक्रम खोले जाएं, जिनसे रोटी मिले। कोई यह नहीं कहता कि ऐसे पाठ्यक्रम चलाए जाएं, जिनसे रोटी भी मिले, चारित्रिक निर्माण भी हो, विद्यार्थियों में मानवीय संस्कृति के मूल्य विकसित हों और देश-अनुराग पनपे। इसकी बात लोग नहीं करते।

महोदय, मैं आपसे आग्रह करूंगा कि अगर मेरा यह भाषण उपयोगी हो, सार्थक हो तो उस दृष्टि से और चूंकि इस बार आने पर मैं पहली बार बोल रहा हूं इसलिए भी, दो, चार, पांच मिनट अपनी ओर से दीजिए। सदन से भी मैं आग्रह करता हूं। मैं इतनी मेहनत करके यह भाषण तैयार करके आया हूं, समय गंवाने के लिए नहीं।

महोदय, हाल ही में विश्वविद्यालय अनुदान आयोग ने के० पुनय्या की अध्यक्षता में गठित कमेटी (कमेटी ऑफ फंडिंग इंस्टीट्यूशंस आफ हायर एजुकेशन) की रपट प्रस्तुत की। ऑल इंडिया टैक्नकल एजुकेशन इंस्टीट्यूट ने भी इसी तरह की एक रपट तकनीकी संस्थाओं के लिए संसाधन जुटाने के सवाल पर डी० स्वामीनाथन की अध्यक्षता में प्रस्तुत की। दोनों ही रपटों में उच्च शिक्षा के लिए फंड इकट्ठा करने के लिए नई तरकीबों की चर्चा की गई है ताकि बाजार व्यवस्था के दबाव का सामना किया जा सके। उच्च शिक्षा को प्रतिस्पर्धी और बाजारोन्मुखी करने से सबसे अहम सवाल यह उठता है कि हमारी सामाजिक न्याय की प्रतिबद्धता का क्या हो? महज आरक्षण के बल पर पिछड़ों व गरीब तबकों को सरकारी नौकरियों के छोटे दायरे में ही संरक्षित कर पाना एक असंभव काम है। आरक्षण के बल पर उच्च शिक्षा प्राप्त पिछड़े छात्रों के अधिसंख्य हिस्से को बेरोजगारी का ही सामना करना पड़ेगा क्योंकि सरकारी नौकरियों का संकुचन जारी है और बाजार व्यवस्था में जगह तलाशने के लिए प्रतिस्पर्धा और गुणवत्ता ही मानदंड माने जाएंगे। ऐसे में दलितों, पिछड़ों व गरीब तबके को सामाजिक न्याय दिलाने के लिए उच्च शिक्षा के सवाल को प्राथमिक और सेकेंडरी एजुकेशन से जोड़कर देखना अत्यावश्यक है।

महोदय, सबके लिए समान नागरिक संहिता बने, प्रधानमंत्री इसके लिए जरूरी कदम उठाएं, सुप्रीम कोर्ट का ऐसा निर्देश रहा है। आदरणीय रंगनाथ जी यहां बैठे हुए हैं, एक से एक शिक्षाविद्, विधिवेता यहां बैठे है। मैं बताना चाहूंगा कि अभी हाल ही में न्यायमूर्ति कुलदीप सिंह और न्यायमूर्ति आर० एम० सहाय की खंडपीठ ने एक फैसले में कहा—"अब तक सरकारें अनुच्छेद 44 के तहत मिले संवैधानिक आदेश के पालन का अपना फर्ज निभाने से बचती रही हैं। इसलिए प्रधानमंत्री के जरिए भारत सरकार से अनुरोध करते है कि वे संविधान के अनुच्छेद 44 पर फिर से विचार करें और भारत के सभी नागरिकों के लिए समान नागरिक संहिता बनाने की कोशिश करें"। खंडपीठ ने ध्यान दिलाया कि पहले प्रधानमंत्री जवाहर लाल जी नेहरू ने 41 साल पहले संसद में कहा था कि समान नागरिक संहिता लागू करने के लिए अभी उचित समय नहीं आया है। लेकिन यह अफसोस की बात है कि देश के शासक आज भी अनुच्छेद 44 को ठंडे बस्ते से निकालने के मूड में नहीं है। खंडपीठ ने कहा कि "आज समाज में कोई राजा राममोहन राय नहीं है, जिन्होंने अकेले वह माहौल तैयार किया जिससे सती प्रथा का अंत हो गया। न ही आज समाज में कोई पंडित नेहरू के दर्जे का नेता है, जो हिन्दू उत्तराधिकार कानून और हिन्दू विवाह कानून को पास करवा सके, जिससे हिन्दू परम्परागत कानून में क्रान्ति हो गई।"

स्कूल-कालेजों में जल्दी ही मानवाधिकार का पाठ्यक्रम प्रारम्भ किया जाए। केन्द्रीय मानव संसाधन विकास मंत्रालय ने स्कूल-कालेजों में मानवाधिकार संबंधी पाठ्यक्रम शुरू करने की सिफारिश विश्वविद्यालय अनुदान आयोग के पास मंजूरी के लिए भेज दी है। आयोग की मंजूरी के बाद जल्दी ही स्कूल-कालेजों में यह पाठ्यक्रम शुरू हो जाएगा।

अंत में मैं सिर्फ एक बात और कहूंगा कि अंग्रेजी माध्यम अपनाने से इस देश की शिक्षा पद्धति को काफी नुकसान हुआ है। मैं फिर से कहना चाहता हूं कि भाषा मात्र माध्यम नहीं होती है, भाषा पूरी संस्कृति होती है, परम्परा होती है, मिथक होती है, इतिहास, भूगोल क्या नहीं होती। जब कभी कोई भी समाज अपनी भाषा से कट जाता है तो उस पूरे संस्कार से कट जाता है जो भाषा के मध्यम से उसे संस्कारित करता रहा है। अंग्रेजी माध्यम अपनाने से हुआ यह कि हम अपनी सांस्कृतिक परम्पराओं की चिंतन ध्वनियों से कटते गए और एक उजाड़ का शिकार हो गए। नतीजा यह हुआ है कि भारतीय विश्वविद्यालय, ज्ञान-विज्ञान पश्चिमी साम्राज्य-वादी-उपनिवेशवादी चिंतन की गिरफ्त में आते गए। मैकाले जीतता गया और गांधी किनारे पड़ते गए। इतना ही नहीं हमारा पूरा अनुसंधान कार्यक्रम पश्चिमीकरण की दिशा में बढ़ता गया। पश्चिमी प्रतिमानों-विचारों को आरोपित कर हमने भारत के ज्ञान-विज्ञान की परीक्षा करनी चाही, फलतः हम अंधी गली में भटक गए। एक पश्चिमी दिमाग से भारतीय चिंतन की अवधारणाओं को, चाहे वह "रस" हो या "प्रकृति", नहीं समझा जा सकता। भारतीय दृष्टि से ही इन्हें समझा-समझाया जा सकता है।

महोदय, महात्मा गांधी और रवीन्द्रनाथ टैगोर ने भारतीय विश्वविद्यालयों में मातृभाषा में दी जानी वाली शिक्षा का सपना देखा था और रवीन्द्रनाथ टैगोर ने तो कदम भी उठाया, विश्व भारती को साकार किया। मदन मोहन मालवीय एक सपना बनारस हिन्दू यूनिवर्सिटी के

रूप में साकार कर गए। इन सपनों में एक इच्छा-आकांक्षा की गूंज मौजूद है कि भारतीय ज्ञान-विज्ञान की चिंतन परम्पराओं पर विचार हो, पुनर्विचार हो। धन्यवाद।

SHRI RANGANATH MISRA (ORISSA): Mr. Vicc-Chairman, Sir, I intend to indicate thrce things. One is Article 51-A which came into the Constitution by the 42nd amendment in 1976. The second is in regard to the weight of the school bag for children. And, the third with regard to institution of national importance.

When we created the Constitution in 1950, we emphasised upon fundamental rights in Part III. Soon, a right-oriented society came to be built up. Everyone wanted his rights and, ultimately, in about twenty five years. all of us seemed to be taking away from the society without giving anything, to contribute to the society's welfare. The Swaran Singh Committee recommended alterations or amendments, as a result of which we got into the Constitution article 51(a), fundamental duties. I do not know why it was called Part IV (a). It should have come as Part III (a) along with the Fundamental Rights. there are 10 clauses in 51(A). Each one of them seems to be very relevant to the life-style of modern society in India. It requires that we accept the Constitution, its institutions and we respect the National anthem and the national flag. The second clause appeals to me very much. It requires cherishing and following the noble ideals which inspired our national struggle for freedom. If we could go back by 50 years and live in the India of 1947, we would have probably been living a much better life, more disciplined, more compact and probably closer to idealism which had brought us this struggle together. It is a pity that we have not been trying to have all this when we are observing the golden jubilee of our Independence. I had written a letter some time back to the Ministry, before the present Government was there. I suggested that this could be the greatest achievement if the Ministry could introduce the Fundamental Duties in the educational system. Nothing happened to it. We have almost run out the year. Next month we will be celebrating the closure of the year-long ceremony. All this will go. Something concrete could have happened if we had introduced the Fundamental Duties into the teaching process.

Soon after the amendment, three or four High Courts took a view that this is not justiciable. And all that can be done is that this is intended to be taught in our schools and colleges. This is to be read by everyone so that we modulate our behaviour, our attitude, our approach and take it as a duty. When I was in school and most of my colleagues must have read that the rights and duties are the two sides of a coin, one exists along with the other and without the one the other does not exist. Therefore, if we want Fundamental Rights, we should have Fundamental Duties together. That is the essence of civics. Artcle 51-A has remained as a detached article and has not taken root. I had pointed out sometime back to the hon. Minister that this should be done. Not much time has passed in between our discussion and now I cannot blame him that nothing appears to have been there. But, I suggest that everyone in Parliament, everyone in Government offices and other public services must understand the Fundamental Duties and they must acquaint themselves with what the Constitution requires and expects from every citizen of India. I have gone to schools and colleges. I have contacted teachers. I have asked them as to what exactly the composite culture is which appears in another clause here. Many of them said, "Well, composite culture is a culture plus something. You know culture, you know composite. Therefore, when everything is put together, it becomes a composite culture." This is not the requirment of the Constitution. With that spirit, this did not come in here. Therefore, we are proud of our composite culture. We want a composite culture to be respected, to become

a part of our life and to be made a living process., It is essential that if we want to get out of the present difficulties, article 51(A) must become a part of the living process of the country. This is only possible if Dr. Joshi takes interest and throws a challenge that this must become a part of the School instructions and begins with the lowest section of our teaching staff and goes up to the university level. The understanding, the message that is available in this is indeed of a very high nature and if it can really be lived and be a measure of living, today's problems of the society would be almost completely answered. This requires abjuring violence, this requires scientific temper to be kept up and individually and collectively the people of the entire country to march ahead. If we are able to do that, probably the expectations of Pt. Nehru would be achieved and all that we have been looking for—an ideal State would be possible. I appeal to the Minister, I appeal to all brethren in the House as also elsewhere that we really give the importance that this article deserves to receive and try to make this a part of the living process.

6.00 P.M.

I expect every bother and sister in Parliament to remember Article 51-A by heart and modulate himself or herself according to the requirements of this Article. Sir, the time is not permitting me; that is why I am not reading it out. It is available in the Constitution but it is good if we remember it.

The Second thing is, when it was in the Human Rights Commission, we had gone to Indore. A boy aged about 9 years put in a petition of complaint before the Commission saying, that he has a very heavy bag on my back which I carry home. It weighs almost as much as I do. I am about 20 kgs and my bag is about 10 kgs. It is a big load which I carry. We received the complaint. I had made it as a part of record of the Commission. We had issued notices to the MRD Ministry as also to all the relevant Departments in the States. We had also contacted some of the foreign countries as to what the practice is. Some of the countries reported to us saying that there is no system of a school bag being carried home and back. I do not know why this system is now growing and children are being asked to carry a very heavy bag on their back and that also disturbs the members of family. While we were looking into this, we received 20 to 25 complaints from mothers, from elders in the family saying that homework is being insisted upon instead of being done routinely at school. This is an angle of approach which requires a deeper consideration than I can, probably project in a couple of minutes. If this aspect is examined, the nature of activity in school will have to change and the curriculum that is being followed in school teaching process would also require to undergo some alteration. If children else where do not carry school bags or books and other things and yet get educated, what is the difficulty in India that we should have this carry-type system and load the children without any justification? This may kindly be borne in mind by the learned Minister. If I am pround of the minister on account of the fact that he has been teaching in my Alma Mater and I am proud of him even otherwise because I know him very closely. I know his approach and attitude. I request him to take it as a challenge and ensure that the school bag system is either totally abolished or there is a limit put on the load. In fact, what is being taught now is so differnt from what we were being taught when we were in that level of school. It is very difficult to answer or help the younger children in their queries at home. I often feel very ashamed when I am not able to answer my grandson's or grand-daughter's questions. If you look into it, she says, "Well, my teacher has written this and wants an answer to be written." It is very difficult and it disturbs the family life of many people in India. I do not know whether all of you have experienced this. The questions are very peculiar. The things that are being

taught, probably, have a different angle or approach. It is really becoming difficult.

The third thing which I would like to mention and draw the attention of the hon. Minister to is about the institutions of national importance. These are all autonomous institutions and they deserve autonomy but Governmental control over these institutions, probably, should be reduced. There should not be any anxiety to interfere in the activities of these institutions unless they have gone out of track and require discipline. Therefore, I suggest that such institutions or in regard to such institutions, a definite approach has to be formed or formulated and the Ministry should be told that the particular type of behaviour that is to be shown to these institutions should be fixed and concretised.

The next thing I would like to mention is, when I want round in the Commission, I asked many collectors who had been notifiying that this particular district had become literate. I was told by one collector that "literate" means, the man or the woman is able to sign his or her name. I do not understand if this is the standard of literacy or this is the test of literacy; then it is better not to have it. I, therefore, suggest that the hon. Minister may find as to what exactly the standard of literacy set by the States is. How do they report that their districts or their areas have become literate? In Kerala, of course, they say that this is not the standard, but elsewhere this is the standard. So, I would request the Minister to kindly look into it and find out if this be the standard, it is not literacy. It is cheating all of us. A lot of money is being spent and nothing is happening.

When I was in school, we never had a building. We used to study under the shade of mango trees, and we found that education was all right. I have gone around in many parts of Orissa, in many parts of Madhya Pradesh and found that that type of schools still exist there. To say that a building must be there, so much accommodation must be there, it is becoming difficult. It is becoming a costly type of system. Why do we not revert back to the system where classes can beheld the shade of trees a good season when monkeys jump from tree to tree. You get ripe mangoes on your head, on your books, everywhere. It gives you an excellent experience and teaching goes on. There is a blackboard, there is a teacher, there is a total discipline. Such a system could really be introduced and a lot of money could be saved and education could be popularised. If it is made cheaper more people could get into the process of education than what we do in the planning. All of my hon'ble colleague are aware of one fact; the entire Indian population in 1947, when we become independent, was 12 crores. Now, today, as per Government figures, 12 crore people are illiterate. What is the advance we have made and what for are we proud of? I do not see why we not work out a way which made education cheaper. Make it more viable. It reaches institutions and villages and pockets where buildings are not there and yet there can be 3 to 4 hours of teaching and the level is reached. Most of the retired teachers could be commissioned back, if you find they are healthy and they are able to keep up. You are paying them pension if they were in Government service; otherwise, there will be many willing people also to get engaged; engage them. They want engagement. They want communication. They want to collaborate. So, if such a sytem is explored, adopted and worked out, cheaper education in a more viable way can reach the people.

One more thing which some of our colleagues have indicated earlier and I would like to reiterate is regarding the UGC. We gave the University Grants Commission certain duties and one of these was to prescribe the scale and look into the teachers' conditions of service. They have made certain recommendations which now the Ministry finds difficult to accept. Teachers have a special status in society. A teacher is not an

employee or a servant. The teacher has lost his status in society because he has become a Government servant or a servant like others. There is not distinction, no special treatment far him. On that account teachers feel that he is no more having a status as his predecessors and ancestors had. When a teacher came it was customary even for the ruler of the State to stand up and receive him. When Vashishtha came to the *darbar* of Rama, Rama was standing up and was bending down to touch the feet of the *guru*. That was the great tradition of this country. We have lost that. We have pushed out the teacher from his pedestal to that of a public servant, and therefore, an inspector, a still higher officer and ultimately the caderised Ministry has been trying to control teachers. As long as we do not restore the status of the teacher, probably we cannot get back the mirth in education, the level in education. Education, which was really giving you an inner feeling of satisfaction, that type of education would not come. I do not know whether Dr Joshi is aware of this. If he can really put in some of his ideas into the system, things can improve. But, I would suggest that, Dr. Joshi actually looks into the problems of the University teachers in regard to their salaries and particularly when the UGC which is a Statutory Body meant for the purpose has made recommendations, there is no justification to keep away those recommendations and they should be accepted. A satisfied teacher imparts all his learning and acumen to students much more than a dissatified one. Teachers are not supposed to have their trade unions and then keep busy in those activities and keep away from the system of education and treat own agitation as their service. I would, therefore, appeal to the hon. Minister that he should look into this and quickly bring about a settlement which would help the teachers to go back and get engaged in their normal profession. We expect that the system of education should improve. It is only through this system that we will be able to improve the level of life in our society. There has been a lot of degeneration. In these 50 years, if anything has really degenerated to the worst level, it is education. An it is the level of man and woman that has fallen low. If we want to raise that, it can only be done by reviving education and bringing in the true spirit and culture back to life.

डा॰ (श्रीमती उर्मिला चिमनभाई पटेल): आम के पेड़ के नीचे क्लासिस चलती थीं। आज के इंस्टीट्यूशंस में पचास लाख, एक करोड़ की बिल्डिंग पहले मांगते हैं। बीस-बीस लाख रुपए के डिपोजिट एक कॉलेज—आर्ट साइंस कालेज या टैक्नीकल कालेज के लिये जाते हैं। इस तरह से तो इंस्टीट्यूंशंस ही नहीं हो सकते हैं। सर, इसमें...(व्यवधान)...

SHRI C. P. THIRUNAVUKKARASU (Pondicherry): Mr. Vice-Chairman, Sir, I am very happy that you have allowed me to participate in the discussion. I am going to say a few words on four subjects. That is, about elementary education, dropouts in schools, science education in high school, rural education and reservation, With respect to elementary education, in India there are several elementary schools for the education of children who are in the age group of six to fourteen. But unfortunately, the maximum number of children in the age group of six to fourteen are out of school. About 6.3 crores of children are out of school. The majority of them are girls, and children belonging to Schedued Castes and Scheduled Tribes living in rural areas. The dropout ratio in schools is high. At present the dropout rate at the primary school is 36.3 per cent. In 1994-95, the dropout rate in the upper primary school was 52.79 per cent. The Department has recently stated that the target rate should be reduced to 20 per cent in the case of primary classes and 40 per cent in the case of upper primary classes. To achieve the same, the Government has to find out ways and means. The targets should not be on paper, they should be implemented. The main reasons for the dropouts are economic reasons. The sons and daughters of pavement dwellers and

the sons and daughters of persons residing on the streets, that is, the hawkers and the candle-makers, are suffering. An because of that, they are not able to go to school. Further, they are not having interest in education. Domestic difficulties come in the way. There is also gender discrimination.

Mr. Kapil Sibal was talking about the need for a mass literacy campaign. I would like to point out that in Tamil Nadu as well as in Pondicherry, we have conducted a mass programme of education. It is called 'Arivoli Iyakkam' in Tamil. Because of this, we have been able to make several lakhs of people in Tamil Nadu literate.

As far as primary education is concerned, in order to improve primary education, in Tamil Nadu as well as in Pondicherry, we are providing free education, free uniform, free books, free transport facilities, free noon-meal, free slippers and free toothpowder. All these things are being supplied to the children studying in the schools. Apart from this, in Pondicherry, not only food, but egg and bread are also being provided, along with milk, thrice in a week.

Unless we provide such things to the poor children, it is very difficult to improve primary education. Therefore, with great respect, I would request the hon. Minister of Human Resource Development to take it up at the Central level and provide such facilities to the poor children so that primary education could be improved in the country as a whole.

In respect of science education in schools, which is one of the important things in today's world, I find that not much importance has been given to it. There are three reasons for this. The infrastructure for the laboratories at the schools are not adequate. Science teachers and other staff are not available. Thirdly, there are difficulties in regard to the purchase of materials for the laboratories. As a result of these factors, science education is not improving.

Finally, about the students in the rural areas. The students in the rural areas are not in a position to compete with the students studying in the urban areas. I would suggest that a quota should be fixed, there should be a certain percentage of seats reserved, in the professional colleges for the students educated in the rural areas. Such a thing has been done in Tamil Nadu. Fifteen per cent of the seats in the professional colleges is reserved for the students coming from the rural areas. Unless we do such a thing, it is very difficult to improve the condition of the people living in the rural areas.

In the end, I would request the Minister of Human Resource Development to consider the suggestions made by me and try to implement them for the benefit of the poor children.

श्री दीना नाथ मिश्र (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, मानव संसाधन मंत्रालय विशाल मंत्रालय है। मेरे पास भी समय बहुत कम है। वैसे भी मैं बहुत कम जानकार आदमी हूं। मुझे शाम का वक्त भी इतने विलम्ब से मिला है। मैं सिर्फ एक विषय पर अपने कुछ विचार रखूंगा आई॰सी॰एच॰आर॰ अर्थात् भारतीय इतिहास अनुसंधान परिषद् पर। महोदय, मैं उसके उस इतिहास में नहीं जाऊंगा कि कैसे कांग्रेस का विभाजन हुआ, कैसे 1969 में श्रीमति इंदिरा गांधी को समर्थन के लिए सी॰पी॰आई॰ पर निर्भर होना पड़ा और कैसे उस समय सी॰पी॰आई॰ के विचारों के लोग सरकार में आये और कैसे आई॰सी॰एच॰आर॰ की या ऐसी अन्य संस्थानों की अवधारणा पैदा हुई और कैसे कामरेड डॉ॰ आर॰एस॰ शर्मा ने आई॰सी॰एच॰आर॰ की अवधारणा का प्रारूप बनाया? और कैसे इस संस्थान् को 1972 में रूपायित किया गया, मैं इसके विस्तार में नहीं जाऊंगा कि अब तक के 25 या 26 साल के इतिहास में, 6 साल तो कामरेड आर॰एस॰ शर्मा इसके अध्यक्ष रहे और 6 साल 4 महीने कामरेड इरफान हबीब साहब और बचे हुए 25 वर्षों में भी एक आध अपवाद को अगर हम छोड़ दें,— दो-चार वर्षों के अपवाद को-तो बाकी के काल में भी गर्वनिंग बाडी के कम से कम 60 प्रतिशत सदस्य हमेशा ही वामपंथी रहे। ऐसी हालत में मानव संसाधन विकास मंत्री डा॰ मुरली मनोहर जोशी को मैं सचमुच धन्यवाद देता हूं। उन्होंने साहस का परिचय दिया और नयी गर्वनिंग बाडी बनाई। पिछली गर्वनिंग बाडी का समय तो पहले ही खत्म हो चुका था, नयी बननी ही थी। उसमें यह जो जकड़ पकड़ एक विचारधारा की बन गई थी, उससे मुक्ति का पहला कदम उन्होंने उठाया है। इसके लिए मैं उनको धन्यवाद देता हूं।

पीठासीन उपसभाध्यक्ष महोदय, मैं आई०सी०एच०आर० के उन प्रकरणों में नहीं जाना चाहता जिनमें मान्य इतिहास-कार यदुनाथ सरकार,आर०सी० मजुमदार, डा० आशीर्वादी लाल श्रीवास्तव, राधा मुकुंद मुखर्जी जैसे लोगों की उपेक्षा की गई। उनकी घोर उपेक्षा हुई और उनके विचारों की, उनकी पुस्तकों की उपेक्षा हुई। इतिहासकारों की एक पूरी नयी फसल अहो रूपम अहो ध्वनि, एक दूसरे की प्रशंसा करते हुए पिछले 25 वर्षों में पैदा हुई। श्रीमन् मैं उन अध्यायों में भी नहीं जा रहा हूं जिनमें इन माननीय इतिहास-कारों की उपेक्षा हुई, कैसे

[उपसभाध्यक्ष (श्री सनातन बिसि) पीठासीन हुए]

हुई? कितनी हुई लेकिन महात्मा गांधी, स्वामी विवेकानन्द, अरविन्द और बाल, लाल, पाल जैसे बहुत सारे व्यक्तियों की भी घोर उपेक्षा हुई। मैं अनुवाद प्रकरण लेता हूं। अनुवाद प्रकरण में इन इतिहासकारों का विभिन्न भाषाओं में अनुवाद नहीं हुआ जिनका मैंने अभी उल्लेख किया है। मगर ई०एम०एस० नम्बूदरीपाद के, रजनी पाम दत्त के, एम०एन० राय जैसे बहुत से वामपंथी विचारकों और बाकी इतिहासकारों की विभिन्न इतिहास की पुस्तकों और पम्फलेट्स के अनुवाद बेधड़क बहुत लम्बे समय तक होते रहे। मैं इसके प्रसंग में विस्तार से नहीं जाना चाहूंगा। मैं इस प्रसंग में भी नही जाऊंगा कि वामपंथी इतिहासकार या आई०सी०एच०आर० के इतिहासकार बाबरी मस्जिद और राम जन्म भूमि के सवाल पर अपना कड़ा रुख न अपनाते, नकारात्मक रुख और तथ्यहीन रुख न रखते तो आज जो बाबरी मस्जिद और राम मंदिर प्रकरण के सिलसिले में इतना लम्बा विवाद चल रहा है, वह नहीं चलता। मैंने इस संबंध में कुछ लेख भी लिखे हैं और वे बहुत सी जगहों पर छपे भी हैं। मैं इस विवाद में भी नहीं जाऊंगा, मै तो सिर्फ एक प्रकरण के बारे में बोलना चाहूंगा और वह यह है कि "टुवर्डस फ्रीडम मूवमेंट"। इसके दस वाल्यूम का प्रावधान किया गया। बात यह थी कि "ट्रांसफर आफ पावर" नाम की एक सिरीज ब्रिटिश अधिकारियों ने इतिहास के दस्तावेज के रूप में निकाली। उसके जवाब में बहुत से विचारकों ने टू वर्डस फ्रीडम की अवधारणा रखी। सोचा गया कि इस तरह यह जो गलत व्याख्या की जा रही है कि ट्रांसफर आफ पावर से हमें स्वतंत्रता मिली, ऐसा नहीं है। हमने स्वतंत्रता प्राप्त की है, हमने इसे संघर्ष कर के ली है। स्वतंत्रता संग्राम के इतिहास के अधिकृत दस्तावेज मूल्यवान ऐतिहासिक दस्तावेजों के रूप में उसकी अवधारणा रखी गई थी। डा० राम मनोहर लोहिया भी ऐसा चाहते थे। बहुत से और भी लोग चाहते आए थे। वह अवधारणा तो बन गई, आई०सी०एच०आर० के जिम्मे वह काम आया। कैसे कैसे एक ही तरह के लोगों को एक एक साल के प्रोजेक्ट दिये गये। 1937 से लेकर 1947 तक के 10 साल के खंड आने थे। उसमें एक के प्रमुख थे डा० मुशीरुल हसन जो जामिया मिलिया के हैं, सी०पी०आई० के हैं। दूसरे के डा० के०एन० पनिकर, जे०एन०यू० के हैं, मार्क्सवादी हैं। तीसरे के विपिन चन्द्र, लेफ्टिस्ट हैं, जे०एन०यू० के हैं। इसके बाद सुमित सरकार है। करीब करीब सब प्रोजेक्ट ऐसे विचारों के लोगों को, एक तरह के विचारों के लोगों को दिये गये। आज उसका परिणाम क्या हुआ? उसके बारे में एक आम अखबारी धारणा बनी, उसके बारे में कुछ कोट करना चाहता हूं। यह टाइम्स आफ इण्डिया 20 जुलाई, 1995 की सकीना यूसुफ खान की रिपोर्ट है, जिसे में पढ़ रहा हूं—

> "In what is easily the worst academic scandal of recent times, the Indian Council of Historical Research has failed to deliver in 25 years a project it was assigned to complete in five years. That too, after spending a whopping Rs. 2 crore. What is shocking is renowned historians such as S. Gopal, Mushirul Hasan, Bipin Chandra, Ravindar Kumar, Sumit Sarkar, Parthasarathy Gupta and K.N. panikkar have been associated with it.
>
> Worse still, sources in the ICHR allege that the project was being misused for personal academic aggrandisment. Trips to the UK were made by the research staff on the pretext of material collection when, according to the project guidelines, only Indian documents were to be included in the compilation.
>
> It is also alleged that much of the documents collected has already been published by some people under their own name."

इसका नतीजा क्या हुआ पीठासीन उपसभाध्यक्ष महोदय? अब तक सिर्फ एक वाल्यूम आया था। 1937 का, एक वाल्यूम और आया है। असली जो कारण इसका है, वह अभी तक छिपाया जा रहा है। तब तक कोई काम हुआ ही नहीं था जब तक डा० पी०एन० चोपड़ा उसके सम्पादक नियुक्त नहीं हो गये थे। परन्तु जब डा० पी०एन० चोपड़ा को 1982 में लाया गया तो 1985-86 तक एक वाल्यूम 1938 का तैयार हुआ बनाया। उस वाल्युम को उन्होंने उस समय के अध्यक्ष इरफान हबीब को भेजा। इरफान

हबीब ने उनको बहुत परेशान किया। उस डॉकुमेंट के मिलने के बाद उनको तरह तरह हैरान और परेशान किया। उनके अधिकार छीने गये, अंत में उन्हें निकाल दिया। अंत में परेशान हो कर उन्होंने अदालत में एक याचिका दी। मैं उस याचिका के दो पैराग्राफ उद्धृत करना चाहता हूं।

"First he insisted for inclusion of certain documents relating to Communist Party and peasant movement in the volume knowing fully well that the Communist party was under ban at that time.

Later on he insisted on looking into the preface which, as pointed out to him, was normally written by the Chief Editor."

बस चार-पांच मिनट और।

उपसभाध्यक्ष (श्री सनातन बिसि): नहीं नहीं। आपका सात मिनट समय था आपने दस मिनट बोल लिया है। अब समय नहीं है।

श्री दीना नाथ मिश्र: बस चार-पांच मिनट और।

एक माननीय सदस्य: उनकी स्पीच मेडन है।

उपसभाध्यक्ष (श्री सनातन बिसि): मैं समझ गया। मुझे बोला गया कि मेडन है।

श्री दीना नाथ मिश्र: मैं जल्दी खत्म कर रहा हूं। डा० पी०एन० चोपड़ा ने अपने आप यह निष्कर्ष नहीं निकाला कि कम्युनिस्ट पार्टी के इतिहास को डालने की कोशिश कर रहे हैं। डा० इरफान हबीब ने यानी अध्यक्ष ने उनको एक पत्र लिखा। उस पत्र के दो पैराग्राफ मैं पढ़कर सुनाता हूं- "The year 1938 saw considerable growth in the Kisan movement. This is not, however reflected in the document. Similarly, while there is a document concerning strikes, etc., documents on trade union movement themselves do not appear to have been used. On the Communist Party, the documents are usually external, and no internal party documents appear to have been used."

This was the chief complaint of Mr. Irfan Habib. He wanted that the role of the CPI must be highlighted, must be inflated in that historic document.

इस वजह से वे नाराज हुए और उनको निकाल बाहर किया। इस सिलसिले में कांग्रेस के अध्यक्ष रहे श्री एस० निजलिंगप्पा ने 24.11.87 तत्कालीन प्रधान मंत्री राजीव गांधी को एक खत लिखा था। मैं उसकी कुछ पंक्तियां उद्धृत कर रहा हूं —

"I am encroaching on your valuable time to bring to your notice a very important matter which has been engaging my attention for sometime. This is regarding the project towards freedom of the ICHR; volume one, has been brought out which has been highly commended. I have myself gone through the volume and liked it immensely.

Volume 2 is also ready for the press. As an old Congressman, I am interested that the role of the Congress Party should be judged in proper historic perspective and this I feel can be done only by an objective historian like Dr. P.N. Chopra. I have come to know that Dr. Chopra is being forced to proceed on national fellowship by the present Chairman, Dr. Irfan Habib, a known Communist."

पीठासीन उपसभाध्यक्ष महोदय, असल में सी०पी०आई० या कम्युनिस्टों का योगदान स्वतंत्रता के आंदोलन में क्या रहा इसे बताने के लिए इन संस्थानों का, इस प्रोजेक्ट का इस्तेमाल करने की कोशिश हुई और उस कारण अब तक ये वाल्यूम्स नहीं आए हैं तथा करोड़ रुपए बरबाद हुए हैं। इस कारण से वह टसल चलती रही है।

मैं मानव संसाधन मंत्री से यह निवेदन करूंगा कि आई०सी०एच०आर० की और इसी तरह के और जो दूसरे संस्थान हैं जिसमें आई०सी०एच०आर० से, जे०एन०यू० से ताल्लुक रखने वाले तथा अन्य बहुत सारे संस्थानों से ताल्लुक रखने वाले लोग रिसर्च करते रहे हैं, रिसर्च के नाम पर बहुत कुछ दूसरा करते रहे हैं—इन सबकी और खास करके आई०सी०एच०आर० की पिछले 25 वर्षों की जांच की जाए और उसकी रिपोर्ट जल्दी से जल्दी जांच करके दी जाए।

श्री नागेन्द्र नाथ ओझा (बिहार): उपसभाध्यक्ष महोदय, धन्यवाद।

आई०सी०एच०आर० पर तो मैं बोलना नहीं चाहता था, मेरे दूसरे बिंदु हैं जिनको मैं ज्यादा महत्वपूर्ण समझता हूं लेकिन अभी-अभी हमारे एक माननीय सदस्य ने थोड़ा उकसा दिया है ...(**व्यवधान**) हां, उकसा दिया है तो

बहुत संक्षेप में इस ओर माननीय मंत्री जी का ध्यान दिलाना चाहता हूं।

हिंदुस्तान टाइम्स जो 9 जून का है इसको मैं कोट कर रहा हूं—और समझता हूं कि उतना काफी हो जाएगा।

"BJP-led Government is trying to infiltrate RSS die-hards into education system"

Restructing of the ICHR

New appointments is an attempt to 'defile' history. Prof. Lal (K.S. lal) supported the V.H.P. contention that there existed a Ram Mandir at the site of Babri Masjid. Prof. B.B. Grover represented the V.H.P. during the discussions with the Babri Masjid Action Committee. It creates suspicion about their intentions. The suspicion is that the education and future historical research will be guided by the Vishwa Hindu Parishad agenda."

अभी हमने कुछ कहा नहीं, उपसभाध्यक्ष महोदय, अभी मैंने पूरा ...**(व्यवधान)** हिन्दुस्तान टाइम्स, 6 जून, जो लिखता है ...**(व्यवधान)** इसके अलावा 25 वर्षों के आई०सी०एच०आर० के इतिहास में कभी ऐसा नहीं हुआ कि 18 लोग एक साथ बदल दिए गए हों, हटा दिए गए हों री-कंस्टीट्यूशन के नाम पर और लाए कौन गए हैं, उपसभाध्यक्ष महोदय, लाए गए हैं जिन्होंने विभिन्न फोरम्ज़ में, कुछ का नाम हम बता दे, वर्ल्ड आर्कियोलोजी फोरम, 1994, क्रोएशिया में जो वर्ल्ड आर्कियोलोजी कांग्रेस हुआ उसमें। इसमें बाबरी मस्जिद के ढाहने के विरुद्ध में जो रेज़ोल्यूशन लाया गया है और उस रेजोल्यूशन का जिन हिस्टोरियंस ने विरोध किया, जो या तो वी०एच०पी० से संबंधित है या आर०एस०एस० से संबंधित हैं। वे अभी यह जो री-कंस्टीट्यूशन हुआ है उसमें लाए गए हैं। ...**(व्यवधान)** जरा सुना जाए। ...**(व्यवधान)** उपसभाध्यक्ष महोदय, यह हो सकता है पहले जिन शर्मा का नाम लिया, मैं नहीं जानता कि वह सी०पी०आई० के मैंबर हैं। मुझे मालूम है कि वह सी०पी०आई० के मैंबर नहीं है। मैं नेशनल कौंसिल का उसका मैंबर हूं। मैं अथेंटिकली कहता हूं कि वे सी०पी०आई० के मैंबर नहीं हैं इसलिए बिना जानकारी के इस तरह से किसी को आप किसी दल का न बनाएं। जबकि मैंने जिनका नाम लिया उनके बारे में सबूत है अखबारों में हैं, नहीं तो आप डिनाइ कीजिए कि ऐसे फोरम्ज़ में उन्होंने इसका विरोध नहीं किया था और उनको पुरस्कृत किया। मार्क्सवादी और लैफ्टिस्ट होने के नाते आपने उनको दंडित किया जो पहले से उसमें थे। लेकिन आई०सी०एच०आर० की जब बात उठ गई तो मैं पूछना चाहता हूं कि बंगलौर में जो अभी आपने इसकी ब्रांच एक पुरानी बिल्डिंग में खोली और 25—30 या 50 लाख उस पुरानी बिल्डिंग पर खर्च किए। उसके लिए कहां से अनुमति ली गई? क्या इसके बारे में आप जांच करायेंगे।

डा० मुरली मनोहर जोशी: आप स्पेसेफिक बताएं कि कौन सी बिल्डिंग है।

श्री नागेन्द्र नाथ ओझा: यह बंगलौर में एक पुरानी बिल्डिंग में ब्रांच है और उस पुरानी बिल्डिंग को रहने लायक बनाने के लिए उस पर कितने खर्च हुए और कैसे यह तय हुआ? हम समझते हैं कि बिना अनुमति के हुआ और क्या आपको इसकी जानकारी है? इस तरफ भी ध्यान दिया जाना चाहिए। अब मैं इससे ज्यादा नहीं कहूंगा, क्योंकि मेरे महत्वपूर्ण बिंदु छूट जायेंगे। महोदय, मैं जो समझता हूं वह यह है कि हमारे देश में महात्मा गांधी ने, तिलक ने, गोखले जी ने एजुकेशन में क्रांति की बात की थी, शिक्षा जगत में क्रांति की बात की थी। यहां हरित क्रांति आई जिसकी चर्चा होती है, श्वेत क्रांति की कुछ लोग चर्चा करते हैं। अभी पीत क्रांति की चर्चा हो रही है। यहां विभिन्न रंगों पर चर्चा हो रही है। लेकिन हमारे शिक्षा के क्षेत्र में अभी तक क्रांति नहीं हुई है।

यह सही है कि आज हम दुनिया में सब से ज्यादा ग्रेजुएट्स पैदा करते हैं, लेकिन यह भी विडंबना है कि सब से ज्यादा निरक्षर भी हमारा ही देश पैदा करता है। उपसभाध्यक्ष जी, यहां मैं कहना चाहूंगा कि शिक्षा के क्षेत्र में एकसमान शिक्षा नीति चलाई जानी चाहिए। 1968 में जो नेशनल एजुकेशन पॉलिसी तय की गई, उस में कॉमन स्कूल सिस्टम की बात की थी, लेकिन आज गरीबों के लिए एक सिस्टम है और धनाढ्यों के लिए दूसरा सिस्टम है। इसी प्रसंग में मैं बताना चाहूंगा कि जो प्राइवेट स्कूल्स दिल्ली में हैं, उन दिल्ली के एक हजार प्राइवेट स्कूल्स ने 1997-98 के वर्ष में 444 करोड़ रुपए की आय अर्जित की है। इस तरह से प्राइवेट स्कूल्स चलाना धंधा हो गया है और इसे चलने दिया जा रहा है। देश में गरीबों और अमीरों के लिए दो तरह की नीति चल रही है। मैं मांग करता हूं कि इसे समाप्त किया जाये। मंत्री जी इस दिशा में जरा सोचें।

उपसभाध्यक्ष महोदय, इस मिनिस्ट्री के अंतर्गत बहुत सी स्कीम्स चलाई जा रही हैं। इन में से मैं आप्रेशन ब्लैक बोर्ड स्कीम का उल्लेख करना चाहूंगा और कहना चाहूंगा कि यह बहुत अच्छी स्कीम है, लेकिन इस में

जरूरत है कि राज्य सरकारों के प्रतिनिधियों के साथ ही केन्द्र सरकार, एम॰पीज॰ और जरूरत पड़े तो उस राज्य से संबंधित एम॰एल॰एज॰ को लेकर मॉनीटरिंग कमेटी बनाई जाए अन्यथा इस के जरिए जो उपलब्धि हासिल होनी चाहिए थी, वह हासिल नहीं हो रही है। महोदय, इस स्कीम का उद्देश्य स्कूल्स को इंफ्रास्ट्रक्चर देना था, लेकिन मैं बिहार के बक्सर जिले से आता हूं और वहां के डी॰आर॰डी॰एज॰ के जरिए राज्य सभा और लोक सभा के सभी सांसदों और उस जिले के सभी एम॰एल॰एज॰ को जो स्कूलों की सूची दी गई है जिस में भवन, पेयजल और शौचालयों का उल्लेख है, मैं बताना चाहता हूं कि 779 प्राइमरी और मध्य स्कूल्स में से 116 के पास अपने भवन ही नहीं है। सिर्फ 5 में शौचालय हैं और सिर्फ 45 में चापाकल हैं। स्थिति यह है कि 779 में से सिर्फ 45 के पास चापाकल हैं, 5 के पास शौचालय और 116 के पास भवन ही नहीं हैं। महोदय, मेरे पास डी॰डी॰सी॰ के लेटर और उसके साथ की सूची है। तो महोदय यह स्थिति ऑपरेशन ब्लैक बोर्ड स्कीम के इतने दिनों के इम्प्लीमेंटेशन के बाद है। महोदय, और एक सर्वेक्षण बताता है कि 54 प्रतिशत विद्यालयों के पास ही पक्के मकान हैं और 8 प्रतिशत तो खुले आकाश के नीचे चल रहे हैं। अभी हमारे मिश्र जी ने बाताया कि ऐसे कुछ स्कूल्स बरगद और आम के पेड़ के नीचे चलते हैं। जो पक्के मकान में हैं, उन में से कितनों को तीन और कितनों को दो और कक्षा रूम्स की जरूरत है। तो यह आर्पेशन ब्लैक बोर्ड स्कीम कैसे ऑपरेट कर रही है? महोदय, जरूरत इस बात की है कि सेंटर के लेवल पर इस के मॉनीटरिंग के काम को स्ट्रेंगदन किया जाय।

दूसरी बात, इल्लिटरेसी के बारे में और खास तौर से जो बच्चे स्कूल्स के बाहर हैं, उस मामले में कुछ राज्य काफी चिंताजनक स्थिति में है। ऐसे राज्यों में बिहार, यू॰पी॰, आंध्र प्रदेश, उड़ीसा, जम्मू-काश्मीर और अरूणाचल प्रदेश हैं। महोदय, कुल बच्चे जो स्कूल्स नहीं जाते उन की संख्या 6 करोड़ या 9 करोड़ के लगभग हैं और उन में से 75 प्रतिशत बच्चे इन्हीं राज्यों से आते हैं। महोदय, मैं बिहार में ड्रॉप-आउट बच्चों की समस्या के बारे में कह सकता हूं कि ड्रॉप-आउट का रेट बिहार के अंदर लड़कियों के मामले में 73 प्रतिशत और लड़कों के मामले में 63 प्रतिशत है। बाकी राज्यों के मामले में ड्रॉप-आउट 36 परसेंट कह लीजिए, लेकिन ये ऐसे राज्य हैं जहां कि इस का रेट इतने हाई-परसेंटेज में है। महोदय, मेरी मांग है कि इस ड्रॉप-आउट रेट को घटाने के लिए, इल्लिटरेसी को मिटाने के लिए और स्टूडेंट्स के स्कूल्स में रिटेंशन के लिए जो स्कीम चलायी जा रही हैं, उन को चलाइए और मॉनीटरिंग ठीक कीजिए, लेकिन इन कुछ चुने हुए राज्यों के लिए विशेष योजनाओं की घोषणा की जानी चाहिए। ताकि 2002 या 2005 तक यहां की ड्रॉप-आउट और इल्लिटरेसी की समस्या का आप हल निकाल लें।

उपसभाध्यक्ष महोदय, एक दो मिनट का समय आप मुझे और दे दीजिए। मिड डे मील की हालत यह है कि इसमें रिक्वायरमेंट बताई गई थी 1900 करोड़ रुपए की और एलोकेशन हुआ है 1092 करोड़। इसके बारे में हमको डिपार्टमेंट के जरिए यह बताया गया था कि 892 करोड़ रुपए के बिल पेंडिंग हैं, पेमेण्ट के लिए अभी पड़े हैं, जो एफ॰सी॰आई॰ को देना है। तो यह हालत है मिट डे मील की, जिसकी हम बहुत चर्चा करते हैं। इस तरह आप यह मिड डे मील प्रोग्राम को किस तरह चला पाएंगे। मेरा कहना यह है कि इसको देखने की जरूरत है।

महोदय, वोकेशनल एजुकेशन, एजुकेशन फोर डिसएबल्ड चिल्ड्रन, कम्प्यूटर एजुकेशन, इसके बारे में सोचा जा रहा है कि इसको राज्यों को सौंप दिया जाए। मैं यह कहना चाहूंगा कि केन्द्र इसका परित्याग न करे, राज्यों को न सौंपे बल्कि केन्द्र इसे अपने जिम्मे रखे। इसके अलावा जो कुछ स्कीम पहले एनाउन्स की गई थीं, मैं डिपार्टमेंट आफ कल्चर के प्रसंग में कह रहा हूं, रूरल लाइब्रेरी के बारे में एनाउन्स किया गया था, *असिस्टेंस फोर एस्टेब्लिशमेंट आफ रूरल लाइब्रेरीज*, उस मामले को टेकअप नहीं किया गया और इस पर आगे विचार करना छोड़ दिया गया है। मैं समझता हूं कि देश की शिक्षा के लिए, संस्कृति के लिए इसका काफी महत्व है और इसको लागू किया जाना चाहिए। इसके बारे में मंत्री जी से मैं यह आग्रह करूंगा कि वह इस ओर देखें।

महोदय, कुछ और स्कीम थीं, जैसे नेशनल प्रोग्राम आफ मीडिया पब्लिसिटी एण्ड एडवोकेसी आफ यूनिवर्सल एलिमेंटरी एजुकेशन, रेजिडेंशियल प्राइमरी स्कूल फोर द पूअर, नेशनल एलीमेंटरी एजुकेशन मिशन, इनको छोड़ दिया गया था। इसमें एक के मामले में जो पहले धन आवंटित हुआ था उसको आपने लिया है, लेकिन मैं आग्रह करूंगा कि इन तीनों स्कीम को चालू किया जाना चाहिए और यह किसी तरह से छूटनी नहीं चाहिएं।

महिलाओं के बारे में जो स्कीम है, वह अच्छी स्कीम है। मैं थोड़ा महिला कोष के बारे में कहना चाहूंगा कि इसमें और ज्यादा धन दिया जाए। इसके परिणाम अच्छे

आए हैं, इसके नतीजे अच्छे आए हैं, दो लाख से ज्यादा महिलाओं को इससे सहायता देने का काम हुआ है, लेकिन हमारी आबादी में इस सहायता को प्राप्त करने लायक महिलाओं की संख्या ज्यादा है। इसलिए मैं आग्रह करूंगा कि सरकार इसमें एलोकेशन को बढ़ाए ताकि ज्यादा से ज्यादा महिलाओं को इसमें कवर किया जा सके।

इन्हीं शब्दों के साथ अपनी बात खतम करता हूं। धन्यवाद।

उपसभाध्यक्ष (श्री सनातन बिसि): श्रीमति वीणा वर्मा। आपका तीन मिनट का समय है। आप बोलिएगा, कुछ क्लैरीफिकेशन पूछ लीजिएगा। प्लीज हैल्प।

श्रीमती वीणा वर्मा (मध्य प्रदेश): उपसभाध्यक्ष महोदय, आज हम उस मिनिस्ट्री की वर्किंग पर विचार कर रहे हैं, जो बहुत लंबे समय से विचाराधीन थी कि इस पर हमें विचार करना है। मैं यहां यह कहूंगी कि यह एक नोडल मिनिस्टरी है, जो देश की, समाज की एक पहचान देती है, एक भाषा देती है, एक संस्कृति देती है और संस्कृति के रख-रखाव की पहचान करती है। इस सांस्कृति धरोहर पर देश गर्व करता है और सदियों सदियों तक उसको याद रखता है। आज हम उसकी चिंता कर रहे हैं। उसके लिए बहुत से संसाधन आपने जुटाए हैं। उसके लिए हमने शिक्षा पर महत्व दिया है, महिलाओं पर महत्व दिया है, बच्चों पर महत्व दिया है।

महोदय, शिक्षा के लिए बहुत कुछ कहा जा चुका है, इसलिए मैं नहीं चाहती कि मैं उसमें जाकर अपना समय व्यवस्थित करूं। हमारी संस्कृति, हमारा साहित्य हमारे, समाज की एक पहचान देते हैं, एक मानसिकता को बनाते हैं, मानसिक विकास में योगदान देते हैं, ...और वह चाहे हमारे प्रिंट मीडिया द्वारा हो, लिखे हुए साहित्य द्वारा हो या फिर संस्कृति के रख-रखाव के द्वारा हो। तो मैं इसी के अंतर्गत कहूंगी कि इस मिनिस्ट्री के अंतर्गत आपने बहुत सी संस्थाएं बनाई हैं, चाहे वह ललित कला अकादमी हो, चाहे साहित्य अकादमी हो, या वा संगीत नाटक अकादमी हो और इनको एक स्वायत्ता प्रदान की है, आर्थिक अनुदान दिया है, लेकिन ये किस तरह से काम कर रही है और आज तक 50 वर्षों में यह कितना योगदान कर पाई हैं, क्या इनकी एकांउटेब्लिटी मंत्री जी तय करेंगे किसी योजना के द्वारा कि किसी हद तक हम उनसे कभी यह पूछ सकें या मंत्री पूछ सकें कि इनका ब्यौरा क्या है? इस एचआरडी की जिम्मेदारी थी कि जैसे-जैसे समाज का विकास हुआ, हम लोग सभ्य हुए, तो यह एचआरडी की जिम्मेदारी थी लोगों को सभ्यतर बनाना, लोगों को शिक्षित करना, इस मिनिस्ट्री की जिम्मेदारी है लेकिन जितना हमने समाज को, देश को और बच्चों को शिक्षित किया उतनी ज्यादा आज हर तरफ चर्चा है कि चरित्र का, देश के चरित्र का, व्यक्ति के चरित्र का ह्रास हुआ है। क्या इसके लिए ये संस्थाएं जिम्मेदार नहीं हैं? क्या हमारी मिनिस्ट्री जिम्मेदार नहीं है? कभी तो किसी से पूछा जाता। मैं इस पर मंत्री जी का ध्यान चाहूंगी कि इसकी जिम्मेदारी आप कैसे सुनिश्चित करेंगे, यह हमें एश्योरेंस के रूप में आप अपनी रिप्लाई में बताएं।

दूसरी चीज, एचआरडी मिनिस्ट्री में एक बहुत बड़ा माध्यम है इलेक्ट्रानिक मीडिया, जिसका शायद उतनी जिम्मेदारी से एचआरडी प्रयोग नहीं कर पाई या करने की पहल नही की, जितनी जिम्मेदारी से उसका प्रयोग होना चाहिए था। यदि आप अपने इलेक्ट्रॉनिक मीडिया पर देखें तो साहित्य और संस्कृति के नाम से हम सिर्फ एक 'पत्रिका' कार्यक्रम देते हैं। वह पिछले 15 या 25 वर्षों से चल रहा है, पहले यह पत्रिका आधे घंटे की होती थी, प्राइम टाइम पर आती थी, उसको लोग देखते थे लेकिन अब उसका समय ऐसा हो गया है कि कोई नहीं देखता। वह अभी तक ब्लैक एंड वाइट है जबकि हमारे टी०वी० और चैनल सब रंगीन हैं। तो इस पर ध्यान दिया जाना चाहिए। इस पर वैसे कुछ प्राइवेट चैनल ध्यान दे रहे हैं। "सुरभि" एक बहुत अच्छा कार्यक्रम शुरू किया था, 'डिस्कवरी आफ इंडिया" एक सीरिज़ दिया था, बहुत अच्छा था तो इस ओर अभी तक इस मिनिस्ट्री का ध्यान नहीं गया है। मैं चाहूंगी कि इस पर ध्यान दिया जाए और मंत्री जी अपनी रिप्लाई में इस बारे में कुछ एश्योरेंस दे सकें तो बहुत अच्छा होगा।

एक और चीज़ जो अभी नई आई है कि हमने स्पोर्ट्स चैनल चलाया। यह भी हमारे मंत्रालय के अंतर्गत आता है। खेल-कूद से ही बच्चों का अच्छा स्वास्थ्य बनता है और बढ़ता है, इसलिए इसको भी हमें उत्साहित करना है। हमने एक चैनल चलाया, आईएंडबी मिनिस्ट्री ने, यूजीसी का क्लास प्रोग्राम के बारे में। लेकिन क्या हमने कभी ध्यान दिया है कि यूजीसी को हमने जो जिम्मेदारी दी है क्लास प्रोग्राम लगाने के लिए, वह उसमें कुछ आगे बढ़े? क्या कभी इसको पूछा गया कि यूजीसी आगे क्यों नहीं बढ़ी? सिर्फ क्लास कंट्री प्रोग्राम वे लगाते हैं, उसका समय ऐसा है कि बच्चे देख नहीं पाते हैं और फिर उसका माध्यम अभी तक भी अंग्रेजी है, जिससे कि सारा हिन्दी बैल्ट इस प्रोग्राम को देखने से वंचित हो जाता है, समझने से वंचित हो जाता है। तो किस हद तक हम उसमें और सुधार कर सकें और इस यूजीसी के

प्रोग्राम को और मजबूत बनाया जा सके, इस पर हमें विचार करना है। मैं तो यहां तक कहूंगी कि हम एक शिक्षा का चैनल चलाएं और हमारा अपना मंत्रालय इस तरह का प्रोग्राम क्यों न दे।

यदि हम अपने "न्यूज़" की तरफ ही ध्यान दें, "दूरदर्शन" के न्यूज़ की तरफ, तो दो वर्ष पूर्व मैंने ही इसे अथक प्रयासों द्वारा अपने राष्ट्रीय न्यूज़ में जुड़वाया था "सांस्कृतिक समाचार", "कला संस्कृति समाचार" एक टाइटल जुड़वाया था। यह बहुत पसंद किया गया लेकिन वह बिना कारण बताए बंद हो गया। क्या मंत्री जी इस पर भी ध्यान देंगे? मैं कहना चाहती हूं कि हमारे न्यूज़ इस देश की पहचान हैं, अस्मिता हैं। बाहर से विदेशी सिर्फ हमारी संस्कृति देखने के लिए आते हैं। वे देखने आते हैं कि कैसे हमारे बच्चे मां-बाप का कहना मानते हैं, यहां के बच्चे किस तरह से ज्वाइंट फेमिली में रहते हैं और एक सद्‌भावना का वातावरण, एकता का वातावरण, विभिन्नता में एकता का वातावरण प्रस्तुत करते हैं। इसकी ओर भी मंत्री जो को ध्यान देना चाहिए। मैं तो यहां तक कहूंगी कि आप बच्चों का एक अलग चैनल चलाएं, शिक्षा का एक अलग चैनल चलाएं और महिलाओं का भी एक अलग चैनल चलाएं क्योंकि महिलाएं भी एच०आर०डी० की ही जिम्मेदारी है। महोदय, एक और चीज है — महिलाओं की छवि। चाहे मीडिया हो, चाहे हमारी सिलेबस बुक्स हों या हमारा साहित्य हो या हमारी कोर्स की किताबें हों या इतिहास हों, आप देख लीजिए कि शिवाजी के बारे में इतना लिखा हुआ है कि जीजाबाई उनकी मां थीं। यदि जीजाबाई नहीं होतीं और उनकी जगह कोई और मां होती तो शायद आज शिवाजी, शिवाजी नहीं होते। केवल इतना कहकर हमारा इतिहास खत्म हो जाता है।

महोदय, महिलाओं ने भी आजादी की लड़ाई से भरपूर योगदान दिया है और फिर वे घरों में घुसकर रह गई। इसका क्या कारण है, मैं उस चीज को ज्यादा टच नहीं करना चाहती। महोदय, मैं यहां यह जरूर कहना चाहती हूं कि नेशनल कमीशन फॉर वीमैन जो एच०आर०डी० के अंतर्गत 1990 में बनाया गया था, उसकी 6-7 रिपोर्ट्स तो अब तक आ चुकी होंगी। उस पर मंत्रालय का क्या रुख है, कब इस पर विचार होना है, किस तरह 125 साल पुराने कानून में परिवर्तन करना है, उस पर ला-मिनिस्ट्री कब ध्यान देगी, इस पर भी विचार किया जाना चाहिए।

महोदय, एक और चीज की कमी मुझे लगती है। हालांकि हमने महिलाओं की शिक्षा की ओर विशेष ध्यान दिया है, बच्चियां स्कूल जाएं, इसकी ओर हमने बहुत ध्यान दिया है और साक्षरता प्रोग्राम के अंतर्गत भी घरों में महिलाओं को और बच्चों को शिक्षित करने के लिए और उन तक पहुंचने के लिए कोशिश की है लेकिन जो महिलाएं घरों में बच्चों को बड़ा कर रही है और अपनी जिंदगी के बेहतरीन वर्ष परिवार में लगा रही है, बच्चों के लालन-पालन में और बच्चों के चरित्र निर्माण में लगा रही है, उनके काम के लिए हमने उनको आज तक कोई पुरस्कार नहीं दिया, कोई बढ़ावा नहीं दिया, उनकी कोई सराहना नहीं की। इसलिए मैं समझती हूं कि मातृत्व पुरस्कार के बारे में भी सोचा जाना चाहिए और बच्चों को बड़ा करके बाद में जब वे काम करने निकलें तो हालांकि आपने ऐज रिलैक्सेशन दिया है लेकिन मैं समझती हूं कि उम्र का कॉलम ही हटा देना चाहिए और अनुभव भी नहीं पूछा जाना चाहिए, यदि उनकी योग्यता है तो उसके आधार पर महिलाओं को नौकरियों में ऐडजस्ट करना चाहिए, यह मेरी मांग है।

महोदय, एक और चीज की ओर मैं आपका ध्यान दिलाना चाहूंगी कि बहुत बड़ी मात्रा में साहित्य और साहित्य से जुड़े रचनाकर्मी चाहे वे रामप्रसाद बिस्मिल हों, कवि इकबाल हों, प्रेमचंद हों या आज के कवि प्रदीप हों जिन्हें सूचना और प्रसारण मंत्रालय ने पुरस्कृत किया, तब जाकर उनकी ओर देश का ध्यान गया। जब सुविख्यात गायिका सुश्री लता मंगेशकर ने अपना एक लाख रुपये का पुरस्कार कवि प्रदीप को समर्पित किया इस कारण से कि एक विख्यात गीतकार भूखों मर रहे हैं, तब सूचना और प्रसारण मंत्रालय ने उन्हें दादा साहब फालके अवार्ड दे दिया लेकिन हमारी एच०आर०डी० मिनिस्ट्री ने ऐसा कोई पुरस्कार नहीं रखा है। जैसे ज्ञानपीठ एवार्ड दिया जाता है लेखकों के कृतित्व पर, ऐसा कोई पुरस्कार हमारी एच०आर०डी० मिनिस्ट्री ने लेखकों के लिए नहीं रखा है। इसी तरह से लेखकों के व्यक्तित्व और कृतित्व पर, खास तौर से साहित्य अकादमी पुरस्कार से सम्मानित लेखकों के बारे में हमने कोई वृत्तचित्र बनाने की योजना नहीं बनाई, कोई पुरस्कार उनके लिए नहीं रखा, लेखकों के वैलफेयर के लिए कोई योजना नहीं बनाई। यदि ऐसी कोई योजना है तो मंत्री जी बताने की कृपा करें। महोदय, लेखकों की रॉयल्टी के लिए हमने कॉपीराईट ऐक्ट में संशोधन किया था। जब विश्व भारती, शांतिनिकेतन की रॉयल्टी खत्म होने का समय आया था, तब हमने कॉपीराईट एक्ट में संशोधन किया था और समय सीमा को 50 वर्ष से बढ़ाकर 60 वर्ष किया था।

7.00 P.M.

और 50 वर्ष से बढ़ाकर 60 वर्ष कर दिया गया था। तो जो साहित्य एकाडमी अवार्ड है या कोई राष्ट्रीय कवि है

उसकी मृत्यु के 60 वर्ष तक उसके साहित्य पर प्रकाशक का अधिकार होता है और उसके बहाने थोड़ी सी रॉयल्टी अब तो बहुत कम हो गई है रॉयल्टी नाम से कोई चीज़ नहीं मिलती और फिर सरकार उसको खुला कर देती है, कॉपी राइट के बंधन से मुक्त कर देती है। तो कोई भी उसको छाप सकता है। प्रेमचन्द को अब हर कोई छाप रहा है। लेकिन रवीन्द्र नाथ टैगोर को कोई नहीं छाप सकता। तो फिर क्या उस साहित्य को जिसको सरकार राष्ट्रीय महत्व और गौरव का समझती है उसके परिवार के लिए उसकी जिम्मेदारी नहीं हो जाती कि सरकार और प्रकाशक मिलकर कॉपीराइट खत्म करने से पहले उनको कुछ एकमुश्त अनुदान दें उसके परिवार को जिसको हम राष्ट्रीय महत्व का समझते हैं? तो इस तरह की कुछ योजना बनाई जानी चाहिए। आजादी के 50वें वर्ष हम स्वर्ण जयन्ती मना रहे हैं। लेकिन कोई ऐसी योजना नहीं बना सके कि हम साहित्यकारों का स्मारक बना सकें, स्टेचू बना सकें, इस पर भी विचार होना चाहिए।

अन्त में, मैं यह कहूंगी कि अब तक हमने बच्चों के साहित्य पर बिल्कुल ध्यान नहीं दिया। आपका केन्द्रीय निदेशालय है, एन०सी०ई०आर०टी० है, पाठ्य पुस्तकें छापते हैं। लेकिन बच्चों के साहित्य के जो रचनाकर है, साहित्यकार हैं, जो साहित्य लिखते हैं, जो किताबें लिखते हैं उन्हें अनुदान देने के लिए कोई योजना नहीं है। भारतीय भाषाओं में भी बच्चों की कोई अच्छी पुस्तक अनुवादित होकर नैटवर्किंग हो, सब जगह बंटे इस तरह का काम नहीं करते हैं। जो चिल्ड्रन बुक ट्रस्ट है उनके पास एजेंट नहीं हैं। उनकी भारतीय कहानियों का हर भाषा में अनुवाद करने की जिम्मेदारी है लेकिन उनके एजेन्ट नहीं हैं, तो एजेंट रखे जाएं। प्रकाशन विभाग एक पत्रिका निकालता है। उसमें अशुद्धियां होती हैं और भ्रामक जानकारियां बच्चों को दी जाती है। उनकी अच्छी पुस्तक छापने की जिम्मेदारी नहीं है। हमारे पास नेशनल बुक ट्रस्ट है।

उपसभाध्यक्ष (श्री सनातन बिसि): मैड्म, आपके पास समय नहीं है।

श्रीमती वीणा वर्मा: बस मैं मिनट में खत्म करती हूं। मेरी मांग है इन सबको करने की। आपने बहुत सारी ललितकला, साहित्य कला और नाट्य एकादमी बनाई है। क्या राष्ट्रीय बाल साहित्य एकादमी की घोषणा आप करेंगे जिससे कि बच्चों के लेखन की पुस्तकों को प्रकाशित किया जा सके, अनुवाद किया जा सके, नैटवर्किंग हो सके और ऐसे रचनाकारों को हम अनुदान दे सकें और राष्ट्रीय स्तर पर उनके सेमिनार करा सकें? तो इसके लिए मैं इसकी मांग करूंगी कि आप एकादमी की स्थापना करने की घोषणा करें। जैसे हमने और कमीशन बनाए—ह्यूमन राईट्स कमीशन, महिला कमीशन, एस०सी०, एस०टी० कमीशन है, बहुत सारे कमीशन हैं। तो क्या बच्चों के लिए भी नेशनल कमीशन बनाएंगे? यह मेरा प्राईवेट मेंबर बिल भी है। उस पर सरकार विचार करेगी, मंत्रालय विचार करेगा? अन्त में यह कहूंगी कि यदि हम अपनी उपलब्धियां गिनाएं तो बहुत कुछ हैं 50 वर्ष का कहने के लिए कि हमने देश का विकास इस मंत्रालय के माध्यम से किया है। लेकिन सवाल यह नहीं कि हम कहां पहुंचे हैं, यह कहना कोई मायने नहीं रखता कि हम आगे पहुंचे हैं। सवाल यह महत्वपूर्ण है कि इसके आगे क्या करें। वह योजना आप बनाएं जो मैंने बहुत से प्रस्ताव रखे हैं। धन्यवाद।

SHRI P. SOUNDARARAJAN (Tamil Nadu): Thank you, Mr. Vice-Chairman, Sir, for giving this opportunity to me. On behalf of the AIADMK, I rise to speak on the working of the Ministry of Human Resource Development. though the HRD Ministry comprises several departments, the Department of Education is a vital one. It is education which makes a nation good. The population of a nation could be its asset only if the people are educated. After 50 years of Independence, we have nearly 48% of illiterates in our country. It is illiteracy which is the cause of several social evils. The population explosion is also the result of illiteracy in our country. I am happy that the Government has allocated Rs. 7,047 crores for education this year. For the first time, the allocation for education has been increased by 50%. It is also stated that allocation for education would be increased to 60% of the GDP in a phased manner but the Government has not fixed any target for this. It is because we have to educate 13.5 crore children in the next nine years to attain universal literacy by 2007 A.D. For this, we need Rs. 12 billion a year. Since resources of the State Governments are limited, I appeal to the hon. Minister to take steps to mobilise funds for realising universal literacy. The Government has committed to make the primary education for all and up to college-level education for women

free. I would like to know as to when the necessary amendment would be done. Today we are discussing about providing 33% reservation for women. My leader and General Secretary of the AIADMK, Dr. Puratchi Thalaivi, has extended full support to the reservation for women. But, I would like to point out one thing. To uplift women, we have to provide them education but, unfortunately, the drop-out rate of girls in higher in schools. In the primary-level, while the average dropout of children is 39.27%, the drop-out rate of girl children is 41.31%. The Government should understand the reasons for this. The basic reason is poverty. With one-third population living below the poverty-line how are we going to achieve universal literacy by 2007? Child labour is continuing and that is why children are dropping out. For the family of a poor man earning is more important than education. Therefore, literacy is a social malady. so, inter-Ministerial co-operation is necessary to attain universal literacy.

I hope, the Government will formulate a comprehensive plan to attain this. When we talk of education, naturally the issue of language comes in. No nation can ever succeed unless it imparts education to children, particularly up to upper-primary-level, in the mother-tongue. Then alone the cultural ethos could be imbibed by those young minds. But, I am sorry to say that imposition of Hindi is still going on with the approval of the Central Government. Model schools, known as Navodaya Vidyalayas, are set up by the Centre under a scheme launched a few years before. It is a scheme to establish fully residential co-educational schools in every district of the country. This is aimed at giving high quality modern education to the talented children of that district. But, the Government made Hindi a compulsory subject in those schools. When the Tamil Nadu Government wanted that Tamil should be taught instead of Hindi. It was not agreed to by the centre.

Therefore, Tamil Nadu has been denied Navodaya Schools. It is like saying, "either learn Hindi or forfeit your right to education". This should not be the attitude of the Government. I appeal to the hon. Minister through you, Sir, to reconsider this policy and establish Navodaya Schools in Tamil Nadu with Tamil as a subject replacing Hindi.

There are 858 Central Schools in the country and hundreds of teachers are selected every year for appointment in these schools. Earlier the qualified candidates from all the States were used to be appointed as teachers in these schools. But, since 1986 the knowledge of Hindi has been made a compulsory qualification for the posts of teachers in the Central Schools. Now, no candidate from Tamil Nadu is eligible to apply for the post of a teacher in the Central School. Until 1986 there was no problem and the candidates without the knowledge of Hindi were appointed as teachers. But, it seems that this has been done to deny this right to Tamilians and other non-Hindi speaking candidates because Hindi has been made a compulsory qualification. This is not in keeping with the spirit of our federation. I appeal to the Minister that discrimination in the selection of teachers should be removed.

Sir, it is a fact that in the field of sports we are far behind even the small nations. Though there are areas of priority over sports, we have to see sports as a means not only for keeping the youth physically fit and healthy but also as a means for personality development. Sports also provide opportunities for exchange of cultural values amongst the youth. But, our budgetary support has been very limited. So I request the Hon' HRD Minister to allocate more funds for youth and sports affairs in the current year itself. In the rural areas of Tamil Nadu there are a lot of people who have the talent in track and field events. But, there is no infrastructure to identify and bring out the latent talent. Our hon. colleague from Pondicherry rightly pointed out that in

order to improve the educational standards of the poor and the rural students free books, free meals, free clothes, free chappals, etc. are being given to these students. ... (*Time-bell rings*)...Sir, I will take only one minute to conclude. But the entire credit goes to my leader late Dr. MGR And now this has rightly been continued by my leader Dr. Puratchi Thalaivi Jayalalithaji... (*Interruptions*)... The people of the southern districts of Tamil Nadu have no access to sports education. So, I appeal to the hon. Minister, through you, Sir, to set up a centre or a national institute of sports at Tirunalveli. This will help the sports activities in Tamil Nadu. With these words, Sir, I conclude.

श्री सतीश प्रधान (महाराष्ट्र): धन्यवाद उपसभाध्यक्ष महोदय, मैं सबसे पहले आदरणीय मंत्री जी के सामने एक विषय रखना चाहता हूं जो महाराष्ट्र में लोणवला में कारला केव्ज है, आरक्यिोलॉजीकल डिपार्टमेंट का उसके ऊपर अधिकार है। वहां माता एक्विरा देवी का मंदिर है। लाखों की तादात में लोग वहां जाते है लेकिन फिर भी वहां पीने के पानी की, इलैक्ट्रीसिटी की सुविधा नहीं है। लोगों को ऊपर जाने और नीचे आने में बहुत कष्ट होता है। वहां एक्विरा माता का ट्रस्ट बनाया हुआ है। वह स्वयं कुछ काम करना चाहते हैं तो आरक्यिोलॉजीकल डिपार्टमेंट आपत्ति करता है और स्वयं कुछ करता नहीं है। मैं आपसे प्रार्थना करता हूं कि आप इस विषय में ध्यान दें और जल की व्यवस्था वहां हो, इस विषय का भी आप ख्याल रखें। अभी यहां हिन्दुस्तान में जगह-जगह पर लिटरेशी की बात कही गई, किताबों की बात कही गई। लेकिन अब किताब लिखने वाले भी कम होना शुरू हो गए हैं। हमें उस तरफ जितना ध्यान देना चाहिए उतना नहीं दिया जाता है, ऐसा मुझे लग रहा है। एक जमाना ऐसा था जब लाइब्रेरी में जाकर लोग अध्ययन करते थे तो उन अध्ययन करने वालों की तरफ लोगों का देखने का ढंग अलग रहता था। आज की तारीख में पार्लियामेंट की लाइब्रेरी में जाकर देखें तो पता चलेगा कि सभी सांसद उसका पूरा उपयोग नहीं करते हैं। बाहर भी जो लाइब्रेरी हैं उनमें भी यही परिस्थितियां है। लाइब्रेरी में जो कर्मचारी वर्ग काम करता है उनकी तरफ जितना ध्यान देने की आवश्यकता है उतना नहीं दिया जा रहा है और उनके लिए बहुत आपत्तिजनक परिस्थितियां है। किताब रखने के लिए ठीक ढंग की जगह नहीं है, उसकी संभाल करने की ठीक जगह नहीं है। किसी-किसी जगह पर बहुत पुराने और ऐतिहासिक ग्रन्थ भी हैं लेकिन वहां पर भी जिस ढंग से उसकी व्यवस्था करने की आवश्यकता है, वह व्यवस्था नहीं हो रही है। उसकी तरफ भी ध्यान रखने की आवश्यकता है।

महोदय, यहां क्रीड़ा के बारे में चर्चा हुई है। मैं माननीय मंत्री जी को बताना चाहता हूं कि यदि हम क्रीड़ा क्षेत्र के बारे में बात करें तो सबसे पहले स्पोर्ट्स कलचर डवलपमेंट करने के लिए क्या करने जा रहे हैं, इस पर विचार करना होगा। जब तक स्पोर्ट्स कलचर डवलप नहीं हो जाता तब तक हम स्पोर्ट्स में आगे बढ़ेंगे, मैं इसमें बिल्कुल विश्वास नहीं रखता। मैं 1957 से आज तक क्रीड़ा क्षेत्र में काम करने वाला कार्यकर्ता रहा हूं और मैं देख रहा हूं कि किस-किस ढंग से क्या-क्या होता है, मैं इस विषय पर पूरा नहीं जाऊंगा। लेकिन मैं कुछ दो-चार बातें आपके सामने रखने की कोशिश करूंगा। अभी कल-परसों वर्ल्ड कप फुटबाल प्रतियोगिता जो पेरिस में हुई, उसमें फाइनल में जब फ्रांस जीत गया तो पूरे फ्रांस के लोग रोड पर आकर खड़े हो गए और जश्न मनाया। मुझे याद आता है हमने कभी बहुत सालों के बाद जब इंगलैण्ड से कपिल देव के नेतृत्व में वर्ल्ड कप जीता था तब भी इतना जश्न नहीं मनाया था जितना हमें दूरदर्शन के माध्यम से पेरिस में देखने को मिला। जितना स्पोर्ट्स कलचर के डवलप होने की आवश्यकता है, जितना स्पोर्ट्स के ऊपर ध्यान देने की आवश्यकता है, स्पोर्ट्स को प्राथमिकता देने की आवश्यकता है उसको हम पहले ही कम कर रहे हैं व दुर्लक्षित हैं इसीलिए ऐसा हो रहा है, ऐसा मुझे लग रहा है। सैन्ट्रल गवर्नमेंट स्पोर्ट्स के लिए बहुत कुछ कर रही है, ऐसा बताया जाता है। हमारे जो अलग-अलग पब्लिक सैक्टर अंडरटेकिंग्स है, वे भी कुछ कर रहे हैं, ऐसा बताया जाता है। रेलवे भी कहता है और बैंक्स भी कहते हैं कि हम ऐसा करते है। लेकिन जब ये सब विभाग उनको नौकरी देते हैं तो जो फाइनेन्स डिपार्टमेंट ने एक सर्कुलर कभी पुराने जमाने में निकाला था लेकिन उस पर आज तक बहुत सारे स्पोर्ट्स मिनिस्टर्स से बात की, फाइनेन्स मिनिस्टर से बात की लेकिन अभी तक उसको किसी ने दुरुस्त करने की कोशिश नहीं की। मैं आदरणीय मंत्री जी को बताना चाहता हूं कि वह सर्कुलर ऐसा है कि कभी भी आपको स्पोर्ट्समैन की रिक्रूटमेंट करनी हो तो स्पोर्ट्समैन की रिक्रूटमेंट सिर्फ एक परसेंट आप कर सकते हैं। टीम के लिए फुटबॉल की टीम हो या क्रिकेट की टीम हो तो कम से कम उसमें एप्रोक्सीमेटली उम्र एक ही होगी। वह ज्यादा से ज्यादा 25-30 साल तक खेलता रहेगा, बाद में वह रिटायर हो जायेगा।

SHRI VAYALAR RAVI: You address this to the I.A.S. Officers and others in the Ministry because they do know the sports. We all know that.

SHRI SATISH PRADHAN: But, we want it. All these officers will cry when we could not win anything in any game. When we do not see our Indian Flag flying either in Olympics or in Asian Games, everybody cries. In this and in the other House also, and also people at pan shops, cry about it.

SHRI VAYALAR RAVI: Your point is correct. We all support you.

श्री सतीश प्रधान: मैं बताना चाहता हूं कि इस विषय पर हमें सतर्क होना चाहिए। हम एक परसेंट रिक्रूटमेंट पर बात करते हैं, 16 लोगों में से 4 लोग रिटायर हो जाते है तो एक ही आदमी वापस लिया जाता है। तीन लोगों को नहीं, नहीं तो टीम पूरी नहीं होती अगर टीम पूरी न हो तो एवेंट बंद हो जाता है। यह जो आपत्ति हो रही है उसको दूर करना आवश्यक है।

नेशनल और इंटरनेशनल लेवल पर जो टूर्नामेंट होते हैं उसके लिए हम अनुदान देते हैं। इस विषय पर विचार करने की आवश्यकता है इतना ही मैं कहना चाहता हूं। जो एवेंट्स हम आर्गनाइज करते हैं तो उसका दूरदर्शन पर कवरेज भी दिया जाता है। अगर क्रिकेट का कवरेज होगा तो दूरदर्शन की तरफ से उनको पैसा दिया जाता है लेकिन अगर एथेलिट्स एवेंन्ट होगा तो उसके लिए वह पैसा नहीं देंगे बल्कि उनको कहेंगे कि तुम पैसा दो नहीं तो हम कवर नहीं करेंगे। इसी ढंग से कबड्डी के लिए कहा जाता है कि हम पैसा नहीं देंगे। इस ढंग से दूरदर्शन करता है। इसलिए इस पर विचार करने की आवश्यकता है और उसकी नीति में सुधार लाने की आवश्यकता है। यदि हम स्पोर्ट्स को आगे बढ़ाना चाहते हैं, आगे बढ़ाने की इच्छा रखते है तो हमें यह भी देखना चाहिए कि स्पोर्ट्स में स्पांसरशिप को प्रोत्साहित करें। इसके लिए आपने उनकी सुविधा देने की घोषणा की है। लेकिन उन्होंने सबसे पहले इनकम टैक्स से परमीशन लेनी है तभी उनको दिया जा सकता है। इसलिए इस व्यवस्था में सुधार करने की आवश्यकता है।

अब हमारे देश में जो शिक्षा पद्धति चल रही है उस पर मैं कुछ कहना चाहूंगा। हमारी आज की जो शिक्षा पद्धति है वह सिर्फ क्लर्क निर्माण करने के लायक शिक्षा पद्धति है। इसमें बहुत सुधार करने की आवश्यकता है, ऐसा मुझे लग रहा है। मुझे ऐसा लगता है कि जाब ओरियन्टेड एजूकेशन सिस्टम होना चाहिए। जब कोई आदमी स्कूल से बाहर निकले, कालेज से बाहर निकले तो वह क्लर्क जाब में जाने के बजाए पैरों में खुद खड़ा हो सके, ऐसी हमारे देश में शिक्षा पद्धति होनी चाहिए। इस पर सोचने की जरुरत है। मैं यह भी कहना चाहूंगा कि यह जो एजूकेशन इंस्टीट्यूशंस है वहां पर जो शिक्षा दी जाती है उस पर भी विचार करने की आवश्यकता है। उनको या तो ग्रांट बेसिस पर परमीशन दी जाती है या नान-ग्रांट बेसिस पर परमीशन दी जाती है। यह जो अंतर है इसको बंद होना चाहिए और सिर्फ ग्रांड बेसिस पर ही कालेज चलने चाहिए। ऐसी व्यवस्था करने की आवश्यकता है। ताकि एजूकेशन सिस्टम में चलने वाला भ्रष्टाचार बंद हो सके या कम हो सके। नहीं तो क्या होता है कि के॰जी॰ से लेकर, प्राथमिक शिक्षा से लेकर मेडिकल कालेज या इंजीनियर कालेज में प्रवेश करने के लिए इनके साथ बारगेनिंग करनी पड़ती है। मुंबई में ऐसे स्कूल हैं जहां के॰जी॰ में एडीमशन लेने के लिए जाइए तो वहां 50-60 हजार रुपए एडमिशन के लिए देने पड़ते हैं लेकिन तब भी वहां एडमिशन नहीं होता है।

यहां पर किताबों का बोझ कंधे पर उठा लाने की बात कही गई है। इसको समाप्त करने की आवश्यकता है। आप बच्चों के ऊपर कितना प्रेशर डालेंगे? यह प्रेशर कम करने की आवश्यकता है। मुझे याद है जब हम बच्चे थे तो स्कूल से वापस जब हम लौटते थे तो हम मैदान में दौड़ने की कोशिश करते थे। लेकिन बच्चे स्कूल से वापस आने पर यह देखते हैं कि हमें घर में लेटने के लिए कहां जगह मिलेगी। यह बंद होना चाहिए। आखिर में दो ही बात रखना चाहूंगा। महाराष्ट्र में या गुजरात में बहुत सारी जगहों पर ऐसा है कि गांवों और देहातों के लोग काम करने के लिए हमारे यहां गन्ना तोड़ने के लिए आते हैं। जहां शुगर फैक्टरीज है वहां पूरे के पूरे गांव अपनी पूरी फेमिली के साथ गन्ना तोड़ने के लिए आते हैं। अपने साथ वह अपने बच्चे भी ले आते हैं। यह जो बच्चे उनके साथ जाते हैं उनकी शिक्षा की वहां कोई व्यवस्था नहीं होती। इसलिए जो ये बच्चे वहां जाते हैं, काम करने वाले अपने मां-बाप के साथ उनकी शिक्षा की व्यवस्था होना आवश्यक है और इसके लिए कुछ प्रावधान करने की आवश्यकता है यह मैं मंत्री महोदय को बताना चाहता हूं।

फिर यह भी बात बताने की आवश्यकता है। कि एच॰एस॰सी॰ की परीक्षा में हर साल महाराष्ट्र में 10-12 लाख बच्चे बैठते हैं। इस परीक्षा में बैठने वाले लोगों का रिकार्ड देखा जाए तो उसमें से 50 प्रतिशत बच्चे पास हो

जाते हैं और 50 प्रतिशत बच्चे फेल हो जाते हैं। यहां दो किस्म के सवाल आपके सामने खड़े होते हैं। 50 प्रतिशत जो बच्चे पास हो कर स्कूल से बाहर निकलते हैं, उनको एडमिशन के लिए घूमना पड़ता है। एक कालेज से दूसरे कालेज जाते हैं, घूमते रहते हैं लेकिन एडमिशन नहीं मिलता है। जब आप 35 प्रतिशत मार्क्स लेने वाले बच्चों को पास कर देते हैं और पास होने के बाद ऐसे बच्चों को किसी भी कालेज में एडमिशन नहीं मिलता है, इस विषय पर आपको गहराई से सोचना पड़ेगा, विचार करने की आवश्यकता है। ऐसे बच्चों को कहीं न कहीं, किसी न किसी कोर्स में एडमिशन करने की आवश्यकता है ताकि वह इनगेज हो जाएं। नहीं तो होता क्या है कि यह 16 वर्ष के बच्चे न तो कहीं नौकरी कर सकते हैं और न कहीं पढ़ने के लिए एडमिशन मिलता है। इसका नतीजा यह होता है कि समाज में दुर्व्यवहार करने वाले लोग खड़े हो जाते हैं, वह उनको बुलाते हैं, मटका की दुकान वाले उनको बुलाते हैं, दारू की दुकान वाले बुलाते हैं और गैंगस्टर उनको यह कहते हैं कि चलो यहां काम करो, तुम को चाय मिलेगा, कुछ पैसा मिलेगा। बच्चे ऐसे गलत कामों में लग जाते हैं। मेरा सुझाव यह है कि ऐसी चीज़ों को रोकने की आवश्यकता है। उनके लिए दूसरी शिक्षा की व्यवस्था की जानी चाहिये ताकि समाज में वह अच्छे नागरिक बन सकें। इसके साथ ही साथ जो लोग फेल हो जाते हैं, उनकी तरफ भी कोई देखने के लिए तैयार नहीं होता है। वह भी सब लोगों की तरह देश के नागरिक हैं। उनको भी जीने का अधिकार है। उनके लिए भी हमें कुछ प्रावधान करने की आवश्यकता है। अंत में मैं यह कहना चाहता हूं कि यदि यह सब व्यवस्था करनी है तो इसमें सब से महत्वपूर्ण बात है अच्छे शिक्षकों की व्यवस्था करना, जो शिक्षा देने वाले शिक्षक हैं, उनकी तरफ भी ध्यान दिये जाने की आवश्यकता है। महोदय, थाना नगरपालिका का अध्यक्ष था तब से मेरा अनुभव यह है कि मैं ज़ब थाना म्युनिसिपेलिटी के स्कूल में शिक्षकों की नियुक्ति करता था, रिक्रूटमेंट करता था, मैंने यह देखा कि एक साल, दो साल नौकरी करने को बाद थाना से नौकरी छोड़ कर शिक्षक मुंबई जाने की कोशिश करते थे क्योंकि मुंबई में पे स्केल अलग होता था और थाना म्युनिसिपेलिटी का पे-स्केल अलग था। जिस ढंग से मुंबई में वेतन मिलता है, उतना वेतन थाना म्युनिसिपेलिटी में भी मिलना चाहिये। मुझे याद है जब हम स्कूल में पढ़ते थे, मान लीजिये हम बीमार पड़ गए तो हमारी क्लास का टीचर घर में आ कर इन्क्वायरी करता था कि क्यों स्कूल नहीं आया। आज स्कूलों में ऐसे लोगों की तरह जूझने और शिक्षकों को प्यार करने के लिए भावना होनी चाहिये। आज तो कई लोग इसलिए स्कूल में शिक्षक बन कर आते हैं क्योंकि उनको दूसरा कोई जॉब नहीं मिल रहा है। मेरा सुझाव यह है कि आज जो शिक्षक बन कर आ रहे हैं उनके अन्दर ठीक ढंग से संस्कार भरने की आवश्यकता है, ऐसी व्यवस्था करनी होगी तभी सुधार होगा अन्यथा कोई सुधार नहीं होगा। इतना ही मैं कहना चाहता हूं। आखिर में मैं यह कहना चाहता हूं कि शिक्षण कार्य जो है वह धर्म होना चाहिये, धंधा नहीं होना चाहिये, इतना ख्याल रखो। इतना कह कर मैं समाप्त करता हूं। धन्यवाद।

श्री बी॰ पी॰ सिंघल (उत्तर प्रदेश): मैं आपका आभारी हूं, आपने मुझे बोलने का समय दिया है। मैं मानव संसाधन विकास मंत्रालय के कार्यकरण पर अपने कुछ विचार रखना चाहता हूं। मुझे सिर्फ सात दिन हुए हैं यहां आए हुए लेकिन 50 वर्ष से जो देश में हो रहा है, उसी का रूप यहां भी देखने को मिला। जो हो रहा है वह यह कि शायद ही कोई ऐसा वर्ग देश का होगा जो हमारी मांगे पूरी हों, हमारी मांगे पूरी हों, इसका नारा न लगा रहा है, इसके लिए आन्दोलन न कर रहा हो अथवा इसके लिए संघर्ष न कर रहा हो। मालूम पड़ता है कि सारा देश भिखारी हो गया, मांगने वाला बन गया। अब जब सब मांगेंगे तो देने वाला कौन है। यह शासन देगा क्या?

शासन तो मुनीम है। देने वाली केवल एक मां है जो भारत है। जो कुछ मिला है उसी धरती से मिलता है चाहे वह खेत से मिले, खलिहान से मिले, खनिज से मिले। इस मां को देने वाले सपूत बनें और लेने वाले सपूतों की संख्या समाप्त हो। यही सबसे बड़ी चुनौती आज मानव विकास संसाधन मंत्रालय के समक्ष होनी चाहिए, संभवतः होगी भी।

मुझे देखकर बड़ा अच्छा लगा कि विपक्ष के एक के बाद एक सदस्य बार-बार इस शासन की तरफ देख रहे हैं और इस उम्मीद से देख रहे हैं कि अब कुछ आमूल-चूल परिवर्तन शिक्षा व्यवस्था में होगा। क्यों देख रहे हैं? क्योंकि उनको लगता है कि हमारे पास ऐसी सामर्थ्य है।

सिब्बल साहब ने विपक्ष की ओर से सर्वप्रथम वक्तव्य दिया था और कन्टेंट के बारे में पूछे रहे थे कि कन्टेंट क्या होना है। झूठ के आधार पर जो एक चित्र बना रखा है, जो एक छवि बना रखी है भारतीय जनता पार्टी की वह तो अपने आप सत्य प्रकट कर देगा।

मैं पुलिस सेवा में था सन् 1975 से लेकर जब तक मैं रिटायर हुआ 1990 तक। मैंने कम से कम 1 लाख 75 हजार विद्यार्थियों को, युवाओं को, बच्चों को भी और कम से कम 5 हजार शिक्षकों को सम्बोधित किया होगा क्योंकि मेरे पास कुछ विचार थे देने के लिए। जिस प्रकार की भूख मैंने देखी उससे प्रकट होता है कि वे विचार ही आज की पीढ़ी की प्यास है। मैंने एक युवक से पूछा क्या कर रहे हो? बी० ए० कर रहा हूं। क्या सब्जेक्ट है? ये सब्जेक्ट्स हैं। क्या करोगे? एम०ए० करूंगा। उसके बाद क्या करोगे? साहब फिर देखूंगा। इसी प्रकार से साइंस का है। किसमें एडमिशन लोगे? फिर एम०एस०सी० के बाद क्या करोगे? साहब देखेंगे नम्बर किसमें आते हैं, फिजिक्स में आते हैं कि मैथमैटिक्स में आते हैं। फिर एडमिशन जिसमें मिलेगा उसमें जाएंगे। अर्थात् चले जा रहे हैं। यह नहीं मालूम कि कहां जा रहे हैं। दिशाविहीनता सबसे बड़ी समस्या आज के युवक की है।

जब व्यक्ति दिशाविहीन होता है तो उसके मन में अनन्त प्रकार की अनसरटेंटीज, भय, शंकाएं सब जन्म लेती हैं। दिशाविहीनता ही बोरडम भी पैदा करती है और जब बोरडम होता है तो वह अन्य प्रकार से अपनी बोरडम को दूर करने के लिए कभी गलत मार्ग पर निकल जाता है। तो सर्वप्रथम तो इस शिक्षा में दिशाबोध देने की व्यवस्था होनी चाहिए। किस प्रकार से 9वें, 10वें साल से व्यक्ति इस बात का निर्णय ले ले कि मुझे क्या करना है, क्या बनना है। बजाए इसके कि और कुछ करें अगले सम्पूर्ण विद्यार्थी काल में जो वह बनना चाहता है उसका सम्पूर्ण समय शारीरिक, मानसिक, नैतिक आध्यात्मिक, कलात्मक, संवेदनशीलता इन 6 शक्तियों में कौन-सी शक्तियां और किस स्तर की चाहिए, उसके सृजन करने में लगेगा। वह दिशा युक्त होगा। किसी वक्त भी उसको समय की कमी रहेगी। हर वक्त समय उसके ऊपर भारी नहीं पड़ेगा। यह मैं इसलिए कह रहा हूं कि मैंने इंटरमीडिएट में फर्स्ट इयर में यह निर्णय लिया था कि मैं इंडियन पुलिस सर्विस में जाऊंगा। जब तक मैंने एल०एल०बी० पास किया 1955 में मुझे इस बात का विश्वास हो गया था कि मुझे कोई नहीं रोक सकता है क्योंकि मेरी मां ने एक मन्त्र बताया था, किसी और को बता रही थीं, मैंने सुन लिया था कि पहले योग्य बनो फिर कामना करो। फर्स्ट डिजर्व देन डिजायर। तो अगर वे आज सारा प्रयास योग्य बनने में लगाएं तो हमारे युवा, हमारे सारी पीढ़ी इस देश की शक्ल बदल सकती है।

मैं किशोर अवस्था में दौड़ता गया कि पूज्यजनों से पूछूं कि चरित्र क्या है। आज बहुत बातें हो रही है चरित्र की। हमारे यहां इतने लोग हैं। हजारों लोगों के अगर पुत्र आएं औसतन और पूछें, पिताजी बता दें कि चरित्र क्या है, हम उसका निर्माण करना चाहते हैं ...। हम उसका निर्माण करना चाहते हैं। चरित्र की परिभाषा नहीं दे पायेंगे। अच्छे चरित्र के लक्षण बताने लगते हैं। मुझे भी वही बताया। मैंने कहा कि यह तो मुझे मालूम है, पर चरित्र क्या है? उसकी परिभाषा बताना, उसका स्वेच्छा से निर्माण कैसे कर के कर सकते हैं। उसकी प्रक्रिया बताना, उस निर्माण में अवरोध क्या आते हैं, उनको किस प्रकार से जीता जाता है और फिर प्रखर चरित्र किस प्रकार से बनता है। उसके प्राप्त होने पर कैसा सशक्त व्यक्तित्व बनता है। उसका निर्माण करने के उपरांत वह व्यक्ति कभी नहीं दौड़ेगा कि उसको कोई काम नहीं मिल रहा क्योंकि वह तो पोटेंशल एनर्जी रखे है और उसे जहां लगा देंगे वहां पर चमत्कार करेगा। विवेकानंद ने कहा था कि शक्ति ही जीवन है, निर्बलता मृत्यु है तो सशक्त व्यक्तित्व, मेन मेकिंग एजुकेशन इसकी आवश्यकता है। इसके बाद सब से बड़ी समस्या अनुशासन की है। हमारे यहां अनुशासन क्या है इसकी परिभाषा तक नहीं दे पायेंगे। मुझे तो याद है कि जब आर्मी अटेचमेंट में गए थे तो वहां के हवलदार बोले की साहब, हम आपको अब डिसिप्लिन के बारे में बतायेगा। डिसिप्लिन वह चीज़ है जो पलटन और पुलिस में मिलती है। ...(व्यवधान)... यह तो अभी मेरा पहला मौका है, उपसभाध्यक्ष जी।...(व्यवधान)...

उपसभाध्यक्ष (श्री सनातन बिसि): आप तो अभी बोल दिए, आपका टाइम नहीं था फिर भी आपको बहुत टाइम दे दिया। आप तो 8 मिनट बोल दिए हैं।

श्री बी० पी० सिंघल: मुझे अभी तो बहुत कुछ कहना था।

उपसभाध्यक्ष (श्री सनातन बिसि): नहीं टाइम रहेगा, तभी तो आप कहेंगे। टाइम तो है नहीं। ...(व्यवधान)...

श्री बी० पी० सिंघल: मुझे कितना समय...(व्यवधान)...

श्री सतीश प्रधान: यह पहला भाषण कर रहे हैं।...(व्यवधान)...

उपसभाध्यक्ष (श्री सनातन बिसि): मैं समझ गया आपकी बात ...(व्यवधान)...पहला भाषण है, लेकिन 8 मिनट तो चला गया ...(व्यवधान)...वैसे आप तो

अच्छा बोल रहे हैं, भविष्य में आपको बहुत चांस मिलेगा।

श्री बी॰ पी॰ सिंघल: मैं दो मिनट में समाप्त करता हूं। ...(व्यवधान)...

श्री नीलोत्पल बसु: आप दूसरे सब्जेक्ट में भी यह बात बोल सकते हैं। ...(व्यवधान)...

श्री बी॰ पी॰ सिंघल: मेरे पास विचारों की कमी नहीं है...(व्यवधान)... उपसभाध्यक्ष जी, इसके साथ-साथ अनुशासन हमको सिर्फ बताने से नहीं आएगा। हम यहां कितना अनुशासन रखते हैं इसका संदेश जाता है। बड़े कैसे आचरण कर रहे हैं। जब तक हम अपना आचरण नहीं ठीक कर सकते तब तक किसी युवा से अनुशासन की उम्मीद करना गलत है। सिलेबस में अनुशासन के संबंध में, इन जीवन मूल्यों का आधार क्या है, इसको लाना पड़ेगा।

इसके अलावा आज स्पोर्ट्स के बारे में चर्चा है। वह समझते हैं स्पोर्ट्स की सारी चर्चा गोल्ड मैडल के लिए है। स्पोर्ट्स की ग्राउंड पर सबक सीखे जाते हैं जो कि कहीं और सीखे ही नहीं जा सकते। The Battle of Waterloo was won on the playgrounds of Eton. जब ऐसा कहा गया तो प्ले ग्राउंड में ऐसे कौन से सबक सीखे, जीवन संबंधी सबक, जीवन को सार्थक बनाने वाले सबक और ऐसे कुछ सबक हैं जो कि प्ले ग्राउंड से ही सीख सकता है। उन सबक को सीखने के लिए प्ले ग्राउंड्ज़ अनिवार्य बनाने चाहिएं, व्यायाम अनिवार्य बनाना चाहिए। इसके अतिरिक्त जो यहां वर्ल्ड बैंक कुछ सहायता कर रहा है उसमें वह अब सुनते हैं कि कुछ करिकुलम में भी अब एडवाइस देने की बात वह करने लगे हैं। फिर जो प्राइमरी एजुकेशन में जितने संसधान चाहिएं वह संसाधन नहीं जुट पायेंगे। जो चाइनीज़ व्यवस्था थी उसी को लें। वह इन्फ्रास्ट्रक्चर और एक टीचर देते थे। बाकी गांव अगले टीचर देता है। इस प्रकार से अगर हम उस व्यवस्था को ले लेंगे तो उस से व्यापक रूप से प्राइमरी एजुकेशन पूरी हो सकेगी।

उपसभाध्यक्ष जी, आपने मना किया है इसलिए मैं बैठता हूं।

उपसभाध्यक्ष (श्री सनातन बिसि): मैंने मना नहीं किया।...व्यवधान)...

श्री बी॰ पी॰ सिंघल: अच्छा, समय पूर्ण कर दिया।

उपसभाध्यक्ष (श्री सनातन बिसि): थैंक यू। श्री के॰ रहमान खान।

. IRI K. RAHMAN KHAN (Karnataka): Mr. Chairman, Sir, Probably I will be the last speaker.

The time is the biggest constraint for me. There are a number of things on which I wanted to dwell, but I will confine myself to two or three isues.

The new Government, in its first policy statement made through the Budget Speech, stated:

> "Education is the key vehicle for social transformation. Universalisation of elementary education and eradication of illiteracy are essential elements of our social policy. The new Government also plans to implement the Constitutional provisions for making primary education free and compulsory up to the fifth standard and for girls up to the college level."

I felt very disappointed after looking at the Budget. The Finance Minister had claimed that to achieve these objectives, he has provided 50 per cent more for education in the Budget *i.e.* from Rs. 4,616 crore in the revised estimates of the previous year, not the Budget estimates, toRs. 7047 crore in the present Budget. But, if we analyse the stress, which this Government has given on elementary education, there is only 8 per cent increase from the Budget of 1997-98 to the present Budget. Sir, they are trying to take a mileage by taking the revised Budget estimate, whereas there is only
8 per cent increase on elementary education. This is only a nominal increase, which hardly covers the increase in the cost of inputs. On adult education, there is a negative provision. The Plan expenditure increase in the Budget estimates of 1997-98 to the Budget estimate of 1998-99 has been only 3.5 per cent. Sir, the entire increase in the allocation has been in higher education. There is a lurking doubt in the mind of everyone whether they would be able to do what they are saying.

Now, I come to ICHR. I never wanted to raise the issue. That issue was raised

by one hon. Member, who claimed that people having a particular point of view were represented on that. What is the Government doing now? It is just replacing one point of view by another point of view.

एक विचारधारा के लोगों को निकालकर दूसरी विचारधारा के लोगों को ला रहे हैं। आप ने ऐसा क्या किया है? आपने क्या अच्छा किया है? आपने मुल्क को क्या दिशा दी है? क्या डायरेक्शन दिया है? आपने एडमिट किया है, यह डाउट कहा जा रहा है, आप ऐसे लोगों को लाकर बना रहे हैं। इस मुल्क की तारीख को बदलना चाहते हैं आप।

Now I come to a major issue, about which the entire minorities of the country have a lurking doubt. In the BJP Manifesto—it is not on the National Agenday—they have said that if they come to power, they will change Article 30 of the Constitution. I would like to know from the Government, whether the present Ministry headed by Dr. M.M. Joshi, has any plan to dilute Article 30, because it is their cherished goal that they want to achieve. Sir, it is a question of 18 per cent *i.e.* one-sixth population of the country. Article 30 is the Fundamental Right given by the Constitution. That is a right not based on any religion. Because of the staggering figure, the way the backwardness is prevailing among the minorities, that has been granted. I am not asking it on religious basis.

The New Education Policy, which was enunciated in 1985, conceived of education as a dynamic, cumulative and life-long process, providing diversity of learning opportunities to all sections of the society. Mr. Vice-Chairman, Sir, I would like you to note that this policy is for all the segments of the society. There should be equity. There should be justice in the society. Today, there is no equity in the education. There is no justice in the education. A particular section is totally ignored.

श्री सतीश प्रधान: कब की बात कर रहे हैं?

उपसभाध्यक्ष (श्री सनातन बिसि): प्लीज, अभी नहीं। ...(व्यवधान)...नहीं, नहीं। आप बैठिए।

श्री के॰ रहमान खान: मैं कभी की बात नहीं कर रहा, हर वक्त। ...(व्यवधान)... मैं 50 साल की बात कर रहा हूं। ...(व्यवधान)...

I am not attacking anybody. मैं 50 साल की बात कर रहा हूं।

उपसभाध्यक्ष (श्री सनातन बिसि): रहमान खान जी, प्लीज।

श्री के॰ रहमान खान: तो यह जो है आर्टिकल 30, इसलिए दिया गया कि एक सैक्शन पीछे था एजुकेशन में। आज मुझे वक्त नहीं है, जो मैं बता सकूं कि वह एक सैक्शन कितना पीछे जा रहा है।

Instead of going forward, this section of the society is being ignored and neglected totally. They have no right to establish an educational institution of their choice. Then, why was this Fundamental Right in the Constitution given to the minorities? Article 30 of the Constitution is the only article which has not been reviewed by the Government of India. I charge the bureaucracy who are in charge of the Education Department in the Government of India. I don't charge the political leadership as much as I charge the bureaucracy. They have totally ignored article 30. We have subordinate legislations for all articles. But in the case of this article there is no direction to the States whatsoever as to how the rights given in article 30 should be implemented.

There are no guidelines whatsoever. As a result of this policy 93 per cent of the minority population are drop-outs at the seventh class level. I am quoting from the Government figures. The Government of Karnataka have conducted a socio-economic education survey of the minorities. It is not a sample survey. It is a house-to-house Census. That revealed the highest rate of drop-outs at the seventh class level among Muslims in the country and only 1 per cent of the population reach the level of the Pre-University Course. Now, how

are you going to bridge this gap? Are going to persist this gap in this segment of the society ? This gap is widening day by day. What is there in article 30 of the Constitution? It gives Fundamental Right to the minorities to establish an educational institution of their choice and run it. They are not begging you for money. When they want to establish an institution of their choice and get themselves educated, why are you coming in their way?

Right from the top to bottom, you go to any school, any Government office for getting permission, the same is not given. If the permission is not given, how can they establish an educational institution? If recognition is not given, how can they establish an educational institution? When a case concerning this issue is pending in the Supreme Court, they cannot get a minority certificate to establish an educational institution. We are ashamed that we are not being allowed to enjoy the rights enshrined in article 30.

Sir, in the name of minority, madrasa education is being given a wide publicity. What is the Budget for this scheme? Rs. 5 lakhs, Rs. 11 lakhs and Rs. 20 lakhs. Here also there is an half-hearted attempt.

Recently the Maulana Azad University has been created. It has been set up at Hyderabad. This University is supposed to be an Urdu University. What is the Budget allocation for this national University? Rs. 2 crores. What can this University achieve with this meagre amount, Rs. 2 crores? When you have established an University, give them proper funds. At the time of passing this Maulana Azad University Bill, I had requested that proper allocation of funds should be made. They cannot go on begging for funds. It is against the self-respect of a citizen to go on begging for funds before the bureaucracy. You give us either a separate university or we can get it affiliated. So, I request the hon. Minister to make the Maulana Azad University as an affiliating University. If they are not going to get affiliation, at least they can get affiliated to this University. Sir, I am on the last point concerning Madrasa education. As we all know, there are National Open Schools. By formal education, we are not able to meet the challenge of drop-outs. As our hon. colleague Smt. Verma said, today we have to utilise the electronic media, we have to utilise distance learning and through distance learning, we will have to spread education at all levels. So, I would like to request the hon. Minister to give a proper fund for Madrasa education and not just to give one teacher. One teacher, one science teacher, is not going to change the Madrasa system. Provide funds. And all Madrasa students while doing their education in the Madrasa should get themselves automatically registered with a National Open School and get educated up to 10 plus class from the National Open School. If you can bring such a scheme, it will be a real service. By just giving one teacher, you are not going to change the whole Madrasa system.

Mr. Vice-Chairman, Sir. I have many more points. But I never want to defy the Chair as far as the time-limit is concerned. Therefore, with these few points, I conclude. Thank you.

THE VICE-CHAIRMAN (SHRI SANATAN BISI): Hon. Members, I have to inform you that the discussion of the subject by Members is complete and tomorrow, the Minister will reply after the Question Hour.

There is a message from the Lok Sabha.